Vol. 256
No. 9

Thursday,
10th February, 2022
21 Magha, 1943 (Saka)

PARLIAMENTARY DEBATES

RAJYA SABHA

OFFICIAL REPORT (FLOOR VERSION)
(PART-II)

CONTENTS

Papers Laid on the Table (pages 1 - 9)

Report of the Department-related Parliamentary Standing Committee on Home Affairs-*Presented* (page 9)

Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes-*Laid on the Table* (page 9)

Statements by Ministers —

Status of implementation of recommendations contained in the Ninth Report of the Department-related Parliamentary Standing Committee on Urban Development- *Laid on the Table* (page 10)

[P.T.O

©
RAJYA SABHA SECRETARIAT
NEW DELHI

PRICE: ₹ 100.00

Status of implementation of recommendations/observations contained in the Two Hundred and Thirty-Fourth Report of the Department-related Parliamentary Standing Committee on Home Affairs - *Laid on the Table* (page 10)

Matters raised with Permission —

Need for re-opening of Colleges and Universities (pages 11 - 14)

Need for allocation of more funds for the betterment of senior citizens (pages 14 - 15)

Need to expedite payment to jobless textile workers under Textile Workers Rehabilitation Fund Scheme (pages 15 - 18)

Non-appointment of teaching staff in Central University of Odisha in Koraput (pages 18 - 19)

Need to expedite vaccine coverage in the tribal-dominated areas in wake of COVID-19 (pages 19 - 20)

Need for reservation for Kapu Community in Andhra Pradesh (pages 20 - 21)

Need for expansion and approval of irrigation projects in Madhya Pradesh (page 22)

Demands of handloom weavers of the country (pages 22 - 23)

Need to find permanent solution to the problem of erosion caused by rivers in West Bengal (pages 23 - 25)

Use of *Matri Setu* on river Feni for bilateral trade with Bangladesh (page 25)

Deaths caused due to illegal mining in Jharkhand (pages 25 - 26)

Need for formulation of policy to regulate private tuitions and coaching centres (pages 26 - 27)

Murder of citizens promoting nationalism (pages 28 - 29)

Oral Answers to Questions (pages 29 - 81)

[Answers to Starred and Unstarred Questions (Both in English and Hindi) are available as Part-I to this Debate, published electronically on the Rajya Sabha website under the link https://rajyasabha.nic.in/Debates/OfficialDebatesDateWise]

[P.T.O

The Union Budget, 2022-23 - *Discussion not concluded* (pages 81 - 151)

Special Mentions— *Laid on the Table*

Increasing dependence on Chinese imports (page 152)

Need to expedite the process of transfer of Railway land to Dharavi Redevelopment Project in Mumbai (pages 152 - 153)

Need to formulate action plan for establishment of National Institute of Pharmaceutical Education and Research Centre (NIPER) at Madurai (page 153)

Need for a comprehensive code for safety in demolition works (page 154)

Need to fill the vacancy of Chairman of Press Council of India (pages 154- 155)

Need to increase the pension of retired employees of Khadi industry in Kerala (page 155)

Need to make effective policy to curb plastic waste (pages 155 - 156)

Need to grant extra attempt and age relaxation to UPSC aspirants (pages 156 - 157)

Need for establishment of AIIMS at Sundargarh in Odisha (page 157)

Need for amendment in provisions of building bye-laws Cantonment Board of Ramgarh (page 158)

Need for filling up the vacancies of faculty members of the Central Universities (page 158)

Website: http://rajyasabha.nic.in
http://parliamentofindia.nic.in
E-mail : rsedit-e@sansad.nic.in

RAJYA SABHA

Thursday, the 10th February, 2022/21 Magha, 1943 (Saka)

The House met at ten of the clock,
MR. DEPUTY CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

I. Notification of the Ministry of Personnel, Public Grievances and Pensions
II. Reports and Accounts (2020-21) of UPSC, New Delhi; NSIL; SCTIMST, Trivandrum; and JNCASR, Jakkur, Bengaluru and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Dr. Jitendra Singh, I lay on the Table —

I. A copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification No. G.S.R. 913 (E), dated the 30th December, 2021, publishing the Lokpal (Court Master) Recruitment Rules, 2021, under Section 61 of the Lokpal and Lokayuktas Act, 2013.

[Placed in Library. *See* No. L.T. 6397/17/22]

II. (A) A copy each (in English and Hindi) of the following papers, under clause (1) of article 323 of the Constitution:—

(a) Seventy-First Annual Report of the Union Public Service Commission (UPSC), New Delhi, for the year 2020-21.
(b) Memorandum explaining the reasons for non-acceptance of the advice tendered by the Union Public Service Commission in respect of cases referred to in Chapter 9 of the above-said Report.

[Placed in Library. *See* No. L.T. 6385/17/22]

(B) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Second Annual Report and Accounts of the NewSpace India Limited (NSIL), for the year 2020-21, together with the Auditor's Report on the Accounts and

the comments of the Comptroller and Auditor General of India thereon.

(b) Report on the Performance of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. *See* No. L.T. 6389/17/22]

(C) A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Sree Chitra Tirunal Institute for Medical Sciences and Technology (SCTIMST), Trivandrum, Kerala, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 6387/17/22]

(ii) (a) Annual Report and Accounts of the Jawaharlal Nehru Centre for Advanced Scientific Research (JNCASR), Jakkur, Bengaluru, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 6388/17/22]

I. Notifications of the Ministry of Environment, Forest and Climate Change
II. Report and Accounts (2020-21) of CZA, New Delhi and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Ashwini Kumar Choubey, I lay on the Table—

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, under Section 6 read with Section 25 of the Environment (Protection) Act, 1986:—

(1) G.S.R. 846 (E), dated the 3rd December, 2021, publishing corrigendum to the Notification No. G.S.R. 243 (E), dated the 31st March, 2021.

(2) G.S.R. 3 (E), dated the 4th January, 2022, amending Notification No. G.S.R. 45 (E), dated the 19th January, 2018, to insert certain entries in the original Notification.

[Placed in Library. *See* No. L.T. 6239/17/22]

(ii) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 38 (E), dated the 5th January, 2022, notifying the constitution of the Puducherry Coastal Zone Management Authority, for a period of three years, along with its composition and other details, with effect from the date of publication of the order in the Official Gazette, issued under sub-sections (1) and (3) of Section 3 of the Environment (Protection) Act, 1986.

[Placed in Library. *See* No. L.T. 6462/17/22]

II. A copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the Central Zoo Authority (CZA), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Authority.

[Placed in Library. *See* No. L.T. 6460/17/22]

I. Reports and Accounts (2019-20 and 2020-21) of the Asiatic Society, Mumbai and the Asiatic Society, Kolkata respectively and related papers

II. Reports and Accounts (2019-20 & 2020-21) of various organisations and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Arjun Ram Meghwal, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers under sub-Section (4) of Section 5 and Section 6 of the Asiatic Society Act, 1984:—

(i) (a) Report and Accounts of the Asiatic Society, Mumbai, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

[Placed in Library. *See* No. L.T. 6463/17/22]

(ii) (a) Annual Report and Accounts of the Asiatic Society, Kolkata, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a) and (ii) (a) above.

[Placed in Library. *See* No. L.T. 6467/17/22]

II. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Centre for Cultural Resources and Training (CCRT), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 6464/17/22]

(ii) (a) Annual Report and Accounts of the Lalit Kala Akademi, New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Akademi.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 6465/17/22]

(iii) (a) Annual Report and Accounts of the Maulana Abul Kalam Azad Institute of Asian Studies (MAKAIAS), Kolkata, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 6242/17/22]

(iv) (a) Fifty-fifth Annual Report and Accounts of the Nehru Memorial Museum and Library (NMML), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Museum.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 6243/17/22]

(v) (a) Annual Report and Accounts of the National Council of Science Museums (NCSM), Kolkata, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 6244/17/22]

(vi) (a) Annual Report and Accounts of the National Culture Fund, New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Trust.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 6466/17/22]

Notifications of the Ministry of Labour and Employment

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Rameswar Teli, I lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Employment, under sub-section (1) of Section 97 of the Employees' State Insurance Act, 1948:-

(1) No. N-12/13/01/2019-P&D, dated the 16th November, 2021, notifying the extension of the Atal Beemit Vyakti Kalyan Yojana, for the period from 01.07.2021 to 30.06.2022 with enhanced rate of relief and relaxed eligibility conditions, as notified in the Gazette Notification No. 436 dated 16th October, 2020 and No. 15 dated 11th January, 2021, along with Delay Statement.

(2) No. N-12/13/01/2019-P&D, dated the 27th January, 2022, notifying relaxation of the eligibility condition of 2 years insurable employment before unemployment and contributory condition of Atal Beemit Vyakti Kalyan Yojana *w.e.f.* 1st July, 2021, as specified therein.

[Placed in Library. *See* No. L.T. 6477/17/22]

I. Reports and Accounts (2020-21) of HPL, New Delhi; BMRCL, Bengaluru; and DMRC, New Delhi and related papers

II. Reports and Accounts (2020-21) of BMTPC, New Delhi; and CGEWHO, New Delhi and and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Kaushal Kishore, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(i) (a) Sixty-eighth Annual Report and Accounts of the Hindustan Prefab Limited (HPL), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. *See* No. L.T. 6451/17/22]

(ii)(a) Fifteenth Annual Report and Accounts of the Bangalore Metro Rail Corporation Limited (BMRCL), Bengaluru, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 6450/17/22]

(iii)(a) Annual Report and Accounts of the Delhi Metro Rail Corporation Limited (DMRC), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a) to (iii) (a) above.

[Placed in Library. *See* No. L.T. 6454/17/22]

II. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Building Materials and Technology Promotion Councidl (BMTPC), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 6455/17/22]

(ii) (a) Thirty-first Annual Report and Accounts of the Central Government Employees Welfare Housing Organisation (CGEWHO), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Organisation.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 6449/17/22]

Reports and Accounts (2020-21) of various Corporations and company and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Ajay Bhatt, I lay on the Table—

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b)of Section 394 of the Companies Act, 2013:—

(i) (a) Fifty-sixth Annual Report and Accounts of the India Tourism Development Corporation Limited (ITDC), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 6478/17/22]

(ii) (a) Thirty-eighth Annual Report and Accounts of the Utkal Ashok Hotel Corporation Limited (UAHCL), Puri, Odisha, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 6479/17/22]

(iii) (a) Thirty-fifth Annual Report and Accounts of the Pondicherry Ashok Hotel Corporation Limited (PAHCL), Puducherry, for the year 2020-21,

together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 6481/17/22]

(iv) (a) Twenty-third Annual Report and Accounts of the Punjab Ashok Hotel Company Limited, Chandigarh, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. *See* No. L.T. 6483/17/22]

(v) (a) Thirty-eighth Annual Report and Accounts of the Ranchi Ashok Bihar Hotel Corporation Limited, Patna, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 6482/17/22]

(vi) (a) Twentieth Annual Report and Accounts of the Kumarakruppa Frontier Hotels Private Limited, New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a) to (vi) (a) above.

[Placed in Library. *See* No. L.T. 6480/17/22]

Report and Accounts (2020-21) of the Central Waqf Council, New Delhi and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri John Barla, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the Central Waqf Council, New Delhi, for the year 2020-21, together with the Auditor's Report on the Account.

(b) Review by Government on the working of the above Council.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 6456/17/22]

Report and Accounts (2020-21) of PCI, New Delhi and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Dr. L. Murugan, I lay on the Table—

(1) A copy each (in English and Hindi) of the following papers, under Section 20 of the Press Council Act, 1978:—

(a) Forty-second Annual Report and Accounts of the Press Council of India, New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. *See* No. L.T. 6374/17/22]

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

SHRI ANAND SHARMA (Himachal Pradesh): Sir, I present the 237th Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Home Affairs on 'Police-Training, Modernisation and Reforms'.

REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

श्री रामकुमार वर्मा (राजस्थान) : महोदय, मैं अनुसूचित जातियों तथा अनुसूचित जनजातियों के कल्याण संबंधी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

(i) Study Visit Report of the Committee to Leh and Srinagar from 3rd to 8th September, 2021; and

(ii) Study Visit Report containing brief of study visits undertaken by the Committee during Sixteenth Lok Sabha.

STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the Ninth Report of the Department-related Parliamentary Standing Committee on Urban Development

THE MINISTER OF PETROLIUM AND NATURAL GAS; AND THE MINISTER OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): Sir, I lay a statement regarding Status of implementation of recommendations contained in the Ninth Report of the Department-related Parliamentary Standing Committee on Urban Development (Seventeenth Lok Sabha) on Demands for Grants (2021-22) pertaining to the Ministry of Housing and Urban Affairs.

Status of implementation of recommendations/observations contained in the Two Hundred and Thirty-Fourth Report of the Department-related Parliamentary Standing Committee on Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shri B.L. Verma, I lay a Statement regarding Status of implementation of recommendations/observations contained in the Two Hundred and Thirty-fourth Report of the Department-related Parliamentary Standing Committee on Home Affairs on the Action Taken by the Government on the recommendations/observations contained in its Two Hundred and Thirty-second Report on Demands for Grants (2021-22) pertaining to the Ministry of Development of North Eastern Region.

MATTERS RAISED WITH PERMISSION

MR. DEPUTY CHAIRMAN: Zero Hour. Prof. Manoj Kumar Jha.

DR. K. KESHAVA RAO (Telangana): Sir, there is an issue of privilege. A notice has been given. ...*(Interruptions)*...

SHRI K. R. SURESH REDDY (Telangana): Sir, this is an important issue. ...*(Interruptions)*...

श्री उपसभापति : माननीय केशव राव जी, आप वरिष्ठ सदस्य हैं और आप प्रक्रिया भी जानते हैं। ...(**व्यवधान**)...

SHRI JAIRAM RAMESH (Karnataka): Sir, it is an important issue. ...*(Interruptions)*...

श्री उपसभापति : कृपया आप बीच में न बोलें। ...(**व्यवधान**)... माननीय केशव राव जी, आपका privilege का नोटिस मिला है, जो माननीय चेयरमैन के पास under consideration है। आपने आज ही इसको भेजा है। ...(**व्यवधान**)... He will take a decision. ...*(Interruptions)*... No permission has been given. आप सब चेयर को dictate नहीं कर सकते। प्रो. मनोज कुमार झा जी, कृपया आप बोलें, केवल आपकी ही बात रिकॉर्ड पर जाएगी। ...(**व्यवधान**)...

DR. K. KESHAVA RAO: *

SHRI ELAMARAM KAREEM (Kerala): *

श्री उपसभापति : आप प्रो. मनोज कुमार झा जी का समय ले रहे हैं।...(**व्यवधान**)... प्रो. मनोज कुमार झा जी, कृपया आप बोलें।

Need for re-opening of Colleges and Universities

प्रो. मनोज कुमार झा (बिहार) **:** उपसभापति महोदय, मेरा आज का विषय online education की वजह से जो क्षति हुई है, उसके संबंध में है। ...(**व्यवधान**)...

SHRI ABDUL WAHAB (Kerala): *

SHRI NEERAJ DANGI (Rajasthan): *

MR. DEPUTY CHAIRMAN: You cannot do like this. ...*(Interruptions)*..

प्रो. मनोज कुमार झा : पिछले दो वर्षों में online education की वजह से जो क्षति हुई है, उसकी वजह से बहुत सी परेशानियाँ हुई हैं। ...(**व्यवधान**)...

DR. K. KESHAVA RAO (Telangana): *

SHRI K.R. SURESH REDDY (Telangana): *

---

* Not Recorded.

MR. DEPUTY CHAIRMAN: Please sit down. ...*(Interruptions)*.. कृपया, आप सब बैठें। ...(**व्यवधान**)... I am not allowing. ...*(Interruptions)*..

प्रो. मनोज कुमार झा : महोदय, इस संबंध में कई अध्ययन हुए हैं, जो स्पष्ट तौर पर यह बताते हैं कि अभी ...(**व्यवधान**)...

श्री उपसभापति : आप नियम जानते हैं और नियम के तहत... (**व्यवधान**)...

SHRI ANAND SHARMA (Himachal Pradesh): Mr. Deputy Chairman, Sir...

श्री उपसभापति : कृपया आप बैठ जाएँ।... (**व्यवधान**)... माननीय आनन्द जी, मैं खड़ा हूँ। I am on my legs. Let me make it clear. ...*(Interruptions)*.. Just wait. ...*(Interruptions)*... Under Rule 187 of Rajya Sabha Rules and Procedure, 'विशेषाधिकार का प्रश्न' - इन नियमों के उपबंधों के अधीन रहते हुए कोई भी सदस्य सभापति की सहमति से ही कोई प्रश्न उठा सकेगा।" Unless there is permission of the Chairman, आप प्रश्न नहीं उठा सकते हैं, इसलिए मैं आपको इसकी इजाज़त नहीं दे रहा हूँ।...(**व्यवधान**)... माननीय प्रो. मनोज कुमार झा।

PROF. MANOJ KUMAR JHA: Sir, the clock may be reset. ...*(Interruptions)*...

श्री उपसभापति : केवल आपकी ही बात रिकॉर्ड पर जाएगी।... (**व्यवधान**)...

PROF. MANOJ KUMAR JHA: Sir, through you, I appeal to the House and the hon. Ministers that we must make sure that all the universities and colleges, जो online mode में चल रहे हैं, उन्हें जल्द-से-जल्द offline mode में लाया जाए। मैं समझता हूँ कि यह बात विश्वविद्यालय और कॉलेजेज़ के अलावा स्कूलों के लिए भी है। सर, हमारी इस पीढ़ी की जितनी क्षति हुई है, उस क्षति की भरपाई में कई बरस लग जाएंगे। ...(**व्यवधान**)... शिक्षा असमानता की खाई को और बढ़ा रही है। ... (**व्यवधान**)... अतः मैं आपके माध्यम से हाथ जोड़कर विनती करता हूँ कि सारे विश्वविद्यालय और कॉलेजेज़ फौरी तौर पर खोले जाएं, क्योंकि जो हाशिये के समूह हैं, उनके पास digital access की भी समस्या है। ...(**व्यवधान**)... मैं एक शिक्षक के रूप में अपना अनुभव साझा करना चाहता हूँ।

श्री उपसभापति : आपका टाइम खत्म हो रहा है। ...(**व्यवधान**)... प्लीज़, प्लीज़ ... (**व्यवधान**)...

प्रो. मनोज कुमार झा : सर, मेरा वक्त उधर चला गया। ...(**व्यवधान**)... मेरा वक्त उधर चला गया। ...(**व्यवधान**)... मैं सिर्फ इतना कहना चाहता हूँ कि मैं लगातार क्लास लेता हूँ। मुझे दुख के साथ यह कहना पड़ रहा है, मैं देखता हूँ कि कई छात्र वीडियो ऑफ करके बैठे हुए हैं, इसलिए शिक्षा

interactive नहीं होती है। यह knowledge sharing के रास्ते में सबसे बड़ी बाधा है। ...(**व्यवधान**)... अतः मैं सरकार से आग्रह करूँगा कि सभी को एक संदेश दें और फौरी तौर पर ऑफलाइन मोड में सब कुछ शुरू हो और होस्टल्स बहाल किए जाएं। ...(**व्यवधान**)...

SHRI SUJEET KUMAR (Odisha): Sir, I associate myself with the matter raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

श्री राजमणि पटेल (मध्य प्रदेश) : महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्री नीरज डांगी : महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

SHRI G.C. CHANDRASHEKHAR (Karnataka): Sir, I also associate myself with the matter raised by the hon. Member.

DR. L. HANUMANTHAIAH (Karnataka): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

श्री उपसभापति : माननीय जॉन ब्रिटास। ...(**व्यवधान**)...

DR. K. KESHAVA RAO: *

MR. DEPUTY CHAIRMAN: You speak, Mr. Brittas. Nothing is going on record except your speech. ..*(Interruptions)*..

Need for allocation of more funds for the betterment of senior citizens

SHRI JOHN BRITTAS (Kerala): Sir, we know how this Government is against the poor and the weaker section. I want to reveal one more speciality of this Government. They are against the senior citizens also. They think that they will always be in power and they will be healthy.

Sir, the senior citizens constitute a substantial portion of the population. They tilled the land, worked in the mines and factories, fought on the borders. A majority of these elder citizens have spent their labour in unorganised sector. They have no regular assured monthly means to survive or sustain. Covid-19 pandemic has further worsened their situation and lives. The contribution of the Government towards the Indira Gandhi National Old Age Pension Scheme has been a meagre amount.

Sir, the Artificial Limb Manufacturing Corporation of India, the premier agency of the Government to supply assisted living equipments in the country has been of great assistance to senior citizens. However, the budgetary allocation towards revenue of this Corporation has been drastically reduced from Rs. 60 crores to mere Rs. 10 lakhs this year. The reduction in allocation to schemes like MGNREGA and health sector will also adversely affect senior citizens.

I would request the Government to shed their arrogance and also look into the lives of the senior citizens who have made this country proud for us.

SHRI SUJEET KUMAR (Odisha): Sir, I associate myself with the matter raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

---

* Not recorded.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Thank you. Now, Shri M. Shanmugam. ..*(Interruptions)*.. श्री बी. लिंग्याह यादव और श्री जोगिनीपल्ली संतोष कुमार, आप लोग वैल में खड़े हैं। प्लीज़ आप अपनी सीट्स पर जाएं। ...(**व्यवधान**)... You please speak. Your speech will go on record. ...*(interruptions)*...

DR. K. KESHAVA RAO (Telangana): *

MR. DEPUTY CHAIRMAN: You are a senior Member. You know the rule. I have explained it. ..*(Interruptions)*.. You please speak. Only your speech will go on record. ..*(Interruptions)*..

Need to expedite payment to jobless textile workers under Textile Workers Rehabilitation Fund Scheme

SHRI M. SHANMUGAM (Tamil Nadu): Sir, the Textile Workers' Rehabilitation Fund Scheme was launched in 1986 with a view to give financial relief to the textile workers who lost job due to closure of textile mills for one reason or the other. ...*(Interruptions)*...

---

* Not recorded.

MR. DEPUTY CHAIRMAN: This is not proper. ..*(Interruptions)*.. You are all senior Members. You know the rule. ..*(Interruptions)*.. Mr. Shanmugam is speaking. आप अपने colleagues को बोलने नहीं देना चाहते हैं। ...(**व्यवधान**)... प्लीज़, प्लीज़ ... (**व्यवधान**)... You know the rule. I have explained it. ...*(interruptions)*..

SHRI M. SHANMUGAM: Hundreds of mills, composite and spinning mills have been closed in Mumbai, Ahmedabad, Coimbatore, etc. The workers were supposed to get interim relief consequent upon closure or liquidation of the textile mills. ..*(Interruptions)*..

MR. DEPUTY CHAIRMAN: No; on this issue, I am not allowing. ..*(Interruptions)*.. This is Zero Hour. Please, no. ..*(Interruptions)*.. Somebody is speaking. Don't interrupt him. ..*(Interruptions)*.. Please, let him speak. ..*(Interruptions)*..

SHRI M. SHANMUGAM: However, many textile workers were not given this benefit since no State Government had come forward to declare closure of textile mills under Section 25 of the Industrial Disputes Act. To overcome this hurdle, tripartite meeting was held with trade unions, employers and the State Labour Department and the Labour Department would give a certificate that the mill had been permanently closed.

In the meantime, many textile workers have already died and some of them at their old age are still struggling for their livelihood. Even after production of closure certificate, the Government has not sanctioned the rehabilitation fund to the workers till date. They were to get 75 per cent of last drawn monthly wage or Rs. 3,500 whichever is less for first one year, 50 per cent of the amount for the second year and 25 per cent of the amount for the third year; or, alternatively, 18 months' wages. Now, the cost of living index is going like anything and, therefore, the ceiling amount should also be enhanced suitably. I would therefore request that the hon. Prime Minister should intervene in the matter and advise the Ministries of Labour, Textile and Home to expedite the payment of relief to the jobless textile workers who are languishing in their old age. Thank you, Sir.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I associate myself with the mention made by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the mention made by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the mention made by the hon. Member.

श्री उपसभापति : माननीय श्री सुजीत कुमार। ...(**व्यवधान**)...प्लीज़ ... (**व्यवधान**)... पहले सभी माननीय सदस्य अपनी सीट्स पर जाएँ, आप बैठें, तभी मैं एलओपी साहब को बोलने की इजाज़त दूँगा। ...(**व्यवधान**)...No, पहले सभी माननीय सदस्य अपनी सीट्स पर जाएं। ...(**व्यवधान**)... आप सभी पहले अपनी सीट्स पर जाएँ और बैठ जाएँ। ...(**व्यवधान**)... आप खड़े होकर चेयर को मत कहिए। ...(**व्यवधान**)...प्लीज़, आप खड़े होकर चेयर को मत कहिए कि किसको बोलना है या नहीं बोलना है। ...(**व्यवधान**)... आपके कहने से चेयर डिसाइड नहीं करेगी। ...(**व्यवधान**)... Mr. Jairam Ramesh, please take your seat. ...*(Interruptions)*... Mr. Sujeet Kumar, one minute please. ...*(Interruptions)*... माननीय एलओपी, आप प्लीज़ अपनी बात कहें। ... (**व्यवधान**)...

विपक्ष के नेता (**श्री मल्लिकार्जुन खरगे**) **:** सर, तेलंगाना के Andhra Pradesh Reorganisation Bill पर अगर प्राइम मिनिस्टर ऐसा कमेंट करते हैं -- जिस बिल के दोनों सदनों में पास होने के बाद यह निर्णय लिया गया है और जिसके लिए ...(**व्यवधान**)...

श्री उपसभापति : माननीय एलओपी, एक मिनट। ...(**व्यवधान**)... Please. ...*(Interruptions)*... No, no. ...*(Interruptions)*... I am not allowing you. ...*(Interruptions)*... I am not allowing you. ...*(Interruptions)*... Shri Sujeet Kumar. ...*(Interruptions)*... You have already made it clear. ...*(Interruptions)*... No. ...*(Interruptions)*... Shri Sujeet Kumar. ...*(Interruptions)*... No. ...*(Interruptions)*... It is not going on record. ...*(Interruptions)*... Shri Sujeet Kumar.

श्री मल्लिकार्जुन खरगे : *

---

* Not Recorded.

श्री उपसभापति : आपकी कोई बात रिकॉर्ड पर नहीं जाएगी। ...(**व्यवधान**)...

श्री मल्लिकार्जुन खरगे : *

Non-appointment of teaching staff in Central University of Odisha in Koraput

SHRI SUJEET KUMAR (Odisha): Sir, I wish to draw the attention of the hon. Minister to the unbelievably large number of vacancies in the Central University of Koraput. ...*(Interruptions)*... This sorry state of affairs is particularly significant because Koraput is a predominantly tribal region of Odisha. ...*(Interruptions)*... Please allow me to submit some statistics. ...*(Interruptions)*... Sir, please allow me to read some shocking numbers. ...*(Interruptions)*... In the Central University of Koraput, out of 23 sanctioned posts of Professors, 23 vacancies are there. ..*(Interruptions)*... Sir, 42 of the sanctioned 43 posts of Associate Professors are vacant. ...*(Interruptions)*.. Sir, 72 of the 88 sanctioned posts of Assistant Professors are vacant. ...*(Interruptions)*...

श्री उपसभापति : सिर्फ माननीय सुजीत कुमार की बात रिकॉर्ड पर जा रही है। ...(**व्यवधान**)..

SHRI SUJEET KUMAR: Sir, 137 of the 154 posts in the Central University of Koraput are vacant. ...*(Interruptions)*... Shocking 89 per cent vacancies as compared to the national average of only 28 per cent. ...*(Interruptions)*...

श्री उपसभापति : माननीय सदस्य को बोलने दें। ...(**व्यवधान**)..माननीय एलओपी, this is not...*(Interruptions)*... No, no. ...*(Interruptions)*... Please don't talk like this. ...*(Interruptions)*... This is not going on record. ...*(Interruptions)*... जो भी सदस्य वैल में खड़े हैं, please go back to your seats. ...*(Interruptions)*...

SHRI SUJEET KUMAR: Sir, these vacancies have not yet been filled. ...*(Interruptions)*... The university has 950 students. ...*(Interruptions)*... Currently only 17 full-time professors are there in the University.

DR. K. KESHAVA RAO (Telangana): Sir, in protest, we are walking out.

(At this stage, some hon. Members left the Chamber.)

---

* Not Recorded.

SHRI ELAMARAM KAREEM (Kerala): Sir, in protest, we are walking out.

(At this stage, some hon. Members left the Chamber.)

MR. DEPUTY CHAIRMAN: You have your rights. ...*(Interruptions)*... He is speaking. ...*(Interruptions)*... Please don't disturb him. ...*(Interruptions)*... I have already explained the Rules. ...*(Interruptions)*...

SHRI SUJEET KUMAR: Sir, roughly we have one teacher for 14 Departments that are there in the university. ...*(Interruptions)*... This has severe consequences for the education....*(Interruptions)*... Particularly for the students of the tribal belt. ...*(Interruptions)*... As of now, there are 70 contractual and guest lecturers running the university. ...*(Interruptions)*... How do we aspire to reach the goals of the New Education Policy if we have this kind of vacancies in the Central University? ...*(Interruptions)*... To conclude, Sir, I have three submissions for the Government.

MR. DEPUTY CHAIRMAN: Please conclude, Sujeet *ji*. Your time will be over.

SHRI SUJEET KUMAR: One, have a permanent Vice-Chancellor at the earliest. Second is to fill the vacancies at the earliest.

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the mention made by the hon. Member.

Need to expedite vaccine coverage in the tribal-dominated areas in wake of COVID-19

DR. NARENDRA JADHAV (Nominated): Sir, I would like to draw your attention to the urgent need of expediting vaccine coverage in tribal-dominated areas in the wake of COVID-19 pandemic. As of 27th January 2022, India had administered 164.8 crore doses of COVID-19 vaccine. However, there are certain grave discrepancies. The communities, which are classified as Scheduled Tribes, live in 558 districts of India and they make up for more than half of the population in as many as 90 districts. And of these 90 districts, as many as 24 are in the Centre's list of 48 districts with inadequate COVID-19 vaccine coverage as of December 2021. For example, Manipur, which has 41 per cent tribal population, is one of the poorest performing

States in terms of COVID-19 vaccination. Only 56 per cent of the population has been given the first dose while 43 per cent have received the second dose. Furthermore, Nagaland also is in the same situation. Only 48 per cent of the population has been vaccinated with the first dose and 36 per cent of the population with a second dose.

Sir, I earnestly appeal to the hon. Minister of Health and Family Welfare to take into account these existing discrepancies since tribal communities are socio-economically marginalized and lack of access to vaccine can disproportionately expose them...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please conclude.

DR. NARENDRA JADHAV: Sir, it would disproportionately expose them to the pandemic. Thank you, Sir.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I associate myself with the mention made by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the mention made by the hon. Member.

MR. DEPUTY CHAIRMAN: Shri G.V.L. Narasimha Rao to speak in Telugu.

Need for reservation for Kapu Community in Andhra Pradesh

SHRI G.V.L. NARASIMHA RAO (Uttar Pradesh): * Hon. Deputy Chairman Sir, I rise to seek the attention of the Parliament in matters relating to reservation for the Kapu

* English translation of the original speech delivered in Telugu.

Community belonging to the Other Backward Class (OBC) in the State of Andhra Pradesh.

Kapu community is a socially and economically weaker section. It is playing a vital role in the development of the State of Andhra Pradesh. Though the community constitutes nearly 18 per cent of the population of the State, they did not receive the fruit of the welfare schemes.

Earlier, in the year 1915 itself, Kapus were accorded OBC reservation during the British regime through Government Order (GO) No. 67. But in the year 1956, the Congress Party withdrew the reservation to them. From then onwards, no State Government thought of doing justice to this community.

For the last two decades, Kapus have been protesting and have initiated several social movements for Kapu reservation but justice was not delivered to them. In 2017, though Andhra Pradesh State Government passed a Bill giving reservation to the Kapus, the Bill was not implemented. All the political parties in the State referred the Bill to the Central Government, thus delaying the process of implementation.

But, when it came to reservation for Muslims, the State Government passed the Bill in the State Assembly and provided reservation to them. I strictly condemn this biased approach of the State Government. Andhra Pradesh Government should immediately deliver social justice to the Kapu community. It is very unfair that the Kapu community was subjected to socio-economic injustice as this community never came to power in the State. The BJP Party displayed its sincerity by twice allocating the post of BJP State President in Andhra Pradesh to the Kapu community. I demand that justice be done immediately to the Kapu community. Thank you, Sir.

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the issue raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I too associate myself with the issue raised by the hon. Member.

श्री राजमणि पटेल (मध्य प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।

MR. DEPUTY CHAIRMAN: Time is over. Now, Shri Rajmani Patel.

Need for expansion and approval of irrigation projects in Madhya Pradesh

श्री राजमणि पटेल (मध्य प्रदेश) : माननीय उपसभापति महोदय, सिंचाई के क्षेत्र में मध्य प्रदेश, विशेष कर रीवा जिला काफी पिछड़ा हुआ है, जिसमें त्योंथर तहसील के अन्तर्गत 'बाणसागर जल बहाव योजना' लम्बे समय से अधूरी है। जल बहाव योजना के तहत लोनी बांध (सूती) में पानी भरने तथा लोनी बांध के गहरीकरण करने से 20 गाँवों की सिंचाई होगी। वहीं पास के Khambra बांध का गहरीकरण कराया जाए तथा बरगी बांध का पानी नहर द्वार सेमरिया के जरमोहरा बांध में छोड़े जाने से सेमरिया क्षेत्र के कई पहाड़ी इलाकों के गाँवों में सिंचाई सुविधा मिलने तथा क्षेत्र के दुलहरा-बलहरा आदि क्षेत्र के करीब 10 गाँवों में सिंचाई की सुविधा उपलब्ध कराने तथा हरदोली उद्वहन सिंचाई योजना स्वीकृत करने की दिशा में बार-बार ध्यान आकर्षित कराने के बाद भी कोई प्रगति नज़र नहीं आ रही है।

मैं माननीय मंत्री महोदय से आग्रह करना चाहता हूँ कि विशेष प्राथमिकता के आधार पर उक्त योजनाओं का समय-सीमा के अन्तर्गत निर्माण कार्य पूर्ण कराने के आदेश देने की कृपा करें।

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the issue raised by the hon. Member.

Demands of handloom weavers of the country

SHRI SUBHAS CHANDRA BOSE PILLI (Andhra Pradesh): Hon. Deputy Chairman, Sir, thank you very much for giving me the opportunity to raise the matter relating to handloom industry in this august House.

Sir, I would like to bring this to the notice of the hon. Minister of Handlooms and Textiles. The hon. Minister knows very well that the ancient cottage industry was respected by the great National Movement. The weaving wheel was considered as a symbol of struggle for emancipation of the country from the foreign yoke. The entire weavers' community is grateful for the respect given to the ancient profession by the Father of the Nation, Mahatma Gandhi*ji*.

At present, the handloom industry in the country is facing deepest crisis resulting to unemployment, starvation and suicidal deaths. In this present situation, I would like to mention some important demands of weavers. First is, strict implementation of the Handlooms Reservation Act in which 11 items were reserved exclusively for the handloom industry. Second is, 5 per cent GST imposed on Hank Yarn to be totally revoked. Third is, purchasing of handloom clothes by the All India Handloom Marketing Society and the National Textiles Corporation so as to clear all the stocks in the handloom cooperative societies in all the States. Sir, fourth is, the scheme of *Deena Dayal Health Karg Prothsaha Yojana Shceme* may be revived and

implemented and the condition of such societies having the turnover of less than Rs. 30 lakhs are only eligible may be removed.

Fifth is, Budget allocations for the handloom industry may be made in proportion of their population on the basis of the principle of social justice.

DR. FAUZIA KHAN (Maharashtra): Sir, I associate myself with the issue raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Please conclude. Please conclude. Your time is over. Please. Now, Shrimati Mausam Noor.

Need to find permanent solution to the problem of erosion caused by rivers in West Bengal

SHRIMATI MAUSAM NOOR (West Bengal): Mr. Deputy Chairman, Sir, every year, Malda West Bengal where I hail from is devastated by major floods and erosion in the river of Ganga, Mahananda, Fulahar and Tangon. Sir, especially affected are the Blocks of Kaliachak 3, Manikchak, Ratua Mahandatola Bilaimari where the Ganga flows. Every single year, thousands of Mango Orchards, farming fields, land and houses, especially, of poor people are engulfed by the river. And, these areas come under the direct purview of Farakka Barrage under the Ministry of Water Resources,

Government of India. But, unfortunately, the Farakka Barrage has drastically failed to prevent the erosion or take any actions to conduct anti-erosion works even after repeated reminders.

Sir, through you, I appeal to the Government to look into this immediately. A permanent solution is needed and is needed urgently. If this issue is not looked into, many lives, lands and properties will be lost forever.

MS. DOLA SEN (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

SHRI MD. NADIMUL HAQUE (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SUKHENDU SEKHAR RAY (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Kindly send your names. ...*(Interruptions)*... Now, Shrimati Jharna Das Baidya.

Use of *Matri Setu* on river Feni for bilateral trade with Bangladesh

श्रीमती झरना दास बैद्य (त्रिपुरा) : महोदय, मेरा विषय भारत-बंगलादेश के बीच में फेनी नदी पर बने पुल 'मैत्री सेतु' के संबंध में है। भारत बंगलादेश के संबंध में 'मैत्री सेतु' की अपनी अलग अहमियत है। यह सेतु जब 2010 में बना था तो तत्कालीन मुख्य मंत्री श्री माणिक सरकार ने इसका प्रस्ताव केन्द्र सरकार के सामने रखा था, जिस पर 2017 में निर्माण कार्य शुरू हुआ। इसका निर्माण लगभग 133 करोड़ रुपये की लागत से किया गया था। इस पुल का उद्घाटन भी हो गया है। बंगलादेश बहुत सारी चीजें जैसे प्याज, सूत, कपास और मशीनों के कलपुर्जे भारत से मंगाता है और बंगलादेश से भी भारत कपड़ा, धागा, नमक और मछली का आयात करता है, लेकिन यह काम शुरू होने में बहुत देर हो रही है।

क्या यह सरकार स्पष्ट करेगी कि इस पुल से आयात-निर्यात की गतिविधियां कब तक प्रारम्भ होंगी और हो सकती हैं, यह मैं मंत्री जी से जानना चाहती हूं।

SHRI P. WILSON (Tamil Nadu): Sir, I associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

Deaths caused due to illegal mining in Jharkhand

श्री दीपक प्रकाश (झारखंड) : माननीय उपसभापति महोदय, मैं आपके माध्यम से सदन और सरकार का ध्यान एक महत्वपूर्ण विषय की ओर आकृष्ट कराना चाहता हूं। मेरा विषय झारखंड में लगातार बढ़ती हुई व्यापक इल्लीगल कोल माइनिंग के संदर्भ में है। वहां धनबाद के निरसा में तीन कोलियरीज़ हैं - गोपीनाथ, कापासारा और दहीबाड़ा और तीनों कोलियरीज़ में लगातार घटनाएं बढ़ती जा रही हैं। ये तीनों कोलियरीज़ बन्द हैं। वहां बन्द कोलियरी में चॉल धंसने से 10 मजदूरों की मौत हुई है और 20 लोग घायल हैं।

दुर्भाग्य इस बात का है कि जो कोल कम्पनियां हैं, ई.सी.एल. और बी.सी.सी.एल., उन कम्पनियों के द्वारा लगातार राज्य सरकार को लिखने के बावजूद राज्य की सरकार कोई कार्रवाई नहीं करती है। सी.आई.एस.एफ. के द्वारा वहां जो अपराधी पकड़े जाते हैं, उन पर एफ.आई.आर. दर्ज करने के लिए जब निर्देश दिये जाते हैं तो राज्य की सरकार एफ.आई.आर. दर्ज नहीं करती है।

दुर्भाग्य इस बात का है कि बंगाल और झारखंड के सीमावर्ती क्षेत्र में जो कम्पनियां हैं, जो कोल माइनिंग सेक्टर है, जहां माइनिंग होती है, वहां पर सबसे ज्यादा इल्लीगल माइनिंग हो रही है। इल्लीगल माइनिंग में * जिसके कारण वहां पर कोयले की तस्करी बढ़ती चली जा रही है।

MR. DEPUTY CHAIRMAN: Conclude. ...*(Interruptions)*...

श्री दीपक प्रकाश: मैं इतना ही ध्यान आकृष्ट कराना चाहता हूं कि केन्द्र की सरकार इसके लिए एस.आई.टी. गठित करे, बहुत-बहुत धन्यवाद।

श्री बृजलाल (उत्तर प्रदेश) : महोदय, मैं माननीय सदस्य द्वारा उठाये गये विषय के साथ अपने आपको सम्बद्ध करता हूं।

श्री राम विचार नेताम (छत्तीसगढ़) : महोदय, मैं भी माननीय सदस्य द्वारा उठाये गये विषय के साथ अपने आपको सम्बद्ध करता हूं।

श्री समीर उरांव (झारखंड) : महोदय, मैं भी माननीय सदस्य द्वारा उठाये गये विषय के साथ अपने आपको सम्बद्ध करता हूं।

श्री महेश पोद्दार (झारखंड) : महोदय, मैं भी माननीय सदस्य द्वारा उठाये गये विषय के साथ अपने आपको सम्बद्ध करता हूं।

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

श्री सुरेश गोपी (नाम निर्देशित) : महोदय, मैं भी माननीय सदस्य द्वारा उठाये गये विषय के साथ अपने आपको सम्बद्ध करता हूं।

MR. DEPUTY CHAIRMAN: *Mananiya* Shri K.C. Ramamurthy. ...*(Interruptions)*... Please. ...*(Interruptions)*... Please. ...*(Interruptions)*... Shri K.C. Ramamurthy. ...*(Interruptions)*...

Need for formulation of policy to regulate private tuitions and coaching centres

SHRI K.C. RAMAMURTHY (Karnataka): Sir, it is said, "Tell me and I forget, teach me and I remember, involve me and I learn." The distinction between schools, colleges, universities and the private coaching centres and private tuitions is that the

---

* Expunged as ordered by the Chair.

former primarily teaches and involves students so that they remember and learn. The private tuitions and coaching centres will only tell under the guise of teaching, and their involvement and objective will be only to make money and are not accountable and responsible to mould the lives of students who go there. Since coaching centres and private tuitions are unregulated and don't follow any norms, they will neither have the responsibility nor the accountability unlike schools, colleges and universities which are affiliated, regulated and have to follow Government norms. They are totally accountable to Boards and Government. Sir, about private tuitions and coaching centres, we do not know about the qualification of the teachers, the syllabus they cover and whether they have the required infrastructure or not. On the other hand, schools, colleges and universities have to appoint only qualified teachers and non-teaching staff and should have various required infrastructure as per the norms. We should admit that schools cannot and should not compete with private tuition and coaching centres in publicity, promotional campaigns and bombarding advertisements. Students are drawn towards these advertisements and will not show interest in attending the schools and colleges they have enrolled. Attendance in classes is becoming a very serious problem and due to this, the relevance of schools is rapidly coming down and the teachers are demotivated and demoralized which is a very dangerous trend. We are in the threshold of implementing the NEP. For effective implementation of NEP, schools, laboratories, libraries, qualified and motivated trained teachers are absolutely essential. These are not available in any of the coaching centres or private tuition centres. They are certainly an obstacle in implementing the National Education Policy. Thank you.

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the issue raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I too associate myself with the issue raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I too associate myself with the issue raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I too associate myself with the issue raised by the hon. Member.

चौधरी सुखराम सिंह यादव (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

MR. DEPUTY CHAIRMAN: Now, Shri Kailash Soni.

Murder of citizens promoting nationalism

श्री कैलाश सोनी (मध्य प्रदेश) **:** माननीय उपसभापति जी, मैं सदन का ध्यान गुजरात में किशन भारवाड़ (धनधुका मर्डर केस) की निर्मम हत्या के आरोप में गिरफ्तार आतंकवादियों से गुजरात एटीएस की पूछताछ की तरफ दिलाना चाहता हूं। गुजरात में राष्ट्रवादी किशन भारवाड़ की हत्या के आरोप में गिरफ्तार शब्बीर, इम्तियाज पठान, अय्यूब जवरावाला से एटीएस की पूछताछ में गंभीर और चौंकाने वाले चिंताजनक तथ्य सामने आए हैं। यू.पी. में कमलेश तिवारी हत्याकांड की तर्ज पर ही किशन भारवाड़ की हत्या की गई थी। 'गुजरात मिरर' में एटीएस के हवाले से प्रकाशित खबर में खुलासा किया गया है कि 'सुदर्शन न्यूज़' के प्रधान संपादक और राष्ट्रवादी पत्रकार सुरेश चव्हाण सहित 11 लोगों की हत्या की सुपारी मौलाना शब्बीर को दी गई थी। मौलाना शब्बीर को सुपारी देने वाला उत्तर प्रदेश सहित पांच राज्यों में होने वाले चुनाव से पहले देश में सांप्रदायिक उन्माद पैदा कर दंगा करवाना चाहता था। एटीएस ने इस बात का खुलासा कर दिया है कि गिरफ्तार आतंकवादियों के पास से हथियार और कैश बरामद किए गए हैं। इनके तार दुबई और पाकिस्तान से जुड़े हुए हैं।

उपसभापति महोदय, मैं आपका ध्यान इस पूरी घटना की और दिलाते हुए अनुरोध करना चाहता हूं कि राष्ट्रवाद को बढ़ावा देने वाले 'सुदर्शन न्यूज़' के संपादक सुरेश चव्हाण सहित नरसिंहानंद गिरी एवं जितेन्द्र नारायण त्यागी जी सहित अन्य लोगों की सुरक्षा का समुचित प्रबंध किया जाए। देश को चिंता से मुक्त किया जाए और इनकी सुरक्षा सुनिश्चित की जाए।

श्री बृजलाल (उत्तर प्रदेश) **:** महोदय, मैं माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री महेश पोद्दार (झारखंड) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

MR. DEPUTY CHAIRMAN: Bhupender*ji*, do you have a point of order? आप point of order briefly बताएं, क्योंकि हम Question Hour में जाना चाहते हैं। Please. Under which rule is your point of order?

पर्यावरण, वन और जलवायु परिवर्तन मंत्री; तथा आवासन और शहरी कार्य मंत्री (श्री भूपेन्द्र यादव) : सर, मैं रूल 243 के बारे में बताना चाहता हूं। यह रूल बहुत ही क्लियर है कि जब भी चेयरमैन अपनी सीट पर खड़े हों, तो सभी सदस्यों को अपनी सीट्स पर बैठ जाना चाहिए। मेरा यह मानना है कि अगर उस समय कोई भी सदस्य कुछ कहता है, तो वह कार्रवाई का पार्ट नहीं बनना चाहिए। आपके खड़े होने के बाद भी लीडर ऑफ दि अपोज़िशन बोलते रहे, तो उनकी बात कार्रवाई का पार्ट नहीं बननी चाहिए।

श्री उपसभापति: माननीय सदस्यगण, अब क्वेश्चन ऑवर शुरू होगा। मैं सभी माननीय सदस्यों से पुनः करबद्ध निवेदन करता हूं कि क्वेश्चन ऑवर में क्वेश्चन को क्वेश्चन की तरह पूछेंगे, तो आप सभी को सुविधा होगी। आप ही में से कई माननीय सदस्य कहते हैं कि हमारे सवाल नहीं लिए गए या हमें मौका नहीं मिला। अगर आप क्वेश्चन ऑवर के दौरान डिबेट और डिस्कशन में जाएंगे या मंत्रीगण लंबा जवाब देंगे, तो आपका ही नुकसान होगा। इसलिए चेयर आपसे निवेदन करती है कि क्वेश्चन ऑवर में आप इसे फॉलो करें, तो सभी को सुविधा होगी। प्रश्न संख्या 91, माननीय सतीश चंद्र दुबे जी, अनुपस्थित। माननीय मंत्री जी।

ORAL ANSWERS TO QUESTIONS

*91. *[The questioner was absent.]*

Central assistance for tourism development in Bihar

†*91. SHRI SATISH CHANDRA DUBEY: Will the Minister of TOURISM be pleased to state:

(a) whether Government has any proposal to provide financial assistance to the State of Bihar for development of tourism;
(b) if so, the details thereof;
(c) the number of projects being selected and considered for development;
(d) the details of financial assistance being approved for each project; and
(e) the details of the projects earmarked especially for West Champaran, East Champaran, Gopalganj and Sitamarhi districts of Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI PRAHALAD SINGH PATEL): (a) to (e) A Statement is laid on the Table of the House.

Statement

(a) to (e) The Ministry of Tourism has provided financial assistance under the 'Swadesh Darshan', 'National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' and 'Assistance to Central Agencies for Tourism Infrastructure Development' Schemes for the development of tourism related infrastructure in the State of Bihar. In addition, financial assistance has been provided

---

† Original notice of the question was received in Hindi.

to the State of Bihar for organizing fairs/festivals & tourism related events under Domestic Promotion & Publicity including Hospitality (DPPH) Scheme.

Proposals are received from States/UTs including the State of Bihar from time to time for seeking financial assistance under the various schemes of the Ministry of Tourism. These proposals are examined in context of the scheme guidelines and financial assistance is extended for such projects subject to fulfilment of the stipulated provisions and availability of funds.

As per the request from the Department of Tourism, State Government of Bihar, Patna Sahib (Patna), Vishnupad (Gaya) and Punaura Dham (Sitamarhi) have been identified for development of pilgrimage tourism infrastructure under the PRASHAD Scheme. Ministry of Tourism has sanctioned Development of Gandhi Circuit: Bhitiharwa-Chandrahia-Turkaulia project under Rural Circuit theme of Swadesh Darshan Scheme for an amount of Rs.44.65 Crore in Bihar. In this project, components have been sanctioned in West Champaran for an amount of Rs.21.54 Crore and East Champaran for an amount of Rs.11.26 Crore.

The details of the projects sanctioned under the 'Swadesh Darshan', 'PRASHAD' & 'Assistance to Central Agencies for Tourism Infrastructure Development' Schemes and financial assistance provided for organizing fairs/festivals and tourism related events under DPPH Scheme to the State of Bihar is given at **Annexure-I.**

Ministry of Tourism has provided financial assistance under the scheme of 'Assistance to Institute of Hotel Management (IHMs)/National Council for Hotel Management and Catering Technology (NCHMCT)/Food Craft Institute (FCIs) etc.' to Central Institute of Hotel Management (CIHM), State Institute of Hotel Management (SIHM) & Indian Institute of Tourism and Travel Management (IITTM) in the State of Bihar. As a part of Bihar package 2015, it has been decided to open an IITTM in Bodhgaya for which land is to be given by State Govt. of Bihar and till the time suitable land is made available by the State Govt., a temporary camp of IITTM has been started from the campus of State IHM Bodhgaya. An amount of Rs.80.00 Lakh has been sanctioned for the temporary camp at Bodhgaya out of which Rs.32.00 Lakh has been released during financial year 2018-19. Simultaneously, the proposal regarding opening of a centre of IITTM at Bodhgaya has also been sent to Ministry of Finance, Department of Expenditure for their concurrence, which is yet to be received. A statement regarding financial assistance extended to various implementing agencies in the State of Bihar during the last 5 years is given at **Annexure-II.**

ANNEXURE-I

Swadesh Darshan Scheme (Rs. in Crore)

S. No.	State	Name of the Circuit	Name of the Project	Amt. Sanctioned	Amt. Released
Year 2016-17					
1.	Bihar	Tirthankar Circuit	Development of Vaishali- Arrah- Masad- Patna- Rajgir- Pawapuri- Champapuri	37.19	26.19
2.	Bihar	Spiritual Circuit	Integrated Development of Kanwaria Route: Sultanganj- Mojma- Banka	44.76	42.52
3.	Bihar	Buddhist Circuit	Construction of Convention Centre at Bodhgaya	98.73	93.22
Year 2017-18					
4.	Bihar	Rural Circuit	Development of Gandhi Circuit: Bhitiharwa- Cha Turkaulia	44.65	35.72
5.	Bihar	Spiritual Circuit	Development of Mandar Hill & Ang Pradesh	47.52	38.02
Year 2018-19					
6.	Uttar Pradesh & **Bihar**	Development of Wayside Amenities (Sub- Scheme)	Development of Wayside Amenities in Uttar Pradesh and **Bihar** at Varanasi - Gaya; Lucknow - Ayodhya - Lucknow; Gorakhpur-Kushinagar; Kushinagar-Gaya- Kushinagar in collaboration with MoRTH which includes development of wayside amenities at Mohaniya, Dist- Kaimur in Bihar also	15.07	12.29
			Total	287.92	247.96

PRASHAD Scheme (Rs. in Crore)

S. No.	State	Name of the Project	Project Cost	Amount Released
Year 2014-15				
1.	Bihar	Development of basic facilities at Vishnupad Temple, Gaya, Bihar	4.27	2.91
Year 2015-16				
2.	Bihar	Development at Patna Sahib	41.54	33.23
		Total	45.81	36.14

Assistance to Central Agencies for Tourism Infrastructure Development Scheme (Rs. in Crore)

S. No.	State	Name of Project	Central Agency	Amount Sanctioned	Amount Released
Year 2013-14					
1.	Bihar	Joint Development of tourist Amenities at Gaya Railway Station in Association with Ministry of Railways	M/o Railways	5.18	2.00
Year 2019-20					
2.	Uttar Pradesh (Varanasi & Allahabad-I, Allahabad-II), **Bihar** (**Bhagalpur**), West Bengal (Kolkata) & Assam (Neamati, Pandu, Jogighopa & Biswanathghat)	CFA for Development of Jetties at nine (09) main points of embarkation/ disembarkation of River Cruise on National Water ways No. 1 & 2	IWAI	28.03	7.01
			Total	33.21	9.01

Financial Assistance to State Governments/Union Territory Administrations for Organizing Fairs and Festivals and Tourism Related Events under Domestic Promotion & Publicity including Hospitality (DPPH) Scheme

(Rs. in Lakh)

Name of State	Year	Name of Fairs & Festivals	Amount Sanctioned	Amount Released
Bihar	2019-20	(i) Sonepur Fair (ii) Rajgir Mahotsav	50.00	50.00

ANNEXURE-II

(Rs. in Crore)

S. No.	Name of the Institute	State	Amount Released
2021-22			
1.	CIHM Hajipur	Bihar	1.24
2020-21			
1	SIHM Bodhgaya	Bihar	2.00
2.	CIHM Hajipur	Bihar	0.56
2019-20			
1.	CIHM Hajipur	Bihar	0.47
2018-19			
1.	CIHM Hajipur	Bihar	2.15
2.	IITTM Bodhgaya	Bihar	0.32
2016-17			
1.	SIHM Bodhgaya	Bihar	4.00

SHRI P. WILSON: Sir, hon. Prime Minister along with President of China came to Mahabalipuram, historic place in Chennai, and showed the great monuments built by Pallava Dynasty. What are your plans to develop tourism in Tamil Nadu and funds allocated for the same?

श्री प्रहलाद सिंह पटेल : माननीय उपसभापति जी, यह प्रश्न मूलतः बिहार से संबंधित है, लेकिन माननीय सदस्य ने तमिलनाडु के बारे में प्रश्न पूछा है। पर्यटन मंत्रालय की दो महत्वपूर्ण स्कीम्स 'स्वदेश दर्शन' और 'प्रशाद' हैं। इनके तहत राज्य सरकारों को धनराशि दी जाती है और

तमिलनाडु को पर्याप्त मात्रा में धनराशि दी गई है। अगर माननीय सदस्य चाहेंगे, तो मैं मंत्रालय से उनके पास सूचना पहुंचा दूंगा।

श्री उपसभापति : माननीय महेश पोद्दार जी।

श्री महेश पोद्दार : उपसभापति जी, मुझसे बेहतर आप जानते हैं कि बिहार में टूरिस्ट के लिए सब कुछ है, दो हज़ार वर्ष पुराना मौर्यन डायनेस्टी का घर, जनकपुर, बौद्ध स्तूप सहित सब कुछ है। इसके अलावा नालंदा विश्वविद्यालय भी है, जो विश्व में सबसे पुराना था और जो आज नये रूप में है। महोदय, टूरिस्टों की संख्या में बिहार राज्य काफी पीछे है। मैं माननीय मंत्री जी से पूछना चाहूंगा कि क्या वे ऐसी कोई योजना लाएंगे, जो बहुत बड़े स्तर पर बिहार को टूरिस्ट डेस्टिनेशन बनाने में कारगर हो सके?

श्री प्रहलाद सिंह पटेल : माननीय उपसभापति जी, बिहार को पर्याप्त मात्रा में 'स्वदेश दर्शन' और 'प्रशाद' योजना का लाभ मिल रहा है। हमारे जितने भी परिपथ हैं, उनमें चाहे बौद्ध परिपथ हो, चाहे गांधी जी के नाम पर ग्रामीण परिपथ हो, सबके लिए धनराशि दी गई है। बिहार की एक बड़ी पुरानी मांग रही है, जो पुनौरा धाम, सीतामढ़ी है, इसको 'प्रशाद' योजना में ले लिया गया है। दूसरी मांग ग्रामीण परिपथ थीम के तहत भितिहरवा-चंद्राहिया-तुर्कोलिया की रही है, जो गांधी परिपथ था। इसकी भी बड़ी डिमांड रही है। लगातार बौद्ध धर्मावलम्बियों का पर्यटक के रूप में पर्याप्त मात्रा में वहां पर आगमन है। अभी कुशीनगर हवाई अड्डा के बनने के बाद से मुझे लगता है कि वहां पर पर्यटकों की संख्या में वृद्धि होगी।

जहां तक माननीय सदस्य ने अपने सवाल में स्थानों के नाम लिए हैं, वे महत्वपूर्ण स्थान हैं और दुनिया के मानचित्र पर उनकी पहचान भी है।

श्री उपसभापति : माननीय सुशील कुमार मोदी जी।

श्री सुशील कुमार मोदी : उपसभापति महोदय, मैं माननीय मंत्री जी को धन्यवाद देना चाहूंगा कि माँ जानकी के जन्म स्थान पुनौरा धाम को 'प्रशाद' योजना में शामिल किया गया है, लेकिन मैं माननीय मंत्री जी से यह भी जानना चाहता हूं कि जो पी.एम. पैकेज घोषित किया गया था, उसमें बिहार के लिए 500 करोड़ रुपये का प्रावधान था। अभी माननीय मंत्री जी ने जो जबाव दिया है, उसे देखकर मुझे लगता है कि यह 250 करोड़ रुपये के आस-पास है। इसलिए मैं माननीय मंत्री जी से जानना चाहता हूं कि पी.एम. पैकेज की जो 500 करोड़ रुपये की घोषणा थी, उसमें से बाकी बची राशि को देने के बारे में सरकार का क्या विचार है?

श्री प्रहलाद सिंह पटेल : उपसभापति महोदय, पर्यटन मंत्रालय की संख्या 300 करोड़ रुपये से ज्यादा हो जाती है। मगर राज्य सरकारें जो प्रस्ताव भेजती हैं, उसके बाद ही भारत सरकार अपनी योजनाओं के तहत उसमें पैसा देती है, लेकिन मैं पूरी जिम्मेदारी के साथ कहूंगा कि चाहे 'स्वदेश दर्शन' हो, चाहे ' प्रशाद' हो, चाहे कार्यक्रम के आयोजन की जितनी भी हमारी योजनाएं हैं, बिहार

को सभी योजनाओं के अंतर्गत पैसा दिया गया है। जैसा कि अभी मैंने अपने उत्तर में कहा था कि जो बड़ी मांग थी - अन्य ऐसा कोई भी प्रस्ताव अगर राज्य सरकार से आएगा, तो केन्द्र सरकार उस पर सकारात्मक रूप से विचार करेगी।

श्री उपसभापति : कवेश्चन नम्बर 92, माननीय श्री संजय सिंह, अनुपस्थित। माननीय मंत्री जी। पहला सप्लीमेंटरी, माननीय ले. जनरल (डा.) डी.पी. वत्स (रिटा.)

*92. *[The questioner was absent.]*

Fake news and propaganda by communication agencies

*92. SHRI SANJAY SINGH: Will the MINISTER OF INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government is aware about the extent of fake news and propaganda run by various communication agencies for their benefits;
(b) if so, the details thereof and if not, the reasons therefor;
(c) whether Government plans to assess the impact of such fake news in promoting ills in the society like communalisation and terrorism; and
(d) if so, the details thereof along with the other measures being undertaken by Government to address this issue of fake news?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): (a) to (d) A statement is laid on the Table of the House.

Statement

(a) to (d) The Government has statutory and institutional mechanisms in place to combat fake news including the following:

(i) A Fact Check Unit has been setup under Press Information Bureau of this Ministry in November, 2019 which takes cognizance of fake news both *suo-motu* and by way of queries sent by citizens on its portal or through e-mail and whatsapp. The unit responds to the relevant queries with correct information when the same pertains to Central Government or forwards them to States/UTs in other cases. The Unit also maintains a twitter account @PIBFactcheck and posts cases of fake news, being busted, on

the same on regular basis. PIB Fact Check Unit has so far responded to 30,533 actionable queries.

(ii) For Print Media, Press Council of India (PCI), a statutory autonomous body set up under the Press Council Act, 1978, has framed "Norms of Journalistic Conduct" for adherence by the media. These norms inter alia emphasize the principles of accuracy and fairness & Pre-publication verification. PCI has formulated the specific norms to refrain Print Media from publication/ dissemination of fake/false news.

(iii) For Electronic Media (Television), all TV Channels are required to adhere to the Programme Code under the Cable Television Networks (Regulation) Act, 1995, including that programmes should not contain anything obscene defamatory, deliberate, false and suggestive innuendos and half-truths.

(iv) For Digital news, the Government has notified the Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021 on 25th February, 2021, under the Information Technology Act, 2000 which inter alia provides for a Code of Ethics for adherence by digital news publishers.

Appropriate action is taken in cases where violation of the Norms, Codes etc., are found. The Government also issues advisory from time to time to the media to adhere to the laid down Codes.

ले. जनरल (डा.) डी.पी. वत्स (रिटा.) : उपसभापति जी, माननीय मंत्री जी ने अपने उत्तर में बताया है कि जो fake news के defaulters हैं, जो filthy language के, anti- national materials हैं...उसको publicise करने वालों के खिलाफ appropriate action लिया जाता है। मैं जानना चाहूंगा कि उनके खिलाफ क्या सख्त से सख्त appropriate action लिया गया है?

DR. L. MURUGAN: Mr. Deputy Chairman, Sir, we are very much concerned about the freedom of speech and freedom of expression. The hon. Member wants to know what our action against the YouTube channels is in relation to the fake news contents against the Government. I would like to inform the hon. Member that in the last two months, we blocked more than 60 YouTube channels. These YouTube channels are sponsored from Pakistan. I can mention the name. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Minister, please be brief while answering.

DR. L. MURUGAN: Sir, we have blocked more than 60 YouTube channels, including Twitter accounts, Facebook posts and Instagram posts.

SHRI VIVEK K. TANKHA: Sir, I would like to inform the hon. Minister, through you, that fake news is disseminated not just by YouTube but even through newspapers. और नवंबर से Press Council है ही नहीं। There is no Chairman of the Press Council. So, if I want to make a complaint, मैं किस से अपनी complaint करूंगा? I would like to know from the Minister as to when he is going to constitute this Press Council. आपने नवंबर के बाद आज तक चेयरमैन बनाया ही नहीं है। Council कोई कार्य नहीं कर रही है।

DR. L. MURUGAN: Sir, the Press Council of India is an autonomous statutory body. ...*(Interruptions)*... The Press Council of India is taking care of the Ethics Code of the journalists. The journalists have to follow the Ethics Code. If they have not followed the Ethics Code under Section 14 of the Press Council of India Act, action has to be initiated and, Sir, in more than 150 cases, we have taken action against them. ...*(Interruptions)*...

SHRIMATI MAUSAM NOOR: Sir, some app called 'techfog' uses inactive WhatsApp accounts to send false news and manipulates social media algorithms to create fake trends. Another claim is that the app was used to counter social media trends by some political parties with fake news, spam and biased hashtags. My question is: Has the Ministry studied the role of 'techfog' in the creation of fake news and studied the impact of the app on the elections held in different States?

DR. L. MURUGAN: Sir, our Government has established a Fact Check Unit. ...*(Interruptions)*.. Any citizen can write an email to this Unit. We have a WhatsApp number also. ...*(Interruptions)*... I am saying that in 30,000 cases, the Fact Check Unit responded. When we received these 30,000 cases, they were responded. Sometimes, some fake news gets viral. If the news is fake, the Fact Check Unit certifies the real contents. Like that, we are doing in this Fact Check Unit.

MR. DEPUTY CHAIRMAN: Q. No. 93.

Journalist Welfare Scheme

*93. PROF. MANOJ KUMAR JHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total number of beneficiaries who have been given financial assistance since 2017 under the Journalist Welfare Scheme;

(b) the total amount sanctioned from the fund since 2017, year- wise; and

(c) whether Government intends to sanction ex-gratia financial assistance to the family members of the journalists who died on Covid duty and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; (DR. L. MURUGAN): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) Since 2017, financial assistance under the Journalist Welfare Scheme has been provided in 247 cases.

(b) Details of amount sanctioned from the fund under the Journalist Welfare Scheme since 2017 is given as under:

Year	Amount Sanctioned (in Rs. lakh)
2017-18	39.38
2018-19	99.99
2019-20	115.25
2020-21	260.00
2021-22 (till January, 2022)	606.51

(c) The Government undertook a special drive for providing financial assistance to the families of journalists who succumbed to COVID-19. On the basis of applications received by the Press Information Bureau and which fulfill the criteria laid under the Journalist Welfare Scheme (JWS), a sum of Rs. 6.15 crore has been approved during the financial years 2020-21 and 2021-22 for financial assistance @ Rs.5,00,000/family to the families of 123 journalists who died due to COVID-19.

प्रो. मनोज कुमार झा : सर, इनके जवाब ने तो मुझे लाजवाब कर दिया है। My first supplementary to the hon. Minister is this. What measures has the Government taken to control online organised harassment against women journalists and to dismantle the abusive eco-system that targets them because of their work?

DR. L. MURUGAN: Sir, we have Journalists' Welfare Scheme. The hon. Member's question is about online harassment against women journalists. Online harassment is under IPC. It is a State subject. The States have to take appropriate action regarding this.

PROF. MANOJ KUMAR JHA: Sir, I am amazed at the audacity of the hon. Minister. I salute him. My second question is this. In September 2021, the Government constituted a Ten Member Committee to review the guidelines of Journalists' Welfare Scheme and to submit the report in two months. Would the hon. Minister like to inform the House about the Committee report, in detail?

DR. L. MURUGAN: Sir, what the hon. Member has said is right. On September, 2021 the Government constituted a committee to review the existing guidelines of the Journalists' Welfare Scheme. The Committee also submitted the report to the Government. We are exploring it.

श्री उपसभापति : माननीय अरुण सिंह जी।

श्री अरुण सिंह : सर, ट्विटर और फेसबुक Account की monitoring होती है और महिला journalists की भी बात कही गई है। अभी कांग्रेस की एक बहुत ही वरिष्ठ नेता ने एक ऐसा statement दिया कि बच्चे स्कूल में बिकिनी पहन कर जा सकते हैं, इससे करोड़ों लोगों की भावनाएँ आहत हुई हैं। इस प्रकार के statement को block करना चाहिए। मैं माननीय मंत्री जी से जानना चाहूँगा कि वे उनके account को कब block करेंगे? ...(**व्यवधान**)...

श्री उपसभापति : प्लीज़, प्लीज़। ... (**व्यवधान**)... प्लीज़, आपस में बात न करें। ... (**व्यवधान**)... माननीय मंत्री जी। ...(**व्यवधान**)...

DR. L. MURUGAN: Sir, the Member has asked a very good question. ...*(Interruptions)*....

MR. DEPUTY CHAIRMAN: Nothing is going on record except the Minister's reply. ...*(Interruptions)*....

DR. L. MURUGAN: In the Digital Ethics Code, we have a three-tier mechanism system. In this three-tier mechanism, there is self regulation, there is the self-regulatory body and an Inter-Departmental Committee (IDC). In that Inter-Departmental Committee, we are taking action against that. So, as per the

norms, we will initiate action against fake news and we will take action against those who write against the sovereignty of the nation.

श्री उपसभापति : माननीय नीरज डांगी जी।

श्री नीरज डांगी : सर, मैं आपके माध्यम से मंत्री महोदय से प्रश्न करना चाहूँगा कि वर्तमान में देश में 'पत्रकार कल्याण योजना' किन-किन राज्यों में सुचारू रूप से कार्य कर रही है और इस योजना के तहत कोविड महामारी के समय जान गँवाने वाले पत्रकारों की संख्या क्या है?

DR. L. MURUGAN: Sir, it is a very good question. We are very much concerned about the journalists' welfare. That is why during Covid-19, we conducted a special drive for the journalists who lost their lives. We wanted to support their families. We have received 123 proposals from the journalists. All 123 proposals of the journalists have been accepted. We have released an amount of Rs. 6.15 crores to the concerned families. The State-wise report is also there with me. I can share this with the hon. Member. Thank you.

श्री उपसभापति : डा. फौजिया खान जी ...(**व्यवधान**)...प्लीज़, डा. फौजिया खान ...(**व्यवधान**)... आप मेम्बर्स को सुनने दें, प्लीज़। ...(**व्यवधान**)... वे प्रश्न पूछ रहे हैं और आप उनको सुनने का अवसर भी नहीं दे रहे हैं।...(**व्यवधान**)...

DR. FAUZIA KHAN: Mr. Deputy Chairman, Sir, I want to ask the hon. Minister whether any action has been taken under the Journalists Welfare Scheme on the issue of exclusion of names of journalists who had died because of COVID-19, particularly in Assam, about which the Guhawati Press Club has also expressed regret. Why were their names excluded?

DR. L. MURUGAN: Sir, we had received 123 proposals from the PIB and we had accepted all of them. And, we have paid the amount of compensation, in respect of all the 123 proposals, to the tune of rupees 6.15 crores.

श्री उपसभापति : क्वेश्चन नम्बर 94. श्रीमती सीमा द्विवेदी जी, माननीय सदस्या अनुपस्थित। श्री बृजलाल जी।

*94. *[The questioner was absent.]*

Development of banks of Ganges for tourism in Varanasi

†*94. SHRIMATI SEEMA DWIVEDI: Will the Minister of TOURISM be pleased to state:

(a) the plan contemplated upon by Government for developing both the banks of Ganges for promoting tourism in the oldest city, Varanasi and by when it is targeted to be completed; and

(b) whether there is any scheme for superior arrangement for lodging and smooth movement of tourists on both the banks of Ganges keeping in view the urban population and dense settlement in the city?

#THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI PRAHALAD SINGH PATEL): (a) and (b) A Statement is laid on the Table of the House.

Statement

(a) and (b) The works approved by the Ministry of Tourism at river Ganges in Varanasi for development and promotion of tourism are mentioned below:

PRASHAD Scheme:

- Ghat Development at Kaithi Markandey Mahadev Temple under the project "Development of Varanasi Phase-I" - the work is complete.
- Illumination of Ghats from Raj Ghat to Assi Ghat and provision of Audio System under the Project "Development of Varanasi — Phase II". The work for illumination of Ghats is complete.
- Project for Development of Cruise Tourism in the year 2017-18. The services of the cruise Boat have been commenced.

Scheme for Assistance to Central Agencies for Tourism Infrastructure Development:

- Illumination of Dashashwamedh Ghat to Darbanga Ghat, Tulsi Manas Mandir in the year 2017-18 — The work is complete.
- Development of Jetty at Ramnagar in the year 2019-20.

---

† Original notice of the question was received in Hindi.

On behalf of the Minister concerned.

In addition, State Government of Uttar Pradesh has approved works for developing a four lane model road with a length of 8.15 km from Raj Ghat Bridge to Ramnagar to facilitate Kashi Vishwanath Darshan and Ganga Aarti Darshan. The work includes the development of Khidkiya Ghat with world class public conveniences with an aim of smooth movement of tourists and traffic.

Ministry of Tourism has not provided funds for accommodation facilities in Varanasi under any of its ongoing schemes.

श्री बृजलाल : माननीय उपसभापति महोदय, मेरा प्रश्न 'रामायण सर्किट' के विकास के सम्बन्ध में है। उत्तर प्रदेश के मुख्य मंत्री, योगी आदित्यनाथ जी के प्रयास से 'रामायण सर्किट' को गति मिली है। मैं माननीय मंत्री महोदय से यह जानना चाहता हूं कि अयोध्या, चित्रकूट, श्रृंगवेरपुर, सीतामढ़ी, बक्सर, दरभंगा और नेपाल में जनकपुर, ये सभी स्थान 'रामायण सर्किट' से जुड़े हुए हैं।

महोदय, मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहता हूं कि 'रामायण सर्किट' के विकास के सम्बन्ध में क्या कार्यवाही की जा रही है?

श्री प्रहलाद सिंह पटेल : माननीय उपसभापति जी, मैं माननीय सदस्य के इस प्रश्न के लिए उनको धन्यवाद देता हूं। 'रामायण परिपथ' के तहत अयोध्या के विकास के लिए लगभग 127 करोड़ रुपये की राशि दी गई थी।

महोदय, मैं आपके माध्यम से माननीय सदस्य की जानकारी के लिए यह बताना चाहता हूं कि 'प्रशाद योजना' में अयोध्या को भी शामिल किया गया है। पहले तो हमें उत्तर प्रदेश के मुख्य मंत्री जी और माननीय प्रधान मंत्री जी को भी बधाई देनी चाहिए। मूल प्रश्न वाराणसी को लेकर था और वाराणसी में पर्यटन मंत्रालय ने जो अपना योगदान दिया है, वह तो है ही, लेकिन इसके माध्यम से पूरे देश और दुनिया ने वाराणसी के विकास और उसके महत्व को जाना। उसके पास में ही सारनाथ है, वहां भी विकास हुआ है। अयोध्या और 'रामायण सर्किट' को लेकर जो प्रश्न पूछा गया है, उसके लिए मैं माननीय सदस्य का धन्यवाद करता हूं। एक योजना पूरी तरह से 'रामायण सर्किट' को लेकर है, जो सतत काम कर रही है।

श्री उपसभापति : प्रश्न संख्या 95, माननीय अजय प्रताप सिंह, माननीय सदस्य अनुपस्थित। प्रश्न संख्या 95 और 103, दोनों सिमिलर नेचर के हैं, इसलिए इन दोनों प्रश्नों को हम एक साथ ले रहे हैं। माननीय सुशील कुमार मोदी जी।

*95. *[The questioner was absent.]*

Funds for tiger conservation in Madhya Pradesh

†#*95. SHRI AJAY PRATAP SINGH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether any special scheme is being implemented by Government for conservation of tigers in the State of Madhya Pradesh;

(b) if so, the details of funds being provided to Madhya Pradesh under this scheme; and

(c) the details of the efforts being made to increase funds as the State Governments require more funds for tiger conservation projects?

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BHUPENDER YADAV): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) Funding assistance is provided under the ongoing Centrally Sponsored Scheme of Project Tiger to tiger range States including Madhya Pradesh for conservation of tigers *inter alia* including other wildlife, raising awareness, habitat management, protection, eco-development, human resource and infrastructure development and voluntary village relocation.

(b) The funding assistance provided to Madhya Pradesh under the ongoing Centrally Sponsored Scheme of Project Tiger during last three years and current year, is at **Annexure-I**.

(c)Besides allocation under Centrally Sponsored Scheme of Project Tiger, there are provisions in the Wildlife (Protection) Act, 1972 as amended in 2006, which enable States to augment their own resources. As per section 38X of the said Act, Tiger Conservation Foundation(s) are established in individual tiger reserves. One of their objective is to augment and mobilize financial resources including recycling of entry and such other fees received in a tiger reserve, to foster stakeholders development and eco-tourism.

---

† Original notice of the question was received in Hindi.

Question number 95 and 103 were taken up together.

Annexure-I

Details of funding assistance provided to Madhya Pradesh under the ongoing Centrally Sponsored Scheme of Project Tiger during last three years and current year

(Rs. in lakhs)

Tiger Reserve	2016-17	2017-18	2018-19	2019-20	2020-21
Pench	513.304	407.472	514.16	385.830	450.90
Panna	358.628	389.00	389.12	461.380	458.54
Bandhavgarh	1821.986	395.214	337.22	384.960	377.89
Kanha	668.512	585.262	717.46	928.150	651.33
Sanjay Dubri	8550.517	6970.38	935.35	826.880	246.35
Satpura	972.651	2524.313	2450.58	514.710	366.25
Total	12885.6	11271.64	5343.89	3501.910	2551.26

Data on deaths of tigers in the country

#*103. SHRI SUSHIL KUMAR MODI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) details of tiger population in country over the last three years and number of tigers out of their population living in tiger-reserves, State-wise;

(b) measures taken to increase the population of tigers living in protected reserves, details thereof;

(c) number of tiger deaths owing to man made causes during the last three years, State-wise alongwith causes that led to tiger deaths;

(d) whether Government has taken cognisance of rising tiger deaths in country;

(e) if so, details of measures taken to curb tiger deaths; and

(f) arrests made during the last three years in relation to tiger poaching after investigations?

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI HUPENDER YADAV): (a) to (f) A statement is laid on the Table of the House.

Question number 95 and 103 were taken up together.

Statement

(a) and (b) Details of tiger estimation pertaining to tiger landscapes in the country, for the year 2018 is at **Annexure-I**. The quadrennial All India Tiger Estimation Exercise which assesses the Status of Tigers, Co-predators and Prey using robust scientific methodology, has shown that the tiger number has increased as per the latest estimation done in 2018, with an estimated number of 2967 (range 2603-3346) as compared to 2014 estimation of 2226 (range 1945-2491). India is the largest tiger range country in the world and has now more than 75% of the global tiger population.

(c) The average life span of the tigers in the wild is generally 10-12 years and in natural ecosystem factors like old age, diseases, internecine fights, electrocution, snaring, drowning, road, rail hits etc. and a very high infant mortality observed in big cats including tigers accounts for majority of tiger deaths. As reported by States, the details of tiger mortality during last three years is at **Annexure-II**.

(d) and (e) The Government of India, through the National Tiger Conservation Authority, has advocated a three pronged strategy to manage human-tiger negative interactions as follows:-

(i) **Material and logistical support:** Funding support through the ongoing Centrally Sponsored Scheme of Project Tiger, is provided to tiger reserves for acquiring capacity in terms of infrastructure and material, to deal with tigers dispersing out of source areas. These are solicited by tiger reserves through an Annual Plan of Operation (APO) every year which stems out from an overarching Tiger Conservation Plan (TCP), mandated under Section 38 V of the Wildlife (Protection) Act, 1972. *Inter alia,* activities such as payment of ex-gratia and compensation, periodic awareness campaigns to sensitize, guide and advise the general populace on man-animal conflict, dissemination of information through various forms of media, procurement of immobilization equipment, drugs, training and capacity building of forest staff to deal with conflict events are generally solicited.

(ii) **Restricting habitat interventions:** Based on the carrying capacity of tigers in a tiger reserve, habitat interventions are restricted through an overarching TCP. In case tiger numbers are at carrying capacity levels, it is advised that habitat interventions should be limited so that there is no excessive spill over of wildlife including tigers thereby minimizing man-animal conflict. Further, in buffer areas

around tiger reserves, habitat interventions are restricted such that they are sub-optimal vis-à-vis the core/critical tiger habitat areas, judicious enough to facilitate dispersal to other rich habitat areas only.

(iii) **Standard Operating Procedure (SOPs)**: The National Tiger Conservation Authority has issued following three SOPs to deal with human-animal conflict, which are available in public domain:

i. To deal with emergency arising due to straying of tigers in human dominated landscapes
ii. To deal with tiger depredation on livestock
iii. For active management towards rehabilitation of tigers from source areas at the landscape level.

The three SOPs *inter alia* include the issue of managing dispersing tigers, managing livestock kills so as to reduce conflict as well as relocating tigers from source areas to areas where density of tiger is low, so that conflict in rich source areas does not occur.

Also as per Tiger Conservation Plans need based and site-specific management interventions are done for improving quality of wildlife habitat for which funding is provided under the ongoing Centrally Sponsored Scheme of Project Tiger.

The National Tiger Conservation Authority (NTCA) along with the Wildlife Institute of India has published a document "Eco-Friendly measures to mitigate impacts of Linear infrastructure on wildlife", in letter and spirit of section 38 O (1) (g) of the Wildlife (Protection) Act, 1972 to safeguard wildlife and tigers from road /rail accidents in interlinking / corridor areas.

32 major tiger corridors in the country have been identified and published in a document titled "Connecting Tiger Populations for Long-term Conservation", which are operationalized through prescriptions of Tiger Conservation Plans mandated under section 38V of the Wildlife (Protection) Act, 1972.

(f) The day to day management and implementation of the Wildlife (Protection) Act is done by the States. Information on persons arrested on account of tiger poaching is not collated at Project Tiger Division / National Tiger Conservation Authority level.

Annexure-I

Details of Tiger Estimation Pertaining to Tiger Landscapes in the country, for the Year 2018

State	2018
Shivalik-Gangetic Plain Landscape Complex	
Uttarakhand	442 (393-491)
Uttar Pradesh	173 (148-198)
Bihar	31 (26-37)
Shivalik Gangetic	646 (567-726)
Central Indian Landscape Complex and Eastern Ghats Landscape Complex	
Andhra Pradesh	48 (40-56) #
Telangana	26 (23-30) #
Chhattisgarh	19 (18-21)
Madhya Pradesh	526 (441-621)
Maharashtra	312 (270-354)
Odisha	28 (26-30)
Rajasthan	69 (62-76)
Jharkhand	5
Central India	1,033(885-1,193)
Western Ghats Landscape Complex	
Karnataka	524 (475-573)
Kerala	190 (166-215)
Tamil Nadu	264 (227-302)
Goa	3
Western Ghats	981 (871-1,093)
North Eastern Hills and Brahmaputra Flood Plains	
Assam	190 (165-215)

Arunachal Pradesh	29*
Mizoram	0
Nagaland	0
Northern West Bengal	0
North East Hills, and Brahmaputra	219 (194-244)
Sunderbans	88 (86-90)
TOTAL	2,967 (2,603-3,346)

* : Scat DNA based estimates were also used.

: For comparison with previous estimates of Andhra Pradesh, combine Andhra Pradesh and Telangana population estimate of current year.

Annexure-II

Details of tiger mortality during last three years, as reported by States

State	Year 2019	Year 2020	Year 2021
Andhra Pradesh	1	1	1
Arunachal Pradesh	0	0	0
Assam	5	6	6
Bihar	1	1	4
Chhattisgarh	1	1	4
Delhi	0	0	0
Goa	0	4	0
Gujarat	1	0	0
Jharkhand	0	1	0
Karnataka	12	12	15
Kerala	1	10	6
Madhya Pradesh	31	29	42
Maharashtra	18	16	27
Nagaland	0	0	0
Odisha	0	0	0
Rajasthan	3	3	1
Tamil Nadu	7	8	4
Telangana	2	0	4
Uttar Pradesh	4	9	9

Uttarakhand	7	4	3
West Bengal	2	1	1
Total	96	106	127

श्री सुशील कुमार मोदी : माननीय उपसभापति महोदय, माननीय मंत्री महोदय ने उत्तर में जो आंकड़े दिए हैं, उनमें बताया है कि 2019 में 31 टाइगर्स की डेथ हुई, 2020 में 29 की डेथ हुई और 2021 में 42 टाइगर्स की डेथ हुई। उत्तर में मैं देख रहा हूं कि मध्य प्रदेश में टाइगर्स के मरने की संख्या निरंतर बढ़ती जा रही है। 2019 में पूरे देश में 96 टाइगर्स की डेथ हुई थी, 2020 में 106 टाइगर्स की डेथ हुई and that was increased to 127 in the year 2020-21. मैं माननीय मंत्री महोदय से यह जानना चाहता हूं कि लगातार जो टाइगर्स की डेथ की संख्या बढ़ रही है, क्या इसका कोई खास कारण है?

श्री भूपेन्द्र यादव : माननीय उपसभापति महोदय, टाइगर्स की जो डेथ है, उसके अलग-अलग कारण हैं और इसमें ओल्ड एज एक बड़ा कारण है। टाइगर्स के अंदर आपस में भी जो infighting रहती है, वह भी एक कारण है। कुछ जगह linear projects के कारण...(**व्यवधान**)... जी हां, यह सब जगह है। कुछ जगह पर electrification के कारण भी इनकी डेथ हो जाती है, poaching भी इसका एक कारण है और disease भी एक कारण है। जहां तक poaching या linear projects का सवाल है, सरकार के द्वारा उसके लिए पर्याप्त कदम उठाए जा रहे हैं। जो ओल्ड एज है, वह भी एक कारण है, लेकिन सभी विषयों का मंत्रालय के द्वारा संज्ञान लिया जाता है। इसलिए हमने पूरी संख्या इस प्रश्न के साथ आपके सम्मुख प्रस्तुत की है।

श्री सुशील कुमार मोदी : महोदय, एनटीसीए की जो रिपोर्ट पब्लिश हुई है, उसके अनुसार fifty per cent fell prey to poachers. यानी नॉर्मल डेथ तो समझ में आती है, लेकिन 50 परसेन्ट से ज्यादा डेथ्स पोचिंग के कारण हुई हैं।

मैं माननीय मंत्री जी से जानना चाहता हूं कि पोचिंग को रोकने के लिए राज्य सरकार और केन्द्र सरकार क्या प्रयास कर रही है, ताकि पोचिंग से होने वाली टाइगर्स की मौत को रोका जा सके।

श्री भूपेन्द्र यादव : उपसभापति महोदय, सबसे पहले मैं यह कहना चाहूंगा कि 2018 की जो एनटीसीए की रिपोर्ट हमने प्रकाशित की, उसमें सेंट पीटर्सबर्ग में पूरी दुनिया के सामने टाइगर्स की संख्या बढ़ाने के लिए जो समझौता किया गया था, भारत उन चुनिंदा देशों में है, जिन्होंने अपने यहां इनकी संख्या दोगुनी की है और हमारे यहां टाइगर्स की संख्या बढ़ी भी है। लेकिन माननीय सदस्य के द्वारा जो पोचिंग का विषय उठाया गया है, उस पर मैं उन्हें बताना चाहता हूं कि जो हमारा वाइल्ड लाइफ क्राइम ब्यूरो है, उसके संबंध में वह कठोर कदम उठा रहा है और उस संस्था को स्ट्रेन्थन करने के लिए हम लोग कार्य भी कर रहे हैं। जो एनटीसीए की सालाना बैठक होती है, पिछले महीने ही हमारी गवर्निंग बॉडी की वह बैठक हुई है और उसमें भी हम लोगों ने तय किया है जितने भी टाइगर्स रिज़र्व एरियाज़ हैं, वहां के जो डायरेक्टर्स है, उन्हें हमने एक स्पेशल

डायरेक्शन दी है कि विशेष रूप से पोचिंग को लेकर, प्रोजेक्ट्स को लेकर और इलेक्ट्रिफिकेशन को लेकर जो समस्याएं आती हैं, उसके संबंध में अपनी एक comprehensive report भेजें। हम उस रिपोर्ट पर काम कर रहे हैं और आने वाले समय में उस पर उचित कार्रवाई भी करेंगे।

श्री उपसभापति : माननीय जयराम जी। ...*(Interruptions)*... माननीय सदस्यगण, जहां आपकी सीट एलोकेटेड है, वहां माइक फंक्शन कर रहे हैं, कृपया माइक में बोलिये।

SHRI JAIRAM RAMESH: Mr. Deputy Chairman, Sir, my question relates to Madhya Pradesh. Today, we have a situation where there is a very substantial proportion of tiger population on the outskirts of Bhopal. This is going to create serious man-animal conflict situation. For the last ten years, there has been a proposal to declare the Ratapani Tiger Reserve in and around Bhopal. I would like to ask the hon. Minister whether this proposal is going to receive his serious consideration.

श्री भूपेन्द्र यादव : माननीय जयराम जी ने एक बढ़िया प्रश्न उठाया है और एक समस्या की ओर ध्यान भी दिलाया है। यह सच है कि हमारे टाइगर्स की आबादी का एक बड़ा भाग टाइगर रिज़र्व्स के बाहर भी है और बढ़ती हुई जनसंख्या का दवाब, बढ़ते हुए विकास कार्यों के कारण से ह्यूमन-एनिमल कन्फ्लिक्ट की सिचुएशन भी है। जिस समस्या की तरफ उन्होंने ध्यान दिलाया है, वह हमारे संज्ञान में है और हम उस पर कार्रवाई कर रहे हैं। मैं माननीय सदस्य को लिखित में इसके बारे में सूचित भी कर दूंगा।

श्रीमती सम्पतिया उइके : उपसभापति महोदय, आपके माध्यम से मैं माननीय मंत्री जी से जानना चाहती हूं कि मध्य प्रदेश को टाइगर स्टेट का दर्जा मिला हुआ है और इन दिनों प्रदेश में शेरों की गिनती का कार्य भी चल रहा है। मैं जानना चाहती हूं कि नेशनल पार्क कान्हा, बांधवगढ़ और पेंच में बाघों के संरक्षण के लिए सरकार ने क्या प्रावधान रखे हैं?

श्री भूपेन्द्र यादव : महोदय, कान्हा, बांधवगढ़ और पेंच, ये हमारे वे टाइगर रिज़र्व्स हैं, जो कि काफी अद्वितीय हैं। इन टाइगर रिज़र्व्स को इंटरनेशनल accreditation का दर्जा भी मिला है और अभी एनटीसीए ने एक एटलस भी प्रकाशित की है, क्योंकि जो हमारे 52 टाइगर रिज़र्व्स हैं, वे हमारे देश के ऐसे वन क्षेत्र हैं, जिनमें सबसे प्योरेस्ट वाटर एरिया भी आता है। इसलिए हम यह चाहते हैं कि वहां का flora and fauna पूरे तरीके से सुरक्षित रहे।

मैं सदन को यह भी बताना चाहता हूं कि टाइगर एक ऐसी प्रजाति है, जो अकेला नहीं रहता, टाइगर के साथ वे सब भी होते हैं, जिन जानवरों का वह शिकार करता है, यानी उसके साथ पूरा habitat रहता है, तभी टाइगर वहां रहता है और प्योरेस्ट वाटर भी वहां रहता है। हम लोगों ने जो एटलस प्रकाशित की है, उसमें भी हमारा यह मानना है कि वहां का flora and fauna और बाकी के जो अन्य जानवर हैं, वे पूरी तरह से सुरक्षित रहें, क्योंकि इन सबके संरक्षण के बीच में टाइगर रहता है। बाघों की गणना का जो काम है, वह पूरी तरह से एक scientific तरीके से

चलता है, उसकी प्रक्रिया जारी है। जब उसकी रिपोर्ट आएगी, तो हम माननीय सदस्य को भी सूचित करेंगे।

DR. V. SIVADASAN: Sir, man and animal conflict is increasing everywhere in India including Madhya Pradesh. My question is: What are the projects the Government is trying to implement for protecting the human beings in India?

श्री भूपेन्द्र यादव : सर, यह प्रश्न human being के protection का है। सर, हमारा जो Wildlife Protection Act है, उसके अंतर्गत एक provision है कि अगर किसी भी जानवर के बारे में इस प्रकार से आशंका होती है कि वह खतरा पहुंचाता है - मुझे लगता है कि माननीय सदस्य का प्रश्न tiger के बारे में कम और केरल में जंगली सुअर अर्थात boars के बारे में ज्यादा है, जो कि केरल में एक समस्या है। हम उसके लिए इस फरवरी में स्टेट के सारे PCCFs को गाइडलाइन्स भी जारी कर चुके हैं और गाइडलाइन्स में उनको provision भी है, केरल में 11 बार उसका प्रयोग भी किया जा चुका है, इसलिए केरल के Wildlife warden ही उस संबंध में Wildlife Act के अंतर्गत competent हैं और वे एक्शन ले सकते हैं।

श्री उपसभापति : क्वेश्चन नं. 96, माननीय श्री बिनोय विस्वम जी एवं क्वेश्चन नं.101, श्री संजय राउत जी के प्रश्न similar nature के हैं, 'Measures to prevent declining forest cover in States' हम ये दोनों प्रश्न साथ ले रहे हैं।

Measures to prevent decline in forest cover

#*96. SHRI BINOY VISWAM: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government is aware of declining forest cover in the country, State and year-wise data of the forest cover from 2017;
(b) the reason behind not pledging to halt and reverse forest loss and land degradation by 2030 at COP26, Glasgow;
(c) the steps taken by Government to counter the declining forest cover; and
(d) the number of Government projects that required deforestation since the year 2017 and the total forest land lost for such projects?

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BHUPENDER YADAV): (a) to (d) The statement is laid on the table of the House.

Question number 96 and 101 were taken up together.

Statement

(a) Forest Survey of India (FSI), Dehradun, an organization under the Ministry carries out the assessment of forest cover of the country biennially since 1987 and the findings are published in India State of Forest Report (ISFR). The forest cover assessment is a wall-to-wall mapping exercise based on remote sensing supported by intensive ground verification and field data from National Forest Inventory. As per latest ISFR-2021 released on 13th January, 2022, there is an overall increase of 5,516 square kilometre at the national level as compared to the assessment made in ISFR-2017. The details of State and Union Territory wise forest cover from 2017 are given at **Annexure.**

(b) India has not joined, due to reference to trade as an area in the Glasgow Declaration on Forests and Land Use in November 2021.

(c) Various schemes are being implemented by the Central and State Government/Union Territory Administration for increase in forest and tree cover in the country. These include the National Afforestation Programme (NAP) and Green India Mission (GIM) being implemented by the Ministry of Environment, Forest and Climate Change. Afforestation activities are also taken up under various programmes/funding sources such as Mahatma Gandhi National Rural Employment Guarantee Scheme, Compensatory Afforestation Funds under Compensatory Afforestation Fund Management and Planning Authority (CAMPA).

Afforestation activities are also taken up under various schemes of State Government /UT Administration. National Mission for a Green India (GIM) is one of the ongoing Missions outlined under the National Action Plan on Climate Change. It aims at protecting, restoring, and enhancing India's forest cover and responding to Climate Change through plantation activities in the forest and non-forest areas. GIM activities were started in Financial Year 2015-16. The activities under GIM are being implemented by Joint Forest Management Committees (JFMCs) at the village level.

(d) Proposals for non forestry use of forest lands are allowed under the provisions of Forest (Conservation) Act, 1980 in case of unavoidable situations. Such non-forestry use may involve removal of trees. However, when a proposal is examined under the provisions of the Forest (Conservation) Act, 1980, it is ensured that the forest land allowed is the barest minimum for the purpose and also least

number of trees are impacted. The approval under the Act is given subject to appropriate mitigation measures which include, compensatory afforestation and payment for Net Present Value, so as to compensate the estimated loss of forest cover and ecosystem services. From 2016-17 to 31.01.2022 a total number of 7683 proposals, involving 97198.544 hectares of forest land, have been accorded final approval under Forest (Conservation) Act, 1980 for various projects.

Annexure

State and Union Territory wise details of forest cover from ISFR 2017 to ISFR 2021

(Area in square kilometre)

States/UTs	Geographical area	Forest Cover as per ISFR 2017	Forest Cover as per ISFR 2019	Forest Cover as per ISFR 2021
Andhra Pradesh*	1,62,968	28,147	29,137	29,784
Arunachal Pradesh	83,743	66,964	66,688	66,431
Assam	78,438	28,105	28,327	28,312
Bihar	94,163	7,299	7,306	7,381
Chhattisgarh	1,35,192	55,547	55,611	55,717
Delhi	1,483	192.41	195.44	195
Goa	3,702	2,229	2,237	2,244
Gujarat	1,96,244	14,757	14,857	14,926
Haryana	44,212	1,588	1,602	1,603
Himachal Pradesh	55,673	15,100	15,434	15,443
Jharkhand	79,716	23,553	23,611	23,721
Karnataka	1,91,791	37,550	38,575	38,730
Kerala	38,852	20,321	21,144	21,253
Madhya Pradesh	3,08,252	77,414	77,482	77,493
Maharashtra	3,07,713	50,682	50,778	50,798
Manipur	22,327	17,346	16,847	16,598
Meghalaya	22,429	17,146	17,119	17,046
Mizoram	21,081	18,186	18,006	17,820
Nagaland	16,579	12,489	12,486	12,251
Odisha	1,55,707	51,345	51,619	52,156
Punjab	50,362	1,837	1,849	1,847
Rajasthan	3,42,239	16,572	16,630	16,655

<table>
<tr><td>Sikkim</td><td>7,096</td><td>3,344</td><td>3,342</td><td>3,341</td></tr>
<tr><td>Tamil Nadu</td><td>1,30,060</td><td>26,281</td><td>26,364</td><td>26,419</td></tr>
<tr><td>Telangana</td><td>1,12,077</td><td>20,419</td><td>20,582</td><td>21,214</td></tr>
<tr><td>Tripura</td><td>10,486</td><td>7,726</td><td>7,726</td><td>7,722</td></tr>
<tr><td>Uttar Pradesh</td><td>2,40,928</td><td>14,679</td><td>14,806</td><td>14,818</td></tr>
<tr><td>Uttarakhand</td><td>53,483</td><td>24,295</td><td>24,303</td><td>24,305</td></tr>
<tr><td>West Bengal</td><td>88,752</td><td>16,847</td><td>16,902</td><td>16,832</td></tr>
<tr><td>A&N Islands</td><td>8,249</td><td>6,742</td><td>6,743</td><td>6,744</td></tr>
<tr><td>Chandigarh</td><td>114</td><td>21.56</td><td>22.03</td><td>22.88</td></tr>
<tr><td>Dadra & Nagar Haveli #</td><td>491</td><td>207</td><td>207</td><td rowspan="2">227.75</td></tr>
<tr><td>Daman & Diu #</td><td>111</td><td>20.49</td><td>20.49</td></tr>
<tr><td>Jammu & Kashmir**</td><td rowspan="2">2,22,236</td><td>23,241</td><td>21,122</td><td>21,387</td></tr>
<tr><td>Ladakh</td><td>0</td><td>2,490</td><td>2,272</td></tr>
<tr><td>Lakshadweep</td><td>30</td><td>27.10</td><td>27.10</td><td>27.10</td></tr>
<tr><td>Puducherry</td><td>490</td><td>53.67</td><td>52.41</td><td>53.30</td></tr>
<tr><td>Grand Total</td><td>3,287,469</td><td>7,08,273</td><td>7,12,249</td><td>7,13,789</td></tr>
</table>

** From ISFR 2015 onwards Andhra Pradesh was divided into two States viz. Andhra Pradesh and Telangana.*

*** From ISFR 2019 onwards Jammu & Kashmir was divided into two UTs viz. Jammu & Kashmir and Ladakh.*

 # From ISFR 2021 onwards Dadra & Nagar Haveli and Daman & Diu have been combined into one UT.

*101. *[The questioner was absent.]*

Declining forest cover in States

[#]*101. SHRI SANJAY RAUT: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether the forest cover in the country, particularly in 11 states are continuously declining as per the recently released India State of Forest Report (ISFR)-2021;

(b) if so, the details thereof, and if not, the reasons therefor;

[#] Question number 96 and 101 were taken up together.

(c) whether it is a fact that many environmental experts have objected to using current method to observe forest cover in the country;if so, the details thereof and Government response thereto; and

(d) the details of steps taken by Government to increase tree cover up to 33 percent in the forest area?

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BHUPENDER YADAV): (a) to (e) The statement is laid on the table of the House.

Statement

(a) and (b) Forest Survey of India (FSI), Dehradun, an organization under the Ministry carries out the assessment of forest cover of the country biennially since 1987 and the findings are published in India State of Forest Report (ISFR). The forest cover assessment is a wall-to-wall mapping exercise based on remote sensing supported by intensive ground verification and field data from National Forest Inventory. As per latest ISFR-2021 released on 13th January, 2022, there is an overall increase of 1540 square kilometre at the national level as compared to previous assessment i.e. ISFR-2019. The details of State and Union Territory wise forest cover are given at **Annexure-I**. There has been increase in forest cover in some States while there has been decrease in forest cover in some States as per ISFR 2021. The gain in Forest cover or improvement in forest canopy density may be attributed to conservation measures, afforestation activities, enhanced protection measures in plantation as well as in traditional forest areas and expansion of trees outside forest whereas, loss in forest cover may be attributed due to harvesting of short rotational plantations, shifting cultivation, biotic pressure, clearance in encroached area and developmental activities. The details of States showing decline in forest cover in comparison to previous assessment (ISFR-2019) are given at Annexure-II.

(c) and (d) Many environmental experts objected for using the definition of forest cover by Forest Survey of India in the country in different newspaper and media reports. As per decision 19/Conference of Parties (CP) 9-Kyoto Protocol, the forest can be defined by any country depending upon the capacities and capabilities of the country as follows:-

Forest- Forest is defined structurally on the basis of

- Crown cover percentage: Tree crown cover- 10 to 30% (India 10%)

- Minimum area of stand: area between 0.05 and 1 hectare (India 1.0 hectare) and
- Minimum height of trees: Potential to reach a minimum height at maturity in situ of 2 to 5 m (India 2m)

India's definition of forest has been taken on the basis of above three criteria only and very well accepted by United Nations Framework Convention on Climate Change (UNFCCC) and Food and Agriculture Organization (FAO) for their reporting/communications. The forest cover is defined as 'all land, more than one hectare in area, with a tree canopy density of more than 10 percent irrespective of ownership and legal status. Such land may not necessarily be a recorded forest area. It also includes orchards, bamboo and palm'. The definition of forest cover has clearly been defined in all the India State of Forest Report (ISFR) and in all the International communications of India. The definition of forest cover in ISFR represent true picture.

(e) As per National Forest Policy-1988, the national goal should be to have a minimum of one-third of the total land area of the country under forest or tree cover. Various schemes are being implemented by the Central and State Government/Union Territory Administration for increase in forest and tree cover in the country and to achieve the target of forest/tree cover as mentioned in the National Forest Policy-1988. These include the National Afforestation Programme (NAP) and Green India Mission (GIM) being implemented by the Ministry of Environment, Forest and Climate Change. Afforestation activities are also taken up under various programmes/funding sources such as Mahatma Gandhi National Rural Employment Guarantee Scheme, Compensatory Afforestation Funds under Compensatory Afforestation Fund Management and Planning Authority (CAMPA).

Afforestation activities are also taken up under various schemes of State Government /UT Administration. National Mission for a Green India (GIM) is one of the ongoing Missions outlined under the National Action Plan on Climate Change. It aims at protecting, restoring, and enhancing India's forest cover and responding to Climate Change through plantation activities in the forest and non-forest areas. GIM activities were started in Financial Year 2015-16. The activities under GIM are being implemented by Joint Forest Management Committees (JFMCs) at the village level.

Annexure-I

State and Union Territory wise details of forest cover as per IFSR 2021

(Area in square kilometre)

S. No.	State/UTs	Geographical Area (GA)	Total Forest Cover	Percentage of Geographical area	Change in Forest Cover w.r.t ISFR 2019
1	Andhra Pradesh	1,62,968	29,784	18.28	647
2	Arunachal Pradesh	83,743	66,431	79.33	-257
3	Assam	78,438	28,312	36.09	-15
4	Bihar	94,163	7,381	7.84	75
5	Chhattisgarh	1,35,192	55,717	41.21	106
6	Delhi	1,483	195.00	13.15	-0.44
7	Goa	3,702	2,244	60.62	7
8	Gujarat	1,96,244	14,926	7.61	69
9	Haryana	44,212	1,603	3.63	1
10	Himachal Pradesh	55,673	15,443	27.73	9
11	Jharkhand	79,716	23,721	29.76	110
12	Karnataka	1,91,791	38,730	20.19	155
13	Kerala	38,852	21,253	54.70	109
14	Madhya Pradesh	3,08,252	77,493	25.14	11
15	Maharashtra	3,07,713	50,798	16.51	20
16	Manipur	22,327	16,598	74.34	-249
17	Meghalaya	22,429	17,046	76.00	-73
18	Mizoram	21,081	17,820	84.53	-186
19	Nagaland	16,579	12,251	73.90	-235
20	Odisha	1,55,707	52,156	33.50	537
21	Punjab	50,362	1,847	3.67	-2
22	Rajasthan	3,42,239	16,655	4.87	25
23	Sikkim	7,096	3,341	47.08	-1
24	Tamil Nadu	1,30,060	26,419	20.31	55
25	Telangana	1,12,077	21,214	18.93	632
26	Tripura	10,486	7,722	73.64	-4
27	Uttar Pradesh	2,40,928	14,818	6.15	12

28	Uttarakhand	53,483	24,305	45.44	2
29	West Bengal	88,752	16,832	18.96	-70
30	A & N Islands	8,249	6,744	81.75	1
31	Chandigarh	114	22.88	20.07	0.85
32	Dadra & Nagar Haveli and Daman & Diu	602	227.75	37.83	0.10
33	Jammu & Kashmir — Shape file Area* (54,624)	2,22,236	21,387	39.15	29
34	Ladakh — Shape file Area* (1,68,055)		2,272	1.35	18
35	Lakshadweep	30	27.10	90.33	0.00
36	Puducherry	490	53.30	10.88	0.89
Total		32,87,469	7,13,789	21.71	1,540

* Area of shape file provided by Survey of India (August, 2021). Notified geographical areas for individual UTs from SOI are awaited.

Annexure-II

Details of States showing decline in Forest cover as per ISFR 2021 in comparison to previous assessment i.e. ISFR 2019.

(Area in square kilometre)

S. No.	State/UT	Geographical Area (GA)	Total Forest Cover	Change in Forest Cover w.r.t. ISFR 2019
1.	Arunachal Pradesh	83,743	66,431	-257
2.	Manipur	22,327	16,598	-249
3.	Nagaland	16,579	12,251	-235
4.	Mizoram	21,081	17,820	-186
5.	Meghalaya	22,429	17,046	-73
6.	West Bengal	88,752	16,832	-70
7.	Assam	78,438	28,312	-15
8.	Tripura	10,486	7,722	-4

9.	Punjab	50,362	1,847	-2
10.	Sikkim	7,096	3,341	-1
11.	Delhi	1,483	195.00	-0.44

SHRI BINOY VISWAM: Sir, I am quite sure that the Minister himself is aware that the figures are good but the facts are not so rosy. The fact is that, in this period, India had a loss of 1,582 square kilometres of moderately dense forests and the percentage of very dense forests, pristine natural forests, is only 3.04 per cent. With this, can he make tall claims? My question is whether the proposed Biodiversity Amendment Act is going to affect the forest cover of India.

श्री भूपेन्द्र यादव : सर, जहां तक फॉरेस्ट रिपोर्ट का सवाल है, हमारे देश में overall forests में वृद्धि हुई है। हाँ, मैं इस बात को स्वीकार करता हूं कि फॉरेस्ट रिपोर्ट में हमारे जो तीन तरह के फॉरेस्ट्स हैं - VDF, moderate और open forests हैं, उनमें से moderate forests की कमी हुई है, लेकिन compensatory afforestation में forest lands का एरिया बढ़ा है। जो दूसरा विषय आपने biodiversity के लिए कहा है, माननीय उपसभापति, उसके बारे में मैं आपके माध्यम से बताना चाहता हूं कि जहां तक biodiversity का विषय है - हमारे दोनों ही विषय महत्वपूर्ण हैं - हमारे फॉरेस्ट्स भी important हैं और हमारे wetlands भी important हैं। सामान्यतः यह माना जाता है कि फॉरेस्ट हमारे फेफड़ों का काम करते हैं और wetlands हमारी किडनी का काम करते हैं। देश में लगभग 24 per cent फॉरेस्ट्स हैं और लगभग 4.5 per cent wetlands भी हैं। इसमें से जो वन थर्ड wetlands हैं, वे फॉरेस्ट के अंतर्गत हैं और बाकी फॉरेस्ट के बाहर हैं। हम दोनों के ही preservation के लिए कार्य कर रहे हैं और अभी हम लोग 'Green India Mission' पर वापस बड़े व्यापक तरीके से विचार कर रहे हैं, फॉरेस्ट की अन्य भी जो स्कीमें चलती हैं, उनके माध्यम से भी कर रहे हैं, लेकिन जहां तक biodiversity की बात है, हमारा मानना है कि फॉरेस्ट और wetlands दोनों ही महत्वपूर्ण हैं और हम दोनों के लिए काम कर रहे हैं। अभी दो तारीख को ही हरियाणा के सुल्तानपुर में हमने वेटलैंड डे भी मनाया है और मुझे यह बताते हुए खुशी हो रही है कि भारत के जो 49 wetlands हैं, उनको Ramsar Convention में मान्यता मिली है और हम उम्मीद करते हैं कि आजादी के 75 साल पूरे होने पर हम न्यूनतम 75 wetlands को Ramsar Convention का दर्जा दिलायेंगे।

श्री उपसभापति : सेकंड सप्लीमेंटरी, माननीय श्री बिनोय विस्वम जी।

SHRI BINOY VISWAM: Sir, I hope that the Government will take care of the hearts and the kidneys of the society. I hope so. But, as India is not a signatory to Glasgow Declaration, my question is: Is the new mining policy of the Government, to

surrender 100 per cent for the FDI and private capital, going to affect the hearts and kidneys of the Indian society?

11.00 A.M.

श्री भूपेन्द्र यादव : उपसभापति महोदय, माननीय सदस्य का प्रश्न बहुत अलग है, उन्होंने सामान्य हार्ट और किडनी के संबंध में पूछा है। इस संबंध में मैं यह कहना चाहूँगा कि हम 'योग दिवस' भी मनाते हैं, हम योग करें, हार्ट और किडनी ठीक रहेगी।

SHRI SUKHENDU SEKHAR RAY: Sir, the Sundarbans, attached to Bay of Bengal in West Bengal, is a World Heritage site. Due to successive cyclones like Aila and Amphan, which happened recently, a vast area of mangrove is dwindling alarmingly. The Government of West Bengal has taken up certain measures so that this can be checkmated. But it needs more and more funds from the Central Government. Otherwise, it is not possible on the part of the State Government to do it singularly.

My question to the hon. Minister is: Is the Union Government aware of the situation and is the Government going to provide any help to West Bengal so that the dwindling forest-cover can be stopped?

श्री भूपेन्द्र यादव : उपसभापति महोदय, यह प्रश्न बहुत उचित है और वास्तव में सुंदरवन का जो मैन्ग्रोव वन है, वह पूरी दुनिया में अद्वितीय है। यह भारत और बंगलादेश, दोनों के हिस्सों में पड़ता है। महोदय, मुझे यह बताते हुए खुशी है कि इस पर भारत और बंगलादेश के बीच एमओयू भी हुआ है। अभी कुछ ही दिन पहले मलेशिया में जो Tiger Conference हुई थी, उसमें बंगलादेश के भी मंत्री थे, हम भी थे और सुंदरवन के मैन्ग्रोव का दोनों देशों का जो एक boundary का एरिया है, उसमें भारत का जो भाग है, उसके लिए पूरी रिपोर्ट भी फॉरेस्ट डिपार्टमेंट के पास है। जहाँ तक फॉरेस्ट डिपार्टमेंट, भारत सरकार के द्वारा सुंदरवन के लिए किए जाने वाले कार्यों का विषय है, इसकी विस्तार से जानकारी अभी मेरे पास नहीं है, लेकिन माननीय सदस्य ने पूछा है, इसलिए मैं उनको निश्चित रूप से पत्र के द्वारा पूरी जानकारी के संबंध में सूचित करूँगा।

SHRI JOHN BRITTAS: Sir, the forest cover in Kerala has gone up. It was 20,321 square kilometres in 2017. It has gone up to 21,253 square kilometers. The hon. Minister is aware about the fact that we need to have a reasonable and rational balancing of the nature and we should also protect the livelihood of the people. Is he aware of the fact that there is a great menace in the form of increased number of wild animals, especially, wild boars? Will the Government, will the Minister, take a reasonable stand with regard to this?

श्री भूपेन्द्र यादव : सर, यह पूरा प्रश्न दोबारा पूछा गया है। मनुष्य और जीव-जन्तुओं का जो यह संघर्ष है, यह एक व्यापक समस्या है, लेकिन इसका जो बड़ा कारण है, वह हमारी बढ़ती हुई जनसंख्या का दबाव भी है। जहाँ तक सरकार की नीति की बात है, हम यह मानते हैं कि जंगल, विकास और मनुष्य, तीनों का साथ-साथ संतुलन होना चाहिए। माननीय सदस्य ने पुनः केरल के लिए specific wild boars के संबंध में पूछा है। मैं पुनः अपने उत्तर को दोहराना चाहता हूँ कि हमने इसके लिए फरवरी में detailed guidelines निकाली हैं, उन गाइडलाइन्स के अंतर्गत आपके Chief Wildlife Warden को परमिशन है। केरल में उस परमिशन का 11 बार उपयोग किया जा चुका है और इसलिए अगर इसके मामले में किसी प्रश्न का निर्णय करना है, तो वह स्टेट गवर्नमेंट और स्टेट गवर्नमेंट के साथ Chief Wildlife Warden को करना है। Wildlife Act के सेक्शन 38 में इसका पूरी तरीके से प्रोविज़न किया गया है।

श्री उपसभापति : धन्यवाद। चूँकि प्रश्न 96 एवं 101 समान है, इसलिए माननीय संजय राउत जी। Not present. माननीय सुजीत कुमार।

SHRI SUJEET KUMAR: Sir, as per Government of India's State of Forest Report, the latest Report, 2021, around 3.5 lakh forest fires were reported between November, 2020 and June, 2021. So, within eight months, there are about 3.5 lakh forest fires, and these numbers are increasing over the years. So, my question to hon. Minister is, will he apprise the House the steps taken by the Ministry to reduce forest fires in the country?

श्री भूपेन्द्र यादव : सर, फॉरेस्ट फायर हमारे सामने एक बड़ी चुनौती है। इसके कई कारण हैं, इनमें फॉरेस्ट का cultivation होना, लोगों के द्वारा अपने मवेशियों को चराने के लिए फॉरेस्ट एरिया में जाना तथा अन्य स्थानीय कारण भी होते हैं। कई बार गर्मियों में तापमान के कारण फॉरेस्ट फायर की ज्यादा घटनाएँ होती हैं। इस बार नॉर्थ-ईस्ट एरिया में भी यह विषय संज्ञान में आया था, ओडिशा का भी विषय संज्ञान में आया था। जहाँ तक डिपार्टमेंट की बात है, तो डिपार्टमेंट ने इसकी monitoring के लिए नासा के माध्यम से एक सिस्टम develop किया है। अगर कहीं भी फॉरेस्ट फायर की घटना होती है, तो उसका alert आता है। हम वह alert भी स्थानीय PCCF के पास भेजते हैं। उसकी पूरी तरह से मॉनिटरिंग की जाती है। इसे लेकर mitigation और repression के जो दोनों उपाय हैं, वे दोनों forest department के द्वारा किए जा रहे हैं। Training और capacity building भी की जा रही है, मॉनिटरिंग भी की जा रही है, अलर्ट्स भी भेजे जा रहे हैं। इसके साथ ही, मनुष्य के बाकी कारणों से forest में जो fire जलती है, उनके लिए भी स्थानीय स्तय पर पूरे अवेकनिंग कार्यक्रम किए जा रहे हैं।

DR. AMEE YAJNIK: Sir, I would like to know from the hon. Minister about the exact manner in which forest cover is being calculated. The target this year is 33 per cent,

but today we have 22 to 24 per cent as per the available data. Sir, from 2015 to 2020, about 11 million trees were cut and the patches were used for development purposes. But when the satellite mapping is done, it shows green patches. So, is it the exact forest cover that you are referring to, because if we have specified some targets in COP26, we should have the correct details?

श्री भूपेन्द्र यादव : सर, यह सच है कि हमारा जो satellite monitoring system है, उस satellite monitoring system में forest और tree cover, दोनों को ही देखा जाता है। इसके साथ ही, जो forest area से बाहर का tree cover है, satellite monitoring में एक हेक्टेयर या उससे कम एरिया को भी देखा जाता है, इसलिए जब रिपोर्ट भी निकाली जाती है, तब exact forest cover कितना है और tree cover कितना है, दोनों को अलग-अलग करके बताया जाता है। यह पूरी तरह से एक scientific पद्धति है। इसमें forest की पहचान लगभग 99 परसेंट ठीक रहती है और जो tree cover है, वह 95 परसेंट ठीक रहता है, इसलिए जो forest report आई है, उसमें ऊपर से satellite के माध्यम से जो green cover जाँचा जाता है, वही प्रक्रिया अपनाई जाती है। हम इस रिपोर्ट को हर दो साल के बाद लगातार scientifically निकालते हैं, इसलिए इसे स्वीकार्य भी माना जाता है।

श्री उपसभापति : प्रश्न संख्या 97.

Utilization of Compensatory Afforestation Fund

*97. DR. NARENDRA JADHAV: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the details of activities undertaken by Government using its share of the Compensatory Afforestation Fund Management and Planning Authority funds under the Compensatory Afforestation Fund Act, 2016, since the year 2018; and

(b) whether any initiatives were undertaken by Government in the States of Maharashtra, Rajasthan and Uttar Pradesh by using these funds since the year 2018, if so, the details thereof?

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BHUPENDER YADAV): (a) and (b) A statement is laid on the table of the House.

Statement

(a) The Compensatory Afforestation Fund Management and Planning Authority (CAMPA) has been created under the Compensatory Afforestation Fund Act, 2016. The act provides for establishment of funds under the public accounts of India and public accounts of each State and crediting thereto monies received from user agencies towards compensatory afforestation, additional compensatory afforestation, penal compensatory afforestation, net present value and all other amounts recovered from such agencies under the Forest (Conservation) Act, 1980. As per the provisions of the CAF Act, 2016, these funds are utilized for undertaking artificial regeneration (plantations), assisted natural regeneration, protection of forests forest related infrastructure development, Green India Programme, wildlife protection and other related activities. The CAF Act also provides for utilsation of National and State Funds under section- 5 and section 6 respectively. Out of the total funds collected, 90% are transferred to State Fund for carrying out the activities provided in the Act. The balance 10% of all monies collected by the States and UTs is placed in the National Fund.

National Fund is being utilised for meeting –

i) the non-recurring and recurring expenditure for the management of the National Authority including the salary and allowances payable to its officers and other employees.
ii) the expenditure incurred on monitoring and evaluation of works executed by the National Authority and each State Authority.
iii) the expenditure incurred on specific schemes approved by governing body of the National Authority.

As provided in the CAF Act, the 'scheme' includes any institute, society, center of excellence in the field of forest and wildlife, pilot schemes, standardization of codes and guidelines and such other related activities for the forestry and wildlife sector.

Accordingly, National Fund is being utilized by the Government for forest and wildlife related research and studies, program on recovery of endangered species and implementation of specific schemes like Nagar Van Yojana, School Nursery Yojana, Detailed Project Reports of rejuvenation of Damodar river, office expenses,development of Parivesh portal, monitoring and evaluation works of

CAMPA activities carried out by States/ UTs, etc.So far 23 schemes/projects have been approved, out of these 5 were approved prior to 2018 and continued. The details are enclosed in **Annexure-I.**

(b) The State CAMPA Authorities prepare their Annual Plan of Operations from State CAMPA Funds forcarrying out various activities in accordance with the CAF Act, 2016 and CAF Rules, 2018 made thereunder for the improvement of forests, wildlife and ecological services. The States carry out compensatory afforestation, additional compensatory afforestation, penal compensatory afforestation, catchment area treatment plan and any other sites specific scheme approved during diversion of forests under the Forest (Conservation) Act, 1980. The money received towards net present value and penal net present value shall be used for artificial regeneration (plantation), assisted natural regeneration, forest management, forest protection, forest and wildlife related infrastructure development, wildlife protection and management, supply of wood and other forest produce saving devices and other allied activities.

As per information received from Government of Maharashtra, Rajasthan and Uttar Pradesh various initiatives undertaken from CAMPA fund since the year 2018are detailed below:

Sl. No.	Name of States	Initiatives undertaken from CAMPA Fund
1.	Maharashtra	The activities undertaken from State CAMPA include Compensatory Afforestation, Catchment Area Treatment Assisted Natural regeneration, Artificial Regeneration, Silvicultural operations in Forests, Forest Protection, Soil & moisture Conservation works in the forests, Voluntary relocation of villages from National Parks/ Wildlife Sanctuaries, Wildlife Management works, Conservation of wildlife, Nursery, Education and Training, construction of office and quarters for frontline staff, Monitoring and evaluation, public awareness programmes etc. Other initiatives include grassland and meadow development for wild animals and increased availability of fodder for cattle living in the vicinity of forest areas, Development of Nagar Van in Urban areas etc.
2.	Rajasthan	The activities undertaken from State CAMPA include Site specific activities of compensatory afforestation and other site specific activities pertaining to protection of forests and wildlife, Soil &

		Moisture Conservation works to improve water retention and promoting natural regeneration to enhance sustainability of forests. Various other initiatives include- Afforestation under different models for eco-restoration, measures for protection of existing forests, Productivity enhancement works in Tendu and Bamboo Species, Village relocation works in Tiger Reserve areas, wildlife habitat improvement works inside protected areas and corridors between National Parks and Sanctuaries, Creation & Maintenance of Rescue Centre & Wards to reduce Man-animal conflict, Construction of office and quarters of frontline staff, use of IT and skill upgradation of field staff, Development of Nagar Van in Urban areas etc.
3.	Uttar Pradesh	The activities undertaken from State CAMPA include Compensatory afforestation, Artificial Regeneration, Assisted natural regeneration, Soil & Moisture conservation works, protection of forests, forest fire prevention and control operation, Improvement of wildlife habitat, biodiversity conservation, Construction of Residential building for frontline staff living in remote forest areas, research and development, information technology communication for the protection of forest and wildlife, publicity and public awareness. Other initiatives include artificial regeneration in degraded forests using latest information technology tools for effective planning, implementation and monitoring (PMS-Plantation Monitoring System & NMS-Nursery Monitoring System), assisted natural regeneration, soil and moisture conservation using GIS technology (Ridge to Valley Approach), improvement of wildlife habitat and activities to reduce man-animal conflict etc.

The details of fund utilised by Government of Maharashtra, Rajasthan and Uttar Pradesh for undertaking various activities under State Compensatory Afforestation Fund since the year 2018 are mentioned at **Annexure-II**

ANNEXURE-I

Sl. No.	Schemes	Total Outlay	Fund Released since the year 2018 (Rs. in crore)				Total fund Released
			2018-2019	2019-2020	2020-2021	2021-2022	
Scheme started before the year 2018 and continued							
1	National Programme for Conservation and Development of Forest Genetic Resources (FGRs): Pilot project on 'Creation of Centre of Excellence on Forest Genetic Resources (CoFGR)' — FRI, Dehradun- 2015-16	8.61	1.2705		1.9585		3.229
2	UNESCO Category 2 Centre (C2C) on Natural World Heritage Management and Training for the Asia-Pacific Region — WII 2014-15	18.66	2.25	2.1	0.6	4.34	9.29
3	Endangered Species Recovery Programme (ESRP) — WII Dehradun. 205-16						
(i)	Recovery of Dugongs and their Habitat in India	23.58		2.4	1.6	3.88	7.88
(ii)	Development of Conservation plan for Gangetic River Dolphin	23.00		4.6	2.76	1.84	9.2
(iii)	Habitat improvement and conservation breeding of Great Indian Bustard	33.85		4.3	2.86	5.93	13.09
(iv)	Conservation of Manipur's Brow Antlered Deer (Sangai)	19.95		4.9	1.51		6.41
4	Centre of Excellence on Forest Based Livelihoods in Uttarakhand — A Pilot Study UCOST2015-16	2.784	0.44		0.27	0.41	1.12
5	Project proposal for the yearly maintenance, Up-gradation and FC module and Handholding support of PARIVESH — NICSI 2016-17		1.44		1.15	2.09	4.68
Scheme started after the year 2018							
6	Strengthening Forestry Research for Ecological Sustainability and Productivity Enhancement — ICFRE	313.67		23.15	58.943		82.093

7	Monitoring Protocol for Plantations and Assets created by State Forest Departments (SFDs) from the Compensatory Afforestation Fund – FSI	13.14		4.2			4.2
8	Establishment an FSI cell in Each State for Strengthening, Monitoring, and Forest Resource Assessment.	4.33				2.59	2.59
9	Implementing the Central Asian Flyway National Action Plan with Special Focus on Preparation of Site-specific Activity Plan, Capacity Building, and Developing Bird Sensitivity Map for Setting up of Wind Energy and Species Action Plans –BNHS	3.754		0.97			0.97
10	Proposal for Estimation of Economic Losses in Real Term Per Hectare Basis Due to Forest Fire in Uttarakhand and Madhya Pradesh – ICFRE	3.79		1.89			1.89
11	Execution of Readiness Activities for Implementation of REDD+ in India –ICFRE	1.2		0.72			0.72
12	Enhanced Capacity Building of Stakeholders and State Governments on Forest Landscape Restoration and Reporting Mechanism on Bonn Challenge – IUCN.	5.9		2.95			2.95
13	Preparation of DPR with LiDAR Survey for one pilot watershed in forest area of each State/UT	18.38			6.18	5.04	11.22
14	Nagar Van Yojana	415.00			9.33	15.26	24.59
15	School Nursery Yojana	49.50			0.15		0.15
16	PARIVESH 2.0 portal for integrated Forest & Environment Clearance	95.59				10.53	10.53
17	Satellite Survey of Encroachment position of Rejected claims as per Order of Hon'ble Supreme Court in Writ Petitions (civil) No(s) 109/2008 Wildlife First & Others vs. Ministry of Forest and Environment & others.	48.00				5.66	5.66
18	Setting up a National Referral Center for Wildlife Disease, Monitoring & Prevention	3.00			0.25		0.25
19	Range-wide enumeration of River Dolphin populations in India	10.15				6.09	6.09
20	Proposal for preparation of Detailed Project Report (DPR) for Rejuvenation of Damodar River through Forestry Interventions	1.17					0
21	Pilot project "Seed Ball Plantation"	9.04					0

22	'Pan India assessment and monitoring of endangered species covered under the 'Integrated Development of Wildlife Habitats' (IDWH) scheme of MoEF&CC Government of India	19.05					0
23	Reassessment Study for modification of Management Plan Sustainable Mining (MPSM) in Saranda and Chaibasa Forest Division in WestSinghbhum District of Jharkhand submitted by FC Division.	3.54					0
	Total amount	1148.638	5.9005	52.18	87.7015	63.66	208.802

Annexure-II

Utilisation of State CAMPA fund		**(Rs. in Crore)**			
Sl. No.	**Name of States/UTs**	2018-19	2019-20	2020-21	2021-22
1.	Maharashtra	217.39	151.52	236.58	176.9
2.	Rajasthan	132.82	116.44	192.37	85.99
3.	Uttar Pradesh	194.92	180.69	252.19	144.76

DR. NARENDRA JADHAV: Sir, I wish to thank the hon. Minister of Environment, Forests and Climate Change for a detailed answer. My first supplementary is about the Compensatory Afforestation Fund Act of 2016. I would like to know, through you, Sir, is it is true that post implementation of this Act many of the villages have been relocated from the protected areas. Is that true? What is the extent to which this phenomenon has taken place?

श्री भूपेन्द्र यादव: सर, जो Compensatory Afforestation Fund का विषय है, इसे सर्वोच्च न्यायालय की एक याचिका के द्वारा बनाया गया था। बाद में, इसमें जो पैसा आया है, उसे संसद के द्वारा एक्ट बनाकर regulate किया जाता है। इसके लिए अथॉरिटी है और अथॉरिटी के द्वारा भी पैसे का वितरण किया जाता है, जिसे राज्य सरकारों को उपयोग में लाना होता है। जहाँ तक पैसे का विषय है, इस पैसे का उपयोग दो तरीके से किया जा सकता है। जो छोटी राशि है, उसका उपयोग इन्फ्रास्ट्रक्चर और बाकी विषयों के लिए किया जाता है और जो बड़ी राशि है, उसका उपयोग forest को बढ़ाने के लिए, tree cover को बढ़ाने के लिए या upgradation करने के लिए जो भी उपाय किए जा सकते हैं, उसके लिए किया जा सकता है। हमारे माननीय सदस्य ने मूल प्रश्न और पूरक प्रश्न पूछा है कि इसके बाद कितने गाँवों को विस्थापित किया गया। मैं बताना चाहता हूँ कि CAMPA का forestation fund और वह, दोनों अलग-अलग विषय हैं, क्योंकि जो CAMPA का फंड है, उसे कई बार forest land के diversion और अन्य उपयोग के लिए भी किया जाता है। यह आवश्यक नहीं है कि विस्थापन के लिए ही किया जाए। वह फंड उसके द्वारा भी आता है। जहाँ तक forest और हमारे reserved areas से विस्थापित होने वाले गाँवों की संख्या की बात है, इसे मैं माननीय सदस्य को उपलब्ध करा दूँगा।

DR. NARENDRA JADHAV: Sir, I would like to know from the hon. Minister how much forest land has been diverted for non-forest purposes during the past five years.

श्री भूपेन्द्र यादव : सर, यह specific question, जो forest land के बारे में है, वह हमारी रिपोर्ट में भी आया है और भारत सरकार की जितनी भी वेबसाइट्स हैं, वहाँ भी उपलब्ध है। हम लोगों ने मंत्रालय से पाँच सालों में जितनी भी जमीन divert की है, मैं माननीय सदस्य को उसका उत्तर उपलब्ध करा दूँगा।

श्री संजय सिंह : सर, मंत्री जी ने विस्थापन के संबंध में बात कही। मैं आपके माध्यम से मंत्री जी को बताना चाहता हूँ कि देश भर में लाखों लोग वन क्षेत्र में रह रहे हैं और आज से नहीं, बल्कि 50-60 वर्ष और सैकड़ों वर्षों से भी रह रहे हैं। लेकिन अचानक उनको पता चलता है कि वे वन क्षेत्र में रह रहे हैं और उनको वहाँ से एन्क्रोचमेंट के नाम पर हटा दिया जाता है। महोदय, मैं आपके माध्यम से मंत्री जी से यह जानना चाहता हूँ कि क्या आपके पास उनके पुनर्वास की कोई व्यवस्था है? जब उनको विस्थापित किया जाता है, तो क्या सरकार किसी और विभाग का सहयोग लेकर उनके घर का इंतजाम, उनके रहने का इंतजाम करती है?

श्री भूपेन्द्र यादव : महोदय, मैं माननीय सदस्य जी को पहला विषय यह कहना चाहता हूँ कि भारत एक ऐसा देश है, जिसके पास सबसे ज्यादा फॉरेस्ट डिपेंडेंट लोग हैं। दूसरा, मैं यह कहना चाहता हूँ कि हमारी फॉरेस्ट पॉलिसी में बिल्कुल भी यह नहीं है कि एकदम से हमारे लोगों को निकाला जाए। जल, जंगल, जमीन, इन तीनों का हम सम्मान करके, समन्वय करके ही चलते हैं। लेकिन अगर किसी जगह पर किसी विकास कार्य के कारण या टाइगर रिज़र्व्स में कुछ कारणों से वहाँ से विस्थापन किया जाता है, तो उसकी एक पूरी प्रक्रिया है। उस प्रक्रिया में compensation से लेकर सब विषयों का पूरी तरह से प्रावधान है।

महोदय, मैं आपके माध्यम से माननीय सदस्य को अवगत कराना चाहता हूँ कि किसी को भी अचानक निकालने का विषय नहीं है। जिनका विस्थापन किन्हीं कारणों से होता है, उनके लिए एक आवश्यक कानूनी प्रक्रिया है, जिसका पूरे तरीके से पालन किया जाता है।

श्री उपसभापति : धन्यवाद। माननीय जी.वी.एल. नरसिंहा राव जी। ...(**व्यवधान**)...

श्री दिग्विजय सिंह : सर, ज़रा हमारी ओर भी निगाह डाल लिया कीजिए। ...(**व्यवधान**)...

SHRI G.V.L. NARASIMHA RAO: Sir, the question relates to Compensatory Afforestation Fund. Ninety per cent of the Fund, as per the reply, rests with the State Governments. I would like to inform the hon. Minister that in the State of Andhra Pradesh, this Fund has been diverted for all other purposes except the forest. So, the Forest Department does not have money left to undertake any activities that are expected to be undertaken under this Act. I would like to ask the hon. Minister: If he is already aware of this, what action can the Central Government take in this regard, or will the hon. Minister take cognizance of it and seek a report from Andhra Pradesh?

श्री भूपेन्द्र यादव : सर, मैं आपके माध्यम से यह कहना चाहता हूँ कि CAMPA फंड में एक सबसे बड़ी चुनौती जो हमारे लिए भी है, वह यह है कि जो राशि हम विभिन्न राज्यों को रिलीज़ करते हैं, उसको खर्च करने का दायित्व राज्यों के ऊपर होता है। अब चूंकि राज्यों के द्वारा वह राशि खर्च नहीं की जाती है, इसलिए हमारे पास यूटिलाइज़ेशन सर्टिफिकेट भी नहीं आता है। हमारे पास यूटिलाइज़ेशन सर्टिफिकेट नहीं आने से हम अन्य राशि को भी रिलीज़ नहीं कर पाते हैं। हमारे जो सभी संसद सदस्य हैं, ये विभिन्न राज्यों का प्रतिनिधित्व करते हैं और वास्तव में हम लोग फॉरेस्ट के प्रहरी भी हैं, क्योंकि हम लोग उसके ट्रस्टी हैं। मैं आपसे भी आग्रह करना चाहूँगा कि जो CAMPA की राशि भेजी जाती है, उसका राज्य सरकारों के द्वारा यूटिलाइज़ेशन सर्टिफिकेट हमारे पास तुरंत आना चाहिए, ताकि देश के फॉरेस्ट की क्वॉलिटी को बढ़ाने के लिए जो फंड हमारे पास उपलब्ध है, उसका समुचित और सही मात्रा में उपयोग हो सके।

श्री उपसभापति : धन्यवाद। माननीय श्री दिग्विजय सिंह जी, आपकी निगाह हम पर रहती है, हमारी निगाह सब पर रहती है। आप कृपया सवाल पूछें। ...(**व्यवधान**)...

श्री शक्तिसिंह गोहिल : सर, हम पर भी आपकी थोड़ी-थोड़ी निगाह आती रहे। ...(**व्यवधान**)...

श्री उपसभापति : आपको कल ही मौका मिला था। ...(**व्यवधान**)...

श्री दिग्विजय सिंह : माननीय उपसभापति महोदय, मैं आपके माध्यम से माननीय मंत्री जी से यह कहना चाहता हूँ कि CAMPA के अंतर्गत बहुत बड़े पैमाने पर राशि राज्यों के पास उपलब्ध है, जो खर्च नहीं की जा रही है। मैं माननीय मंत्री जी से यह पूछना चाहता हूँ कि राज्यों के पास CAMPA के अंतर्गत कितनी राशि उपलब्ध है? किन राज्यों ने उसका उपयोग किया है या नहीं किया है? यदि उन्होंने उसका उपयोग किया है, तो उनके पास Aforestation Programme की मॉनिटरिंग की कोई व्यवस्था है या नहीं है?

श्री उपसभापति : माननीय दिग्विजय सिंह जी, आपके तीन सवाल हो गए। ...(**व्यवधान**)...

श्री दिग्विजय सिंह : सर, यह सप्लिमेंटरी है। ...(**व्यवधान**)...

श्री भूपेन्द्र यादव : सर, मैं माननीय दिग्विजय सिंह जी से आग्रह करना चाहूँगा कि मैंने डा. नरेन्द्र जाधव जी को जो आंसर दिया है, उसके Annexure-I और Annexure-II को आप देख लें, उसमें सारी चीज़ें उपलब्ध हैं। ...(**व्यवधान**)...

श्री दिग्विजय सिंह : सर, मैंने यह क्वेश्चन पूछा है कि how much fund is available to the State Governments. आपने Government of India ...(**व्यवधान**)...

श्री उपसभापति : माननीय दिग्विजय जी, क्वेश्चन क्लीयर है। ...(**व्यवधान**)...

श्री भूपेन्द्र यादव : सर, माननीय सदस्य महोदय Annexure-II का विस्तार से राज्यों के पास उपलब्ध राशि के बारे में जानना चाहते हैं। यह पूरक प्रश्न है। मैं आपको वह तथ्य भी पूरे तरीके से उपलब्ध करा दूँगा।

आपने दूसरा पूरक प्रश्न यह किया है कि केन्द्र सरकार द्वारा क्या कदम उठाए जा रहे हैं। हम लोग एक फेडरल स्ट्रक्चर में रहते हैं। इसकी जिम्मेदारी पूरी तरह से राज्यों पर है। हम सब लोग संजीदा तरीके से राज्यों से केवल आग्रह करते हैं और बार-बार ऐडवाइज़री भी इश्यू करते हैं कि आप इस राशि को खर्च करें। वास्तव में कैम्पा की राशि को राज्यों को खर्च करना चाहिए, क्योंकि फॉरेस्ट हम सबके जीवन का एक महत्वपूर्ण विषय है, इसलिए फॉरेस्ट ठीक से बचें। राज्य सरकारों से हम आग्रह करते हैं कि वे इस राशि को सही तरीके से तुरंत खर्च करें।

श्री उपसभापति : प्रश्न संख्या 98, श्री विशम्भर प्रसाद निषाद जी - अनुपस्थित।

*98. *[The questioner was absent.]*

Continued increase in unemployment

†*98. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that unemployed persons have stopped searching for jobs in despair due to the continued increase in unemployment and job loss in the country;
(b) if so, the details thereof;
(c) the details of jobs provided by public and private sectors during the last three years; and
(d) the details of jobs lost in public and private sectors during the last three years?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI BHUPENDER YADAV): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) to (d) The data on employment/ unemployment is collected through Periodic Labour Force Survey (PLFS) conducted by National Statistical Office (NSO), Ministry of Statistics & Programme Implementation (MoSPI) since 2017-18. As per the latest available annual report for the year 2019-20, the year-wise estimated Labour Force Participation Rate (LFPR), Worker Population Ratio (WPR), and Unemployment Rate(UR) including Public & Private sectors on usual status for age 15 years and above during 2017-18, 2018-19 and 2019-20 are given below:

Years	2017-18	2018-19	2019-20
Worker Population Ratio(WPR)* (in %)	46.8	47.3	50.9
Labour Force Participation Rate (LFPR)* (in %)	49.8	50.2	53.5
Unemployment Rate (UR)* (in %)	6.0	5.8	4.8

*PLFS 2019-20

† Original notice of the question was received in Hindi.

The PLFS Survey indicates that while LFPR and WPR has increased in the country during 2017-18 to 2019-20, the Unemployment rate has decreased.

As per the Economic Survey 2021-22 analysis on impact of COVID-19 pandemic on the labour market using quarterly PLFS reports for urban areas available till March, 2021, before the outbreak of COVID-19, the urban labour market had shown signs of improvement in terms of LFPR, WPR and UR. However, due to the COVID-19 pandemic, in the first quarter of 2020-21, the unemployment rate for urban sector rose to 20.8 percent. With the revival of economy in the subsequent quarters of 2020-21, all three labour market indicators i.e. LFPR, WPR and UR showed a swift recovery. The UR gradually declined during this period to reach 9.3 per cent for urban areas in last quarter of 2020-21. The quarterly estimates of LFPR, WPR and UR for urban areas for the year 2019-20 and 2020-21 (upto March, 2021) is provided at **Annexure.**

Further as per the Economic Survey, 2021-22, the total estimated number of employment during the year 2017-18, 2018-19, and 2019-20 are 47.14, 48.78 and 53.53 crores respectively.

Government has also launched All-India Quarterly Establishment Based Employment Survey (AQEES) in April, 2021. As per the result of the second round of Quarterly Employment Survey (QES) for the period July to September 2021, employment increased to 3.10 crore in the nine selected sectors of the economy which was 3.08 crore during the first round of QES (April-June, 2021) against a total of 2.37 crores in these sectors taken collectively, as reported in the sixth Economic Census (2013-14).

Annexure

Labour Force indicators for Urban Sector (age: 15 and above) at Current weekly Status (CWS) (in percent)

PLFS Survey	Quarters	LFPR	WPR	UR
2019-20	**July — September** 2019	47.3	43.4	8.3
	Oct — Dec, 2019	47.8	44.1	7.8
	Jan-Mar, 2020	48.1	43.7	9.1
	April-June, 2020	45.9	36.4	20.8

2020-21	**July-Sep**, 2020	47.2	40.9	13.2
	Oct-Dec, 2020	47.3	42.4	10.3
	Jan-March, 2021	47.5	43.1	9.3

Source: Economic Survey 2021-22

(**Definitions:** LFPR is defined as the percentage of population in the labour force. Labour force comprises of persons who were either working (employed) or seeking work (unemployed). WPR is defined as the percentage of employed persons in the total population. UR is defined as the percentage of unemployed persons in the labour force)

श्री राम नाथ ठाकुर : उपसभापति महोदय, मैं आपके माध्यम से मंत्री जी से यह जानना चाहता हूं कि भारत सरकार ने इस वित्तीय वर्ष में कितने बेरोज़गार लोगों को रोज़गार देने का काम किया है?

श्री भूपेन्द्र यादव : महोदय, ...(**व्यवधान**)...

श्री उपसभापति : माननीय एलओपी, दोनों ही महत्वपूर्ण विषय हैं।

श्री भूपेन्द्र यादव : महोदय, माननीय सदस्य ने एक बहुत अच्छा प्रश्न पूछा है। भारत सरकार द्वारा रोज़गार की स्थिति और रोज़गार की उपलब्धता के लिए तीन मानकों के आधार पर हम स्थिति को दर्शाते हैं। पहला यह कि हमारी सरकार के द्वारा एक Periodic Labour Force Survey किया जाता है और लेबर सर्वे की रिपोर्ट मैंने उत्तर के साथ लगाई है।

दूसरा यह कि जो अभी तक Periodic Labour Force Survey है, वह सर्वे केवल demand side को दर्शाता है। अब भारत सरकार के माध्यम से supply side के लिए Labour Bureau के द्वारा एक सर्वे प्रारम्भ किया गया है। यह सर्वे भी quarterly किया जाना शुरू किया गया है और इस quarterly survey की जो पहली रिपोर्ट आयी है, उस रिपोर्ट ने यह दर्शाया है कि वर्ष 2013-14 के मुकाबले भारत में संस्थागत रोज़गार में 22 प्रतिशत की वृद्धि हुई है। पहली लेबर ब्यूरो की रिपोर्ट के बाद जो दूसरी रिपोर्ट सितम्बर में आयी है, उसमें भी यह दर्शाया गया है कि कोविड की तीसरी लहर आने के बावजूद संस्थागत क्षेत्रों में 2 लाख रोज़गारों की वृद्धि हुई है।

तीसरा जो विषय है, वह EPFO का pay roll है। EPFO का pay roll भी यह दर्शाता है कि कोविड के बावजूद भी EPFO के पे-रोल पर जो registered कामगारों की संख्या है, उसमें भी वृद्धि हुई है।

चौथा विषय यह है कि अब केवल संस्थागत ही नहीं, बल्कि हम area based भी लेबर ब्यूरो का quarterly survey शुरू कर रहे हैं, जिसके द्वारा agriculture sector के अलावा जो

बाकी के 9 सेक्टर्स हैं, वहां पर रोज़गार उत्पादन और वृद्धि की स्थिति को दर्शाया जाए। इसलिए जहां तक भारत सरकार के द्वारा रोज़गार उपलब्ध कराने का विषय है, तीनों सर्वे यह दर्शाते हैं कि भारत में रोज़गार में वृद्धि हुई है। वर्ष 2013-14 के मुकाबले 3 करोड़, 8 लाख रोज़गार केवल संस्थागत क्षेत्र में बढ़े हैं, जो लेबर ब्यूरो के सर्वे में दिखाया गया है।

DR. L. HANUMANTHAIAH: Sir, in the year 2019-20, in December quarter, the unemployment rate was 7.8 per cent. According to the CMIE (Centre for Monitoring Indian Economy), the unemployment rate in December, 2021, was 7.91 per cent, which was more than the unemployment rate of pre-pandemic time. The Government believes that only 60 lakhs jobs can be created in these five years, which is not sufficient to solve the problem of this unemployment rate. So, are there any avenues on which the Government is thinking to create more jobs? Further, in these five years, additional unemployed people are going to be added in this, apart from these 60 lakhs. What is the thinking of the Government for increasing the employment rate in the country?

श्री भूपेन्द्र यादव : महोदय, मैं माननीय सदस्य से आग्रह करना चाहूंगा कि हम किसी भी ऐसी रिपोर्ट का जवाब नहीं दे सकते, जिसके तथ्यों को हमने पूरे तरीके से जांचा नहीं है। जहां तक भारत सरकार की रिपोर्ट है, मैं माननीय सदस्य को पुनः अवगत कराना चाहूंगा कि Periodic Labour Force Survey की रिपोर्ट, All-India Quarterly Establishment-Based Employment Survey की रिपोर्ट और 'Pay-Roll Reporting in India - A Formal Employment Perspective' के हिसाब से EPFO की रिपोर्ट, ये तीनों रिपोर्ट्स पूरी तरह से आपके सामने हैं, जो यह दर्शाती हैं कि देश में रोज़गार के अवसर बढ़े हैं।

आपने दूसरे प्रश्न में पूछा है कि भारत सरकार के द्वारा कौन-कौन से कार्यक्रम चलाए जा रहे हैं। माननीय उपसभापति महोदय, मैं आपके माध्यम से कहना चाहता हूं कि कोविड के दौरान भी सरकार द्वारा 'आत्मनिर्भर भारत रोजगार योजना' को चलाया गया था। उसके अतिरिक्त Digital India, Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Make in India, Smart City Mission, Shyama Prasad Mukherjee Rurban Mission, National Industrial Corridor Authority, Stand up India Scheme, और उसके साथ ही साथ स्टार्ट-अप इंडिया, प्रधान मंत्री आवास योजना, स्वच्छ भारत मिशन, स्वच्छ भारत मिशन (अर्बन), स्मार्ट सिटी मिशन, Atal Mission for Rejuvenation and Urban Transformation, ये योजनाएं सरकार के द्वारा चलाई जा रही हैं। जहां तक रोजगार का विषय है, मिनिस्ट्री ऑफ लेबर के द्वारा 'आत्मनिर्भर भारत रोजगार योजना', मिनिस्ट्री ऑफ लेबर के द्वारा 'प्रधान मंत्री रोजगार प्रोत्साहन योजना', मिनिस्ट्री ऑफ लेबर के द्वारा 'नेशनल कैरियर सर्विस प्रोजेक्ट', मिनिस्ट्री ऑफ रूरल डेवलपमेंट के द्वारा 'महात्मा गांधी नेशनल रूरल एम्प्लॉयमेंट गारंटी स्कीम', मिनिस्ट्री ऑफ रूरल डेवलपमेंट के द्वारा 'प्रधान मंत्री गरीब कल्याण रोजगार योजना', मिनिस्ट्री ऑफ रूरल डेवलपमेंट के द्वारा 'आजीविका-नेशनल रूरल लाइवलीहुड मिशन', मिनिस्ट्री ऑफ रूरल

डेवलपमेंट के द्वारा 'पंडित दीनदयाल उपाध्याय ग्रामीण कौशल योजना', मिनिस्ट्री ऑफ रूरल डेवलपमेंट के द्वारा 'रूरल सैल्फ एम्प्लॉयमेंट ट्रेनिंग इंस्टीट्यूट्स', मिनिस्ट्री ऑफ हाउसिंग एंड अर्बन अफेयर्स के द्वारा 'प्रधान मंत्री स्वनिधि स्कीम', मिनिस्ट्री ऑफ हाउसिंग एंड अर्बन अफेयर्स के द्वारा 'दीनदयाल अंत्योदय योजना', नेशनल अर्बन लाइवलीहुड मिशन, मिनिस्ट्री ऑफ माइक्रो, स्माल एंड मीडियम एंटरप्राइज़ के द्वारा Prime Minister's Employment General Programme (PMEGP), मिनिस्ट्री ऑफ फाइनेंस के द्वारा 'प्रधान मंत्री मुद्रा योजना' ...(**व्यवधान**)...

श्री उपसभापति : माननीय मंत्री जी, कृपया ब्रीफली उत्तर दें।...(**व्यवधान**)...

श्री भूपेन्द्र यादव : इसके अतिरिक्त मिनिस्ट्री ऑफ स्किल डेवलपमेंट के द्वारा 'प्रधान मंत्री कौशल विकास योजना', मिनिस्ट्री ऑफ स्किल डेवलपमेंट के द्वारा 'नेशनल एप्रेंटिसशिप प्रमोशन स्कीम' ...(**व्यवधान**)...

श्री उपसभापति : माननीय मंत्री जी, माननीय सदस्य को लिस्ट भेज दीजिए। ...(**व्यवधान**)...

श्री भूपेन्द्र यादव : और भारत सरकार की कैबिनेट के द्वारा पारित 13 मंत्रालयों के द्वारा प्रमोशनल न्यू इंसेंटिव स्कीम्स, ये सारी स्कीम्स हैं, जो देश में रोजगार को बढ़ाने के लिए काम कर रही हैं।

श्री उपसभापति : आप माननीय सदस्य को लिस्ट भेज दें।

SHRI M. MOHAMED ABDULLA: Sir, I request the hon. Minister to provide the details of jobs lost in formal and informal sectors during the last three years, and, I would like to know whether any initiatives have been taken by the Government to reduce the loss of jobs in the informal sector.

श्री भूपेन्द्र यादव : यह एक अच्छा विषय है। जहां तक इन्फॉर्मल सेक्टर की बात है, हमारे देश में अभी भी नया जो AQEES का सर्वे हम लेबर ब्यूरो का लेकर आये हैं, उसमें 29 परसेंट जो जॉब्स हैं, वे प्रॉप्राइटरशिप फर्म्स में हैं, जो वास्तव में अनस्किल्ड क्षेत्र में लगने वाले लोग हैं। भारत सरकार में माननीय प्रधान मंत्री जी के विज़न में हम लोग जो नया लेबर कोड लेकर के आये हैं, उसमें जो सोशल सिक्योरिटी कोड है, वह एक बहुत बड़ा क्रान्तिकारी परिवर्तन करने का काम कर रहा है। सोशल सिक्योरिटी कोड के सेक्शन 111 से लेकर 114 तक हमने अनऑर्गेनाइज्ड लेबर का रजिस्ट्रेशन शुरू किया है।

मुझे आपके माध्यम से इस सदन को बताते हुए खुशी हो रही है कि पिछले चार महीने में हमने जो ई-श्रम पोर्टल का रजिस्ट्रेशन शुरू किया है, चार महीने में देश के 25 करोड़ अश्रमिक क्षेत्र के लोगों ने ई-श्रम पोर्टल पर रजिस्ट्रेशन कराया है। हमने उसमें यह तय किया था कि देश में 160 किस्म के ऑक्यूपेशन हैं, लेकिन मुझे यह बताते हुए ख़ुशी है कि आज 400 से ज्यादा

ऑक्यूपेशंस उसमें रजिस्टर हो रहे हैं। रजिस्टर्ड होने वाले जो हमारे ई-लेबर हैं, माननीय प्रधान मंत्री जी के मार्गदर्शन में उनको दो लाख रुपये का इंश्योरेंस कवर भी हम दे रहे हैं। अब हम भविष्य में अनऑर्गेनाइज्ड सेक्टर के लेबरर्स में इस कार्य को बढ़ाने के लिए भविष्य में जब सोशल सिक्योरिटी कोड लागू होगा तो उस तक हम ई.एस.आई. जैसी सुविधाएं भी इस सेक्टर में लेकर जाएंगे। यह जो अनऑर्गेनाइज्ड सेक्टर का इतना बड़ा डेटा आया है, इसकी capacity building, इसकी skill enhancement, इसकी social security के लिए सरकार पूरे तरीके से कार्यरत है और जो पूर्व में योजनाएं मैंने पढ़ी हैं, उनमें और भी योजनाएं जो जोड़ सकते हैं, उन्हें हम जोड़ेंगे। ये सब योजनाएं अनऑर्गेनाइज्ड सेक्टर में रोजगार के विकास के लिए सहायक सिद्ध होंगी।

MR. DEPUTY CHAIRMAN: Question No. 99; Shri Tiruchi Siva.

Review of definition of non-forest activities

*99. SHRI TIRUCHI SIVA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that construction of non-permanent structures for eco-tourism has been removed from the ambit of non-forest activities;
(b) if so, the reasons therefor;
(c) whether the construction of even non-permanent structures may harm forest areas and create disturbances in local ecology; and
(d) the steps that Government has planned to ensure that these areas remain protected?

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BHUPENDER YADAV): (a) to (d) A statement is laid on the Table of the House.

Statement

(a) and (b)In order to remove the ambiguity in the provisions related to ecotourism in the Comprehensive Guidelines issued under Forest (Conservation) Act, 1980, the Ministry has issued revised guideline dated 25.10.2021, wherein it has been clarified that *"Development/construction of facilities which are not of permanent nature, in forest areas for the purpose of ecotourism by Government authorities shall not be considered as non-forestry activity for the purpose of Forest (Conservation) Act, 1980".*

(c) and(d)Forests and wildlife are elements of nature and inseparable parts of the environment. Because of the intricate nature of interface between nature and human beings, nature conservation entails interactions with people as a central concept. Such interaction includes not only the forest fringe dwellers but also those who are living away from the forests for the purpose of creating experience for the visitors.

Eco-tourism is a form of responsible tourism in natural areas that conserves the environment and improves the well-being of people. In order to promote low impact nature tourism which ensures ecological integrity of the eco-tourism sites and its environment, the Ministry vide letter F.No.1-57/2014WL (part-8)dated 29.10.2021 has issued the "Guidelines on Sustainable Eco-Tourism in Forest and Wildlife Areas".

SHRI TIRUCHI SIVA: Sir, the revised guidelines under the Forest (Conservation) Act issued in October, 2021 mention, "Development/construction of facilities which are not of permanent nature, in forest areas for the purpose of ecotourism by Government authorities shall not be considered as non-forestry activity." I would like to know from the Minister whether it will be confined only to Government authorities and no private players will be allowed.

श्री भूपेन्द्र यादव : सर, अभी हमने कुछ दिनों पहले फॉरेस्ट डिपार्टमेंट के द्वारा ईको-टूरिज़्म की गाइडलाइन्स निकाली हैं। उन गाइडलाइन्स में हम लोगों ने यह कहा है कि 'any work relating or ancillary to conservation, development and management of forest and wildlife, namely, the establishment of check-posts...' इसके अलावा फॉरेस्ट एरिया के अंतर्गत with permission, हमने पैरा 1.18, पैरा 11.10, पैरा 12.13 में explanation दिया है। ...(**व्यवधान**)...

SHRI TIRUCHI SIVA: My question is whether it will be restricted only to Government authorities. ..*(Interruptions)*..

SHRI BHUPENDER YADAV: It is with the forest authority. ..*(Interruptions)*..

SHRI TIRUCHI SIVA: Sir, there is a great concern expressed by the ecologists that highly-visited ecotourism destinations are likely to see more construction and encroachment in those regions which will lead to the loss of habitat and would result in endangerment of the species which depend on the natural habitat. In Tamil Nadu, there are two potential sites that have been earmarked, namely, Kodikkarai and Vedanthangal, which are bird sanctuaries. Will these non-permanent structures

affect them? What are the steps taken in this regard? Is there any limitation to the quantum of visiting tourists and tourism activities in these areas?

श्री भूपेन्द्र यादव : माननीय उपसभापति महोदय, कोर एरिया में किसी को भी कोई activity करने की इजाज़त नहीं है। जो बफर एरिया है, चूंकि हमारे ट्राइबल भाई-बहन जो फॉरेस्ट में रहते हैं, जिनको ईको-टूरिज़्म के द्वारा आमदनी बढ़ाने की आवश्यकता है, जिनको अपने forest conservation को बनाए रखने की आवश्यकता है, उन लोगों के लिए उस एरिया में रखा है, वह भी with permission है और उनके लिए guidelines हैं, जिसमें कोई पक्का infrastructure नहीं बना सकते हैं। यह वास्तव में हमारे देश के गरीब लोग हैं, जो ट्राइबल लोग हैं, उनकी आजीविका को बढ़ाने के लिए किया गया है। ...(**व्यवधान**)... उन्होंने specifically पूछा है, तो मैंने specifically ही जवाब दिया है। मैंने परपज़ भी बताया है। ...(**व्यवधान**)... यह सरकार गरीब कल्याण के लिए समर्पित है कि गरीबों का रोज़गार मिले और वे उन्नति करें।

श्री उपसभापति: क्वेश्चन नंबर 100, श्री सुजीत कुमार।

Blue Dot Framework

*100. SHRI SUJEET KUMAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there has been any formal invitation to India to join the Blue Dot Framework by either of the other three members, and the subsequent decision of Government;

(b) if not, whether it intends to be a participant in the same for development of infrastructure in the Indo-Pacific region; and

(c) the reasons for which India doesn't want to be a part of the 'Blue Dot Framework'?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) to (c) The statement is laid on the table of the House.

Statement

(a) to (c) The Blue Dot Network initiative was jointly launched by the United States, Japan and Australia in 2019 to promote principles of sustainable infrastructure development around the world. Apart from the founding members, some of the countries that have joined the Blue Dot Network are, Austria, Bulgaria, Croatia, the

Czech Republic, Estonia, Hungary, Latvia, Lithuania, Poland, Romania, Slovakia and Slovenia.

The Initiative seeks to bring government, private sector and other stakeholders together to promote quality standards for global infrastructure development. A Blue Dot Network certification is proposed for projects that are market-driven, transparent, Paris Climate Agreement-aligned, meet financial, social, and environmental sustainability standards with a focus on local skills transfer, local capital markets, and local capacity building.

The Initiative has been discussed at bilateral dialogues and meetings with the US side. The India-U.S. Joint Statement issued in February 2020 during the visit of the then US President Donald Trump, the Joint Statement issued in October 2020 following the 3rd India-U.S. 2+2 Ministerial Dialogue, the India-U.S. Joint Statement issued in Washington in September 2021, following the meeting of the Prime Minister with President Joseph R. Biden Jr. and the Joint Statement from Quad Leaders Summit in September 2021, refer to our continued engagement with the Blue Dot Network.

India has separately endorsed the G20 Principles for Quality Infrastructure Investment (QII), a set of voluntary, non-binding principles designed to reflect the G20 grouping's common aspiration for quality infrastructure investment.

At the G7 Summit in Cornwall in June 2021, the Build Back Better World initiative was endorsed by the G7 leaders. Thereafter, the Blue Dot Network was co-opted into the Build Back Better World initiative.

During the last COP 26 meeting in November 2021 in Glasgow, the Prime Minister participated in an event on Build Back Better World (B3W) hosted by US President Joseph R. Biden Jr. and underlined the need to ensure the following four aspects in infrastructure creation:

a. Climate resilience
b. Incorporating traditional knowledge
c. Prioritizing poor & vulnerable
d. Sustainable & transparent finance that respects the sovereignty & territorial integrity of all countries

India has separately undertaken a diverse range of infrastructure and connectivity projects in several countries in the Indo-Pacific region through our long-standing development partnership programmes, which are demand driven.

SHRI SUJEET KUMAR: Sir, as per the reply by the hon. Minister to my query, India is engaging with the Blue Dot Network. Sir, we have serious concerns with the BRI initiative of China, particularly with CPEC. So, my query to the hon. Minister is: Will this Blue Dot Network be seen as a counter to BRI? And, are we looking at engaging with other Indo Pacific countries to counter China on BRI?

SHRI V. MURALEEDHARAN: Sir, during the last seven years of Prime Minister Narendra Modi ji's leadership, our foreign policy has received a greater attention and focus. Today, it is pro-active and not reactive. In fact, we do constantly and effectively engage with foreign Governments and diaspora. In the question that has been raised by the hon. Member, he wants to know whether this will be considered as a counter to the BRI. In fact, the Blue Dot Network was initiated earlier and later on it was co-opted into the Build Back Better World initiative, which has been endorsed by the G-7 and G-20 nations. Under this, India has been trying to take this ahead. On India's position on the Border Road Initiative of China, we have not been reactive on that ...(*Interruptions*)... I am coming to the answer, don't worry. Our position on BRI is very clear. I don't want to reiterate it. We have conveyed our position clearly.

श्री उपसभापति : माननीय मंत्री जी, Question Hour is over.

[*Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part -I to this Debate, published electronically on the Rajya Sabha website under the link https://rajyasabha.nic.in/Debates/OfficialDebatesDateWise*]

***THE UNION BUDGET**, 2022-23

MR. DEPUTY CHAIRMAN: Now, Shri Syed Zafar Islam will continue his speech.

SHRI SYED ZAFAR ISLAM (Uttar Pradesh): Sir, thank you very much for giving me this opportunity again. Yesterday, I got the chance but I could not conclude because a lot of disruptions were there and there was time constraint. I will begin it from where I had left it yesterday. मैं याद कर रहा था कि जब बहुत ही senior opposition leader बजट

* Further discussion continued from 09.02.2022.

के बारे में अपनी स्पीच में बोल रहे थे, तो उन्होंने mention किया, 'No Data Available'. Something like that he said. I recollect, in 2013, I was visiting New York. At that time, I met with a banker. At that time, the investment manager posed me a question which I very fondly recollect now. He said, "What is this UPA Government?"

श्री उपसभापति : प्लीज़, डिस्कशन हो रहा है। Please listen to the discussion. डिस्कशन हो रहा है, कृपया हाउस में शांतिपूर्वक बैठें।

SHRI SYED ZAFAR ISLAM: Sir, there is no discipline in the opposition.

श्री उपसभापति : माननीय अब्दुल्ला जी, the discussion is going on.

SHRI SYED ZAFAR ISLAM: He asked me, "What is this UPA Government?" I said, "What happened?" He said, "It is an Under Performing Alliance." I remember that UPA stands for Under Performing Alliance. It is very clear from what they had mentioned in the manifesto of 2004 and of 2009 and in subsequent Budget presentation and schemes. I want to remind them that they mentioned about providing electricity to everyone. Did they? It is us. It is under the leadership of the hon. Prime Minister that we are providing electricity to every single household. सर, उन्होंने वायदा किया था कि हम जल्दी घरों तक पानी पहुंचाएंगे, लेकिन नहीं पहुंचाया। उन्होंने कहा था कि हम terrorism खत्म करेंगे, लेकिन terrorism को हम खत्म कर रहे हैं। उन्होंने बहुत सारे ऐसे वायदे किए थे जैसे कि हम economy के लिए weaker section को रिज़र्वेशन देंगे। सर, वह काम भी हमने किया। उन्होंने जितने भी काम बोले थे, उनको पूरा करने का काम हमने किया है। ऐसा इसलिए है कि वह Under Performing Alliance थी। सर, वह यूपीए सरकार, वह Under Performing Alliance इसी तरह से जानी जाती थी। इसलिए उन्होंने ही जो दुनिया की five fragile economies थीं, वह चरमराती इकोनॉमी 2014 में हमारे खाते में छोड़ी।

सर, मैं सुन रहा था कि उन्होंने जॉब के बारे में कहा। अभी बड़े विस्तार से हमारे सीनियर मिनिस्टर ने उसके बारे में जवाब दिया। उनको जो response मिला, तो शायद उनका झोला भर गया होगा, लेकिन फिर मैं कहना चाहता हूं कि उन्होंने एक मिसलीडिंग इन्फॉर्मेशन दी है। उन्होंने CMIE की methodology के बारे में जो कहा, उससे शायद मैं personally इत्तेफाक नहीं रखता, लेकिन फिर भी उन्होंने जो CMIE डेटा का reference दिया, तो मैं उन्हें यह याद दिलाना चाहता हूं कि जो उन्होंने कहा वह बहुत मिसलीडिंग था, क्योंकि CMIE डेटा monthly basis पर पब्लिश होता है और उन्होंने एक वीक का एक नम्बर उठाकर पूरे सदन को मिसलीड करने की कोशिश की है। अगर आप उस वक्त जाकर देखें और आज मैं चैलेंज करता हूं कि सदन में आकर वे बताएं कि जो नम्बर उन्होंने कहा था, वह जनवरी के डेटा का नम्बर था। सर, वह जनवरी के एक वीक के डेटा का नम्बर था, पूरे जनवरी महीने का डेटा नहीं था। अगर आप जनवरी का डेटा उठाकर देखें, तो आपको पता चलेगा कि pre-pandemic level 7.2 जो unemployment rate as per the CMIE report, वह आज घटकर 6.6 हो गया है। सर, उससे ज्यादा important है कि

यह एक सर्वे होता है, informal और formal, सभी सेक्टर्स का होता है, लेकिन ईपीएफओ को जो डेटा है, वह बिल्कुल constant है because there is a payroll method. There is a record which is available because यह formal सेक्टर में है। आप उसके डेटा में देखें कि पिछले साल वह 0.5 मिलियन से बढ़कर आज 1.22 मिलियन तक हो गया है, यानी एक मिलियन से ज्यादा जॉब्स हम बार-बार क्रिएट कर रहे हैं और month after month create कर रहे हैं। What does that suggest कि जॉब्स तेजी से बढ़ रही हैं, लेकिन आप मिसलीड कर रहे हैं। यह फॉर्मल सेक्टर में है, यह white collar job है। ईपीएफओ की जॉब white collar job होती है। सर, जो blue collar jobs हैं - अगर आप thumb rule देखें तो पाएंगे कि अगर white collar job एक है, तो मिनिमम 5 blue collar jobs होंगी। अगर हम हर महीने दस लाख जॉब्स क्रिएट कर रहे हैं, तो ज़ाहिर है कि informal sector और formal sector में भी जो blue collar jobs हैं, वे कम से कम 60-70 लाख अपने आप ही होंगी। सर, जो ये नौकरियां हैं, उनको भी further analyze कीजिए।... (**व्यवधान**)...

श्री उपसभापति : मेरा सभी माननीय सदस्यों से आग्रह है कि यदि आपको आपस में बात करनी है, तो जैसा माननीय चेयरमैन साहब कहते हैं कि कृपया आप बाहर जाकर गैलरी में बात कर लें। जो माननीय सदस्य अपनी बात बोल रहे हैं, वे सभी आपकी attention चाहते हैं। इसलिए कृपया यहां पर आपस में बातचीत न करें। जफ़र इस्लाम जी, आप अपनी स्पीच जारी रखें।

श्री सैयद जफर इस्लाम : सर, मैं बता रहा था कि जो EPFO का data है, अगर उसको further analyze करेंगे, तो आपको लगेगा कि youth को यह हमारा demographic dividend है। सर, हमारी सरकार की इस तरह की constructive policy है, हमारा Budget इस तरह से पेश होता है, इसीलिए हम 'अमृत काल' कहते हैं, लेकिन 'अमृत काल' का मतलब है कि आने वाली पीढ़ी के लिए एक ऐसा सुनहरा देश हो, जिसमें सबके लिए नौकरियां हों, सबके लिए सारी सुविधाएं हों, इसलिए हम सभी दिशाओं में काम कर रहे हैं।

[**उपसभाध्यक्ष (श्री भुबनेश्वर कालिता)** *पीठासीन हुए*]

सर, अभी हमने देखा और बड़े लोगों को यहां पर सुना, उन्होंने हमें बजट पर ज्ञान दिया और कई तरह की टिप्पणियां कीं। हमने उनको सुना, जिसमें उन्होंने कहा कि हवा में ऊपर उड़ान लेनी चाहिए, सर, हम तो ज़मीन पर हैं। ज़मीन पर रहकर हम ज़मीन की situation देखते हैं, इसीलिए आदरणीय प्रधान मंत्री जी सबसे ज्यादा popular and admired leader हैं, क्योंकि वे ज़मीन पर ही लोगों के साथ मिल-जुल कर, रूबरू होकर उनकी समस्याओं को समझने की कोशिश करते हैं।

सर, कल माननीय सदस्य subsidy की बात कर रहे थे। वे कह रहे थे कि subsidy कम हो गई। सर, मैं आपका ध्यान इस तरफ दिलाना चाहता हूं कि आप subsidy की क्या बात कर रहे हैं? मैं आपको subsidy के बारे में बताना चाहता हूं कि Financial Year 2022, में हमने क्या subsidy दी थी - उसमें हमने 3.36 की subsidy propose की थी। सर, हमारी सरकार

compassionate सरकार है, हमारी Government, compassionate Government है, हमारी दोनों सरकारों ने principle of 'C' follow किया है, आपके लिए principle of 'C' corruption था, वह हमारे लिए compassionate है। हम compassionate Budget पेश करते हैं, हम देखते हैं कि जब भी समाज में किसी वर्ग को जरूरत होती है, तो हमारा subsidy level या सरकारी खजाना खुल जाता है। आपने देखा होगा कि हमने 2021 में क्या किया। जब हमने देखा कि लोगों को जरूरत है, तो हमने बड़ा contribution किया, उसके लिए allocation किया, 'आत्म-निर्भर पैकेज' के द्वारा हमने marginalized sections of society को बढ़ाया, लेकिन अब जब हालात बेहतर हो रहे हैं, आपको दिख रहा है कि नौकरियां वापस आ रही हैं, "मनरेगा" में demand कम हो रही है, तो जाहिर है - हमारी यह compassionate सरकार है, यह conservative Budget reference point की तरह देती है, लेकिन अगर कल को जरूरत पड़ती है, तो हमारी सरकार लोगों के लिए सरकारी खजाना खोल देती है ताकि किसी को भी कोई असुविधा न हो।

सर, हम पूछना चाहते हैं कि जो लोग इसको criticize कर रहे हैं, वे Budget numbers को, Fiscal Deficit के numbers को, Fiscal Deficit is 6.9 per cent. सर, आपको समझना चाहिए कि जो सारे लोग हैं, वे इस बात के लिए बधाई दे रहे हैं कि हमने बहुत ही conservative number दिया है, even though जो हमारे Revenue Estimates हैं, वे बहुत ही conservative हैं, इसलिए कि हमें मालूम है कि जिस तरह की growth देखी, हम F.Y. 2021-22 Budget Estimates को देखें, तो हमने जो tax collection का 9.9 per cent दिया था, वह 10.8 per cent हुआ और उसकी 25 per cent growth हुई है, लेकिन इस बार के F.Y. 2022-23 में देखें, तो फिर हमने बहुत ही conservative Budget रखा है 9.9 per cent का। इससे क्या समझ में आता है, सर, कि हम बहुत ही conservative Revenue Estimates दे रहे हैं, लेकिन हम लोगों की भलाई के लिए काम करेंगे। वे बात करते हैं कि जो आपने assumption लिया है,जो numbers दिए हैं fertilizers के लिए, उसमें subsidy कम होगी। भाई, आप थोड़ा और ज्ञान ले लेते, थोड़ा और analyze कर लेते। आपने तो Budget पहले भी present किया है। Absolute amount में, सर, मैं कह रहा हूं कि जितनी भी हमने subsidy allocate की है, उसमें आठ पैसे पिछले F.Y. 2021-22 Budget में और F.Y. 2022-23 Budget में एक रुपये में आठ पैसे subsidy में जाते हैं, जो पिछली बार भी जा रहे थे, इस बार भी जा रहे हैं। हो सकता है कि आप percentage to GDP देख रहे हों। मैं समझता हूं कि percentage to GDP को देखने का एक अलग नज़रिया है, लेकिन उसमें भी अगर आप देखें ....(**समय की घंटी**).... सर, मुझे आज 15 मिनट बोलने के लिए समय मिला है।

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): No, no. ...*(Interruptions)*...

श्री सैयद जफर इस्लाम : सर, हमारे लीडर ने कहा है।

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Your Party has ten more speakers. ...*(Interruptions)*... Where is the time? ...*(Interruptions)*...

श्री सैयद जफर इस्लाम : सर, मुझे बोलने दीजिए।

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Your Party has ten more speakers. ...*(Interruptions)*... Please conclude now.

श्री सैयद जफर इस्लाम : सर, ऐसी बातचीत में मेरा कल भी flow रह गया था। सर, मुझे complete कर लेने दीजिए।

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please conclude now.

श्री सैयद जफर इस्लाम : सर, अब मैं brief में बोलता हूं। सर, आप welfare sector में सारे welfare के numbers देख लीजिए ex-subsidy, तो आपको दिखेगा कि हमने welfare में भी इस बार ज्यादा budgetary allocation किया है। यह compassionate सरकार है, यह सरकार corruption वाली सरकार नहीं है। हम भी principle of 'C' follow करते हैं, लेकिन यह सरकार compassionate है, इसलिए जब भी जरूरत पड़ती है, हम अपना खजाना खोल देते हैं। सर, अब मैं थोड़ी टिप्पणियां करूंगा कि लोग कह रहे हैं कि इस बजट में क्या है।

महोदय, बजट में तीन बड़ी चीज़ें हैं। पहली चीज़ तो आत्मनिर्भर बनने की बात है। इसमें पूरी तरह से पेशकश की गई है कि देश को आत्मनिर्भर बनाया जाए, इसलिए पॉलिसी रिफॉर्म्स किए गए हैं, पॉलिसी सपोर्ट की है, फिर वह चाहे पीएलआई स्कीम का दें, चाहे half-a-trillion dollar का मैन्युफैक्चरिंग में, स्पेस में हो, आप देख रहे हैं कि पीएमआई नंबर कैसा है। यह जो 5.6 नंबर है.. (**व्यवधान**)..

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Now, you conclude. I will call the next speaker. ...*(Interruptions)*... Please.

श्री सैयद जफर इस्लाम : सर, मुझे थोड़ा कम्प्लीट करने दीजिए। .. (**व्यवधान**)..बात तो कहने दीजिए। .. (**व्यवधान**)..

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): No; there are other speakers from your party. ...*(Interruptions)*... They will not have time. ...*(Interruptions)*... Why don't you understand? ...*(Interruptions)*... You spoke yesterday and we have given you time even today.

श्री सैयद जफर इस्लाम : सर, मैं अपने तीन प्वाइंट्स कम्प्लीट कर लूं। मैं सिर्फ इतना कहना चाह रहा हूं कि इस पूरे बजट में तीन बड़ी इम्पॉर्टेंट चीज़ें हैं। मैं सिर्फ तीन चीज़ों के बारे में बोल रहा हूं।

महोदय, पहली चीज़ यह है कि जो कैपिटल एक्सपेंडिचर है, वह 2.9 per cent of GDP, जो पिछली बार 2.6 था, यह हिस्टोरिकल है। इतना ज्यादा बजटरी एलोकेशन है, कैपिटल का

एक्सपेंडिचर नहीं है। Virtuous cycle बनाने के लिए कैपेक्स जरूरी है, अतः प्राइवेट कैपेक्स भी शुरू होगा और नौकरियाँ भी बढ़ेंगी।

महोदय, दूसरी चीज़ यह है कि fiscal consolidation का जो विषय है, उसका रोड मैप बिलकुल साफ है, कंज़र्वेटिव है। यह बिलकुल साफ है और लोग इसको एप्रिशिएट कर रहे हैं।

महोदय, जो तीसरी चीज़ है, वह यह है कि टैक्स को लेकर जो एक एनवायरन्मेंट था कि रेट्रोस्पेक्टिव टैक्स, यह टैक्स, वह टैक्स, वह बिलकुल स्टेबल है और पूरी क्लैरिटी के साथ दिया गया है। इसके नंबर बिलकुल साफ-सुथरे हैं, बजट में क्लैरिटी है, लेकिन.. (**व्यवधान**)..मैं बस एक शेर पढ़कर अपनी बात खत्म कर रहा हूं। .. (**व्यवधान**)..

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Thank you. ...*(Interruptions)*... नहीं। Please. Please. ...*(Interruptions)*... I will call the next speaker. ...*(Interruptions)*...

श्री सैयद जफर इस्लाम : सर, बस एक शेर पढ़ने दीजिए। .. (**व्यवधान**)..मुझे एक छोटा-सा शेर कहना है। .. (**व्यवधान**)..

न जाने कौन सी शिकायत का हम शिकार हो गए,
जितना दिल साफ़ रखा, उतना गुनहगार हो गए।

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please. Please. No. ...*(Interruptions)*... I am calling the next speaker. ...*(Interruptions)*... Now, Shrimati Chhaya Verma.

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : श्रीमती छाया वर्मा, आप बजट पर बोलिए।

श्रीमती छाया वर्मा (छत्तीसगढ़) : उपसभाध्यक्ष जी, आपका बहुत-बहुत धन्यवाद और मैं अपनी पार्टी के लीडर को भी धन्यवाद देना चाहती हूं, जिन्होंने मुझे इस महत्वपूर्ण बजट पर बोलने का मौका दिया है। सबसे पहले तो मैं यह कहना चाहूंगी कि महामहिम राष्ट्रपति जी के अभिभाषण का जवाब देते हुए उधर से एक व्यक्ति, हमारे एक माननीय सांसद जवाब दे रहे थे और वे ऐसे बोल रहे थे कि जैसे वे पंजाब के प्रत्याशी हैं और हम सभी पंजाब के मतदाता हैं - वे ऐसी स्पीच दे रहे थे। वे बोलते-बोलते यह भी बोल गए कि सही मायने में 2014 में देश आज़ाद हुआ। मैं यह कहना चाहती हूं कि ऐसा बोलकर आप उन तमाम स्वतंत्रता संग्राम सेनानियों, जिन्होंने देश के लिए अपनी कुरबानी दी, उनका अपमान कर रहे हैं। गुलामी की दासतां आप क्या जानें रमेश बाबू, गुलाम देश को आज़ादी दिलाने में स्वतंत्रता सेनानियों को कितनी यातनाएं झेलनी पड़ीं, कितने अन्याय सहने पड़े, कितने अत्याचार सहने पड़े, यह आप उनके परिवार से जाकर पूछिए कि उन्होंने कैसी यातनाएं झेली हैं। आप तो उन नाखून कटाने वालों में भी नहीं हैं, इसलिए आप इसको क्या जानेंगे।

माननीय उपसभाध्यक्ष महोदय, मेरा सौभाग्य है कि महामहिम राष्ट्रपति जी के अभिभाषण के बारे में जब प्रधान मंत्री जी अपना उद्बोधन दे रहे थे, तो मुझे वह सुनने का मौका मिला। मैं सदन में नहीं, बल्कि बाहर बैठकर उनको सुन रही थी। वे कह रहे थे कि जब लॉकडाउन हुआ, तो कांग्रेस पार्टी के लोगों ने मजदूर लोगों को मुंबई से ट्रेन में और बस में बिठाकर उनके गंतव्य तक पहुंचाया, इसलिए कोरोना हुआ। माननीय उपसभाध्यक्ष महोदय, आप बताइए कि लॉकडाउन के समय कौन-सी ट्रेन चल रही थी और कौन-सी बस चल रही थी? महामहिम के अभिभाषण पर प्रधान मंत्री जी के वक्तव्य में इतनी असत्य बात प्रधान मंत्री जी के मुँह से शोभा नहीं देती। ..(**व्यवधान**)..इतनी गलत बात बोलना उचित नहीं है। .. .(**व्यवधान**)... कोरोना कैसे बढ़ा, यह आप सभी जानते हैं। ...(**व्यवधान**)... आप मध्य प्रदेश की सरकार को गिराने में लगे थे। ... (**व्यवधान**)... जब आप 'नमस्ते ट्रम्प' कर रहे थे ... (**व्यवधान**)... तब देश में कोरोना आया, कोरोना कांग्रेस पार्टी के कारण नहीं आया। ... (**व्यवधान**)... हमारे प्रधान मंत्री जी अपनी पूरी स्पीच में बोल रहे थे कि कांग्रेस नहीं होती, तो यह नहीं होता, कांग्रेस नहीं होती, तो वह नहीं होता, क्या आप भूल गए कि 2002 में क्या हुआ था? .. . (**व्यवधान**)...

श्री सुशील कुमार मोदी (बिहार) : यहां बजट पर चर्चा हो रही है। .. (**व्यवधान**)..

श्रीमती छाया वर्मा : हाँ, हाँ, मैं बजट पर आऊंगी। .. (**व्यवधान**)..

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : श्रीमती छाया वर्मा, आप सब्जेक्ट पर आइए। .. . (**व्यवधान**)..

श्रीमती छाया वर्मा : उस समय, वहाँ पर गुजरात में भारतीय जनता पार्टी की सरकार थी, अटल बिहारी वाजपेयी जी प्रधान मंत्री थे। उन्होंने कहा कि मुझे शर्म आएगी, जब मैं विदेश में जाऊंगा कि मेरे देश में, मेरे राज्य में ऐसा हुआ है। .. (**व्यवधान**)..उन्होंने ऐसा कहा था। .. (**व्यवधान**)..मैं यह कहना चाहती हूं कि आप अटल बिहारी वाजपेयी जी से कुछ सीखिए। उपसभाध्यक्ष महोदय, अब मैं बजट पर आती हूं। .. (**व्यवधान**)..माननीय उपसभाध्यक्ष महोदय, बजट पर जाने से पहले हमें समझना होगा कि यह बजट आम आदमी के लिए है, गरीब आदमी के लिए है, सरकार के लिए है या सरकार के मित्रों के लिए है। 2022-23 के बजट में 'गरीबन का का बा', 'हीरे की कीमत कम करबा और 'artificial jewellery की कीमत बढ़एबा'। आपने हीरे की कीमत तो कम कर दी है, जिसको कौन पहनता है? इसको बड़े आदमी पहनते हैं, पैसे वाले लोग पहनते हैं। शक्ति भाई, आप बताएँगे कि हीरे का व्यापार कहाँ होता है? यह सबसे ज्यादा कहाँ होता है? सूरत और गुजरात से कौन आता है, अमी बहन, आप बता दीजिए। आपने बजट में हीरे की कीमत कम कर दी। छत्तीसगढ़ी में एक कहावत है कि "जेखर गोड़ में काँटा गड़थे तेने पीड़ा होथे", मतलब जिसके पैर में काँटा चुभता है, उसी को दर्द महसूस होता है।

महोदय, मैं महिला हूँ, हमारी वित्त मंत्री जी भी महिला हैं। मैं बोलना चाहती हूँ कि आप 'बेटी बचाओ, बेटी पढ़ाओ' का नारा देते हैं, लेकिन उस नारे में सार्थकता कितनी है? उसमें एक अंश मात्र सार्थकता नहीं है। हम पेपर उठा कर देखें। आप हर दिन पेपर देख लीजिए, टेलीविजन

देख लीजिए, एक ही चीज के अनेक समाचार पढ़ने को मिलते हैं कि इस महिला के साथ बलात्कार हुआ, इसके साथ रेप हुआ, इसके साथ सामूहिक बलात्कार हुआ। पेपर के हर पन्ने में हमें यही सब देखने और सुनने को मिलता है। अगर सही मायने में आप अपने नारे को सार्थक करना चाहते हैं, तो मैं कहती हूँ कि आपकी सरकार के पास बहुमत है, जैसे आपने रात को 8 बजे नोटबंदी कर दी, GST ला दिया, आपका बहुमत है, आप सदन में कोई भी बिल पास कर लेते हैं, तो मैं यह भी कहना चाहती हूँ कि आपका बहुमत है, आप विधान सभा और लोक सभा में महिला आरक्षण बिल लाइए। हमारी सोनिया गाँधी जी कहती हैं कि हम इसका समर्थन करेंगे। आप उस बिल को लाइए, हमारी पार्टी समर्थन करेगी और तब सही मायने में 'बेटी बचाओ, बेटी पढ़ाओ' का नारा सार्थक होगा, वरना यह केवल नारा ही रह जाएगा। अभी उत्तर प्रदेश में चुनाव हो रहा है। हमारी नेता, प्रियंका गाँधी जी ने न केवल यह बात कही कि हम 40 प्रतिशत महिलाओं को टिकट देंगे, बल्कि टिकट भी दिया है। वे "लड़की हूँ, लड़ सकती हूँ" की तर्ज पर चुनाव लड़ रही हैं। ...(**व्यवधान**)... उनके पिताजी, देश के पूर्व प्रधान मंत्री, भारत रत्न, राजीव जी ने पंचायत और नगरीय निकायों में महिलाओं को आरक्षण देकर महिला आरक्षण को लागू किया और मैं उसी के बलबूते, कहीं न कहीं उसी के आशीर्वाद से यहाँ पर खड़ी होकर बोल रही हूँ। मेरी जैसी अनेक महिलाएँ पंचायती राज और नगरीय निकायों से होती हुई यहाँ तक पहुँची हैं। आपके पास बहुमत है, आप नारे तो बहुत देते हैं, लेकिन उस नारे को सार्थक भी करिए, तभी सही मायने में वह नारा नारा रहेगा, वरना वह केवल एक कागज के पन्ने में लिखा हुआ शब्द हो जाएगा।

माननीय उपसभाध्यक्ष महोदय, इस बजट में ड्रोन खेती के बारे में बात आई है। अब ड्रोन खेती कौन करेगा? बड़े किसान करेंगे, छोटे किसान तो कर नहीं सकते। खेती सबसे ज्यादा रोजगार देने वाला उपक्रम है। आप जितना अधिक आधुनिक चीजों को खेती में लाएँगे, उतने अधिक लोग बेरोजगार होते जाएँगे। इसलिए मेरा यह निवेदन है कि आप आधुनिक खेती करिए, लेकिन उसमें रोजगार की दर घटती है। आपने स्वामीनाथन कमिटी की सिफारिशें तो लागू की नहीं। कृषि में आमदनी दोगुनी होगी, ऐसा कह कर आपने पिछले समय बजट में लोगों को भ्रमित किया। कृषि में आमदनी तो दोगुनी हुई नहीं, लेकिन लागत जरूर दोगुनी हो गई। आपके पेट्रोल और डीजल के मूल्य बढ़ गए, आपके कृषि उपकरण के मूल्य बढ़ गए, आपने ट्रैक्टर पर GST double कर दिया। इस प्रकार से जितनी लागत है, वह double हो गई, लेकिन कृषि में आमदनी तो कुछ भी नहीं बढ़ी। आज लोग कृषि से पलायन कर रहे हैं। आज लोग खेती नहीं करना चाह रहे हैं। आपने यूरिया का दाम बढ़ा दिया। लोग खेती से मुँह मोड़ रहे हैं। अगर सही मायने में खेती के बारे में जानना है और सही मायने में आपको खेती की आमदनी दोगुनी कैसे हो रही है, यह जानना है, तो आप छत्तीसगढ़ आइए। आप छत्तीसगढ़ की सरकार से कुछ सीखिए। हमारे यहाँ तीन साल के कार्यकाल में छत्तीसगढ़ के पूरे किसान कर्जमुक्त हो गए हैं। वहाँ एक क्विंटल धान का समर्थन मूल्य 2,500 रुपए मिलता है। हमारी सरकार हर किसान को, साल में एक बार, एक एकड़ पर 9,000 रुपये देती है, जो भारत के किसी भी राज्य में नहीं होता है। साथ ही हर साल 7,000 रुपये उन किसानों को भी दिए जाते हैं, जिनके पास एक एकड़ जमीन या थोड़ी सी भी ज़मीन नहीं है। ऐसा भारत के किसी भी राज्य में नहीं होता है। नरवा, गरवा, घुरवा, बाड़ी - ये चार प्रोजेक्ट्स लाकर हमारी सरकार किसानों की आमदनी को दोगुना कर रही है। मैं छत्तीसगढ़ के बारे में विस्तार में नहीं जाना चाहूंगी, लेकिन आप वहां स्वयं आकर देखिए कि किस ढंग से खेती

की आमदनी को दोगुना किया जाता है। वहां के नौजवान अब खेती की ओर बढ़ रहे हैं और खेती करने की सोच रहे हैं। छत्तीसगढ़ सरकार के माध्यम से अनेकों ऐसी योजनाएं चलाई जा रही हैं, जिनके कारण केन्द्र सरकार ने हमारे यहां के यशस्वी मुख्य मंत्री, श्री भूपेश बघेल जी को कई बार यहां बुला कर पुरस्कार दिया है। यदि आपको खेती के बारे में कुछ सीखना है, तो आप छत्तीसगढ़ में आइए, वहां की योजनाओं के बारे में जानिए, सीखिए।

माननीय उपसभाध्यक्ष महोदय, 'मनरेगा' एक कल्याणकारी योजना है। जिस समय लॉकडाउन लगा, उस समय सारे मज़दूर पलायन करके अपने-अपने गांव की ओर चले गए। ऐसे में उनके पास 'मनरेगा' ही एक ऐसा काम था, जिससे उन लोगों को रोज़गार मिला, खाना-पीना मिला और उनका कुपोषण घटा। लेकिन अभी के बजट में आपने क्या किया है? आपने 'मनरेगा' के बजट को कम कर दिया है। जब आपने 'मनरेगा' का बजट ही कम कर दिया है, तो लोगों को काम कहां से मिलेगा, लोगों का पेट कैसे भरेगा और उनका कुपोषण कैसे दूर होगा? मैं सदन से मांग करती हूं कि 'मनरेगा' को 100 दिन के बदले 365 दिन करें। इसके साथ बहुत से राज्यों को अभी तक 'मनरेगा' का पैसा भी नहीं मिला है, including छत्तीसगढ़, तो उस पैसे को आप दें, तभी सही मायने में लोगों को रोज़गार मिलेगा।

माननीय उपसभाध्यक्ष महोदय, इस बजट में क्रिप्टो करेंसी की बात की गई है। क्रिप्टो करेंसी को अभी तक मान्यता तो मिली नहीं है, लेकिन उसको आपने बजट में ला दिया, इसका मतलब यह है कि आपने क्रिप्टो करेंसी को मान लिया है। लेकिन क्रिप्टो करेंसी का उपयोग कौन करता है? इसका उपयोग तो पैसे वाले लोग ही करेंगे, गरीब आदमी या साधारण आदमी को इस क्रिप्टो करेंसी से कोई लेना-देना नहीं है।

माननीय उपसभाध्यक्ष महोदय, पूरे विश्व में विचाराधीन कैदियों की कुल संख्या में, भारत के कैदियों की संख्या सबसे ज्यादा - 76 प्रतिशत है। आपके पास वकील नहीं हैं, आपके पास जज नहीं हैं, आपके पास न्यायालय में काम करने वाले बाबुओं की पूरी संख्या भी नहीं है, इसीलिए आज 76 प्रतिशत कैदी जेल में हैं और अपने न्याय के लिए इंतज़ार कर रहे हैं।

महोदय, मुझे यह बताते हुए और भी अधिक चिंता हो रही है कि आपकी सरकार के राज्य में स्वयं जज न्याय मांगते फिर रहे हैं, क्योंकि जजों को ही न्याय नहीं मिल रहा है, यह परिस्थिति आज उत्पन्न हो गई है।

माननीय उपसभाध्यक्ष महोदय, एक बहुत ही भावनात्मक मुद्दा है - 'अमर जवान ज्योति', जिसको आपकी सरकार ने बुझा कर दूसरी जगह स्थापित कर दिया है। हमारी छत्तीसगढ़ सरकार ने, जितने भी छत्तीसगढ़ के जवान शहीद हुए हैं, उनके लिए अलग से 'अमर जवान ज्योति' स्थापित की है। यहां इन्दिरा जी ने जिस 'अमर जवान ज्योति' को जलाया था, उसको आपने हटा दिया, लेकिन हमारे राहुल जी छत्तीसगढ़ में जाकर, वहां 'अमर जवान ज्योति' का भूमि-पूजन करके आए हैं, जो छत्तीसगढ़ में अनवरत जलती रहेगी। यह बहुत ही संवेदनशील और भावनात्मक इश्यू है कि आपने यहां से 'अमर जवान ज्योति' को हटाने का काम किया। नागपुर में वर्धा ग्राम बना हुआ है, उसी तर्ज पर छत्तीसगढ़ में 35 एकड़ जमीन पर, राजधानी रायपुर में नया वर्धा ग्राम बनने जा रहा है और उसका शिलान्यास भी हमारे राहुल जी ने किया है।

माननीय उपसभाध्यक्ष महोदय, ये लोग गांधी को नहीं, गोडसे को मानने वाले लोग हैं। पिछले दिनों छत्तीसगढ़ में कालीचरण नाम का एक व्यक्ति गया हुआ था, जिसने वहां जाकर धर्म

संसद की। उस धर्म संसद की आड़ में वह गांधी जी को वहां गाली देने लग गया और 'गोडसे जिन्दाबाद', 'गोडसे को नमस्कार', ऐसा कहने लग गया। इनकी पार्टी के लोगों ने भी उसका समर्थन किया, उसका बचाव किया। लेकिन हमारी सरकार ने उस कालीचरण नाम के व्यक्ति को जेल में डाल दिया है, वह व्यक्ति अभी जेल में है। इसी से यह बात स्पष्ट समझ में आ जाती है कि कौन गांधी जी के साथ है और कौन गोडसे के साथ है, यह बात आपको समझनी चाहिए।

महोदय, यह बजट पीपीपी मॉडल पर आधारित है। अपने दोस्तों के सुझावों से, किसके लिए कितना बजट रखा गया है, यह इसमें तय करते हैं। अभी पांच राज्यों में चुनाव हैं, इसलिए कुछ महीनों से पेट्रोल और डीजल के दाम नहीं बढ़ रहे हैं, लेकिन जैसे ही पांच राज्यों के चुनाव खत्म हो जाएंगे, मतदान हो जाएगा, उसके बाद जनता पेट्रोल, डीजल और रसोई गैस को महंगे दामों पर खरीदने के लिए तैयार रहे।

महोदय, यह सरकार 56 हज़ार करोड़ रुपये का सेन्ट्रल विस्टा बना रही है, अभी कोरोना काल में इसकी क्या आवश्यकता थी? पिछले दो सालों से हम सभी सांसदों का 'एमपीलैड' का पैसा आपने ले लिया, आपने किसी से कुछ नहीं पूछा और न किसी से सलाह ली, जबकि आपके सांसद ज्यादा हैं, लेकिन आपके सांसद बोल नहीं सकते, वे चुप रहते हैं। 'मन की बात' रेडियो पर हम सब सुनते हैं, लेकिन जन की बात कौन सुनेगा, जन की बात आप सुनते ही नहीं हैं, लोगों की समस्याएं आप सुनते ही नहीं हैं।

महोदय, इस देश में तरक्की केवल दो लोगों की ही हुई है - एक सबसे अमीर पार्टी, भारतीय जनता पार्टी और दूसरा भारतीय जनता पार्टी के मित्र, जो विश्व में सर्वाधिक पैसे वाले व्यक्ति हैं। तीसरे किसी व्यक्ति की तरक्की नहीं हुई है। आपने जितना ढोल पीटना है, पीट लीजिए, जितने नारे देने हैं, दे लीजिए, जितना बोलना है, बोल लीजिए, लेकिन अभी जिन पांच राज्यों में चुनाव हैं, वहां का रिजल्ट आपको बतायेगा। सत्ता का अहंकार जब सिर चढ़कर बोलता है, इसका परिणाम आपको पांचों राज्यों के चुनाव में दिखेगा और वहीं से आपका पतन शुरू हो जाएगा।

महोदय, इमारत जितनी ऊंची होती है, खतरा उतना ही अधिक रहता है। इन्हीं शब्दों के साथ मैं अपना वक्तव्य समाप्त करती हूं, धन्यवाद।

SHRI SUJEET KUMAR (Odisha): Sir, at the outset, I would like to convey the message of....

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Shri Sujeet kumar, your party has eight minutes' time and there are two speakers. So, please be brief.

SHRI PRASANNA ACHARYA (Odisha): Sir, we have requested the Minister of Parlimentary Affairs and he has given us some extra time; that is separate.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Eight minutes' time is left for your party and another speaker is there, so, please be brief.

SHRI SUJEET KUMAR: Sir, that is taken care of.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please keep that in mind, I am just telling you.

SHRI SUJEET KUMAR: Sir, at the outset, I would like to convey the message of my hon. Chief Minister who has appreciated the growth focus of the Budget. I quote him, "the focus of the Budget on technology and infra-led growth will have a positive impact. The proposed tech-led development in health and education will help the country to a large extent in this pandemic situation. The PLIs in fourteen sectors and extension of Emergency Credit Linked Guarantee Scheme would be helpful in mitigating supply-side constraints". Sir, definitely, increased capital expenditure by 24.5 per cent, setting up of multi-modal logistics park, focus on leveraging technology to make India a leader in the digital space, reduction of tax for cooperatives are all highly laudable initiatives taken by the hon. Minister and are praiseworthy. Sir, I must also take this opportunity to salute the entrepreneurial spirit of our youth and the way they are positioning India in the start-up ecosystem needs to be applauded. Sir, I also commend the hon. Minister for the steps taken by the Government to boost green energy and also coming out with policies such as battery swapping policy for EVs and Sovereign Green Bonds which will help mobilise resources for green infrastructure. However, my Chief Minister has also flagged several concerns particularly, the reduced allocation for various social sectors such as agriculture, rural development, health, women and child development. I would like to share some of those concerns with the House and hope that the Government will take serious note of it. But, before that I would also like to highlight two or three other points very quickly. One is my personal concern regarding the abysmal spending on R & D in this country. Sir, you would be shocked to know that we, as a nation, spend only 0.7 per cent of our GDP on R & D.

12.00 **Noon**

When compared this with other nations, Sir, China spends 2.2 per cent, Israel 4.9 per cent, South Korea 4.6 per cent, US 3.6 per cent of the GDP on R&D. Sir, we all know that during this pandemic how our scientists and doctors have made us proud by coming up with vaccines in such a duration amongst such constraints as reduced resources. But still, Sir, we have hiked the health R&D only by 3.92 per cent in the Budget. What is 3.92 per cent? Sir, Defence R&D has been hiked by 9.5 per cent and 25 per cent of this has been earmarked for strat-ups. Definitely it is praiseworthy

and this will hopefully incentivize the private sector to enter the Defence R&D. But, Sir, R&D Budget has been reduced for Atomic Energy, for Biotechnology, for Science and Technology. So, for this Government, I perceive that R&D is not a priority. Sir, now I come to Defence very quickly. Sir, way back in 2017-18, the Parliamentary Standing Committee on Defence had recommended spending 3 per cent of our GDP on Defence. We have not reached this number yet. Currently, we are spending roughly 2 per cent of our GDP on Defence and we have two hostile neighbours on both of our borders. So, I hope the Government is cognizant of this. Defence accounted for 16.8 per cent of India's Budget Estimates pre-pandemic, which has come down to 13.31 per cent now. Sir, another disappointing miss in this Budget is the dedicated non-lapsable fund for modernisation of the Defence Forces as recommended by the 15th Finance Commission. There is no indication in this Budget of this critical reform. Sir, I am very much aware that enhanced allocation to Defence will leave less pie for social sectors. This always is a tricky balance between the guns and the butter, missiles and Mid-day Meals. But, Sir, I hope that the Government makes this tricky balance properly. As a party, Biju Janata Dal and our Party President, hon. Naveen Patnaik have always stood with successive Governments when it comes to matters of national security. Sir, with regard to fiscal federalism, I would like to draw the attention of the Government, particularly this Government, to two issues. One is the reduced divisible pool of taxes for the States and the continuing expansion of the Centrally-sponsored schemes. Sir, the House will be shocked to know that the indivisible pool of taxes has increased from 7.5 per cent to roughly 20 per cent in 2021-22 BE. Sir, these taxes, cess and surcharges, are not shared with the State Governments. Is this cooperative federalism? Sir, the Finance Commission had recommended 41 per cent of the tax pool to be shared with the States. But because of this enhanced cess and surcharges by the Central Government, only 30 per cent is now left with the States. Sir, the continuing expansion of the Centrally-sponsored schemes, even while shifting the fiscal burden on the States is having a huge negative impact on States like Odisha and other poor States and also impinging on the fiscal liberty of the States. ...*(Interruptions)*.. Sir, I come to the inadequate social sector spending now. There is no mention of price rise or inflation in the Budget. There is no mention of unemployment in the Budget. The MGNREGA budget has been reduced by 25 per cent. Sir, only yesterday I came from my District of Kalahandi in Odisha and I can tell you how the poor labourers and people who are dependent on MGNREGA, because it is a demand-driven scheme, are affected because of this. It is also pertinent to note that Rs.700 odd crores, which is pending for material component, has not been paid to the Government of Odisha

by the Government of India. Sir, I am reminded of the French Nobel Laureate, Andre Gide who said 'that everything that needs to be said has already been said, but since no one was listening, everything must be said again.' Sir, the Kothari Commission way back in 1964, had recommended 6 per cent of the GDP for education.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): You have another Member to speak. ...*(Interruptions)*.. You are exhausting all the time of the party. ...*(Interruptions)*.. Please conclude. ...*(Interruptions)*.. Please conclude now.

SHRI SUJEET KUMAR: Please allow me to speak. ...*(Interruptions)*.. I am concluding. ...*(Interruptions)*..

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I can allow but your other Member will not get time. ...*(Interruptions)*..

SHRI SUJEET KUMAR: Sir, 6 per cent of India's GDP should be spent on education. Sir, we have a New Education Policy. We are talking lofty things about education, but we are spending only 3 per cent of India's GDP on education despite all these lofty goals. Sir, another worrying aspect is that the Union health expenditure is down by 0.41 of the GDD in 2021-22. In this COVID pandemic year, they are reducing the allocation to health. Sir, I can go on and on, but because of paucity of time, I will come back to my home State of Odisha. My Chief Minister has raised, time and again, issues of negligence in the areas of tele-density, railway network, banking, coal royalty, industrial corridor, drinking water and cutting of funds for Scheduled areas like the KBK region.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please conclude now.

SHRI SUJEET KUMAR: Sir, Odisha has received global acclaim for its disaster management. Yet, the Disaster Response Fund, which should have been on par with the Himalayan States, has not been mandated 90:10 for Odisha. Sir, I will give an example. In the last three years, we received four cyclones--Titli, Fani, Amphan and Yaas. Yet, the Government of India is unwilling to change the sharing pattern of Disaster Response Fund to 90:10.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Your time is over and please conclude now. Or else, I will call the next speaker.

SHRI SUJEET KUMAR: Sir, I will conclude now. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Hon. Members, don't make running commentaries. Please listen to him.

SHRI SUJEET KUMAR: Sir, the railway density in Odisha is only 17 as opposed to the national average of 21. We are thankful to the Minister of Railways for sanctioning Rs.9,700 crore this year. But, I hope, the Ministry of Railways will not lower this in the Revised Estimates. Sir, connectivity is the lifeline of any nation. I strongly urge the Government to take care of the need of Odisha in terms of railway density, highways and banking.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Your mike is off now. It will not go on record now. Prof. Manoj Kumar Jha, please.

प्रो. मनोज कुमार झा (बिहार) : धन्यवाद, ऑनरेबल वाइस चेयरमैन सर। मैं आज शुरुआत आप ही से करता हूँ। चूँकि मेरे हिस्से में वक्त थोड़ा कम है, इसलिए मैं कहता हूँ :

"मालिक तेरी रज़ा रहे और तू ही तू रहे,
बाकी न मैं रहूँ न मेरी आरजू रहे।"

वाइस चेयरमैन सर, मैं आपसे वह sense of protection भी चाहता हूँ। मैं आपके माध्यम से यह कहूँ कि इस देश में कैबिनेट में जितने विभाग हैं, उनमें सबसे महत्वपूर्ण विभाग Finance Ministry है और उस मिनिस्ट्री में जो भी लोग हैं, मुझे उनकी चिंता होती है, क्योंकि मुझे पता है कि pandemic के साये में नीति और नीयत तय करना आसान नहीं होता, आपके लिए तो और भी आसान नहीं होता। जब मैंने Cabinet reshuffle देखा, जब क्रेडिट की बात होती है, तो क्रेडिट तो तय है कि यह कहाँ जाएगा, हाँ, अगर बदनामी आनी है, तो किसके सिर पर ठीकरा फोड़ा जाएगा, यह भी पता है।

माननीय उपसभाध्यक्ष महोदय, इस बजट को अमृत काल का बजट कहा गया। अब जब मैं बीते कुछ वर्षों की कार्यशैली देखता हूँ, तो मुझे स्पष्ट दिखता है कि अमृत किनके लिए है और विष किनके लिए है। सर, अमृत मित्रों के लिए है और यह पर्याप्त मात्रा में है। वे इतना अमृत पी लेंगे कि उनका पेट और फूल जाएगा, लेकिन एक महती जनता, एक विशाल जनता के हिस्से में विष के अलावा कुछ नहीं आ रहा है।

माननीय उपसभाध्यक्ष महोदय, मैं डिफेंस के लिए हुए ऐलोकेशन से अपनी बात शुरू करूँगा, जिस पर मेरे दोस्त सुजीत जी ने अभी बात की। मैं सिर्फ इतना पूछना चाहूँगा कि ऐलोकेशन में रिक्रूटमेंट का हिस्सा क्या होता है? क्या वह आपके ज़ेहन में है भी या नहीं या आपने तय कर लिया है कि सब कुछ रोजगार विहीन ही होगा? 70 वर्षों से एक डिमांड, अहीर रेजीमेंट की डिमांड चल रही है, अभी भी गुरुग्राम में लोग बैठे हुए हैं। इनका एक गौरवशाली इतिहास रहा

है, यह आपके ज़ेहन में नहीं पड़ता, न पड़े। वोट की चोट बहुत सिखा देती है। मैं सिर्फ इतना कह कर अगले बिन्दु पर आऊँगा।

Sir, I am deliberately avoiding macro issues, I could have dealt with that-- poor health of economy, fiscal deficit, regressive taxation or K-shaped recovery. मैं बीते कुछ वर्षों से V-shaped, K-shaped recovery की बात सुन रहा हूँ, तो मैंने इस पर थोड़ी रिसर्च की। सर, एक Z-shaped recovery भी होती है, जो K के बाद 15वें alphabet के रूप में आती है। इस Z-shaped recovery में यह खतरा होता है कि आप पुनः recession में जा सकते हैं। आप ज्यादा अर्थशास्त्र समझते हैं, यहाँ से चिदम्बरम साहब और कपिल सिब्बल जी बोले, आप Finance Minister हैं - आप लोग ज्यादा समझते हैं।

सर, हमारे लिए तो अर्थशास्त्र गरीब और निम्न आय वर्ग की थाली है। मैं तो उसका साइज़ देखता हूँ। बजट में पोर्ट वाले को क्या मिला, एयरपोर्ट वाले को क्या मिला, मैं उससे चिंतित नहीं हूँ। सब कुछ दे दीजिए, लेकिन गरीब की थाली महफूज़ रखिए। गरीब की थाली छोटी होती जा रही है, उसे नौकरियाँ नहीं मिल रही हैं।

माननीय उपसभाध्यक्ष महोदय, अभी रेलवे वाले visuals आप सभी ने देखे होंगे। मैं खास तौर पर कहना चाहता हूँ कि आपका एजुकेशन और हेल्थ में जो allocation है, allotment है, उसमें एक बार फिर से रोजगार सृजन की कोई चर्चा नहीं है। There is no vision at all. आपने एक आंकड़ा दिया - 60 लाख पाँच वर्षों में! आपको लेबर फोर्स में एंट्री के लिए तैयार लोगों की फेहरिस्त की जानकारी है? करोड़ों-करोड़ दस्तक दे रहे हैं, आपने दरवाजे बंद करके रख दिए हैं, और चूँकि आपने दरवाजे बंद करके रख दिए हैं, इसलिए आपको वे visuals देखने पड़ रहे हैं। मैं आपके माध्यम से माननीय मंत्री महोदय से कहना चाहता हूँ कि फौरी तौर पर एक रोजगार कैलेंडर पर काम करिए। सालाना - हर विभाग, हर क्षेत्र, हर निकाय, वहाँ से निकालकर रखिए कि कितनी वैकेन्सीज़ हैं और कब भरेंगे, क्योंकि जब तक आप उन वैकेन्सीज़ को नहीं भरेंगे -- माननीय उपसभाध्यक्ष महोदय, सब्र का प्याला भरता जा रहा है।

माननीय उपसभाध्यक्ष महोदय, मैंने पहले भी सदन में कहा है, हमारे प्रधान मंत्री जी, कई राज्यों के मुख्यमंत्री, वित्त मंत्री बार-बार एक शब्द को कहते हैं - 'मुफ्त राशन', 'मुफ्त वैक्सीन' - मैं हाथ जोड़कर विनती करता हूँ कि हम वेलफेयर स्टेट हैं, 'मुफ्त' कहकर गरीब की गरिमा पर चोट मत करिए। हर नागरिक का स्टेक है और आप उस अधिकार के लिए कहते हैं कि 'मुफ्त' में दिया, 'मुफ्त' में दिया! आप बोरी पर अपनी तस्वीर लगा लीजिए, 'सोच ईमानदार, काम दमदार', वगैरह-वगैरह लिख लीजिए, लेकिन 'मुफ्त' कहकर गरीब का अपमान मत करिए, क्योंकि अगर गरीब की लानत पड़ेगी, तो बहुत मुश्किल होगी। माननीय उपसभाध्यक्ष महोदय, Bryan Stevenson कहकर गए हैं - "गरीबी का विलोम संपत्ति नहीं होता है, गरीबी का विलोम न्याय होता है"। आपको अपने बजट के नजरिए में देखना होगा। मैं इस सदन में तीसरी बार बजट पर बोल रहा हूँ। Article 39 (c) एक बार पढ़िए और मूल्यांकन करिए "that the operation of the economic system does not result in the concentration of wealth and means of production to the common detriment;" Read the Oxfam report. ...(**समय की घंटी**)... सर, मैं ज्यादा वक्त नहीं लूँगा, थोड़ा ही लूँगा।

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : आप wind up कीजिए।

प्रो. मनोज कुमार झा : सर, wind up ही कर रहा हूँ। सर, मैं यह कह रहा हूँ, मैं तीसरी बार यह आर्टिकल 39 दिखा रहा हूँ। खैर! सर, ग्रोथ की बड़ी चर्चा होती है। आप कुछ नंबर बताते हैं, ये इधर से dispute करते हैं। सर, हमें इससे भी मतलब नहीं है। आपकी ग्रोथ faceless क्यों है? Faceless growth, jobless growth और तब तुर्रा इस बात का कि five trillion dollar economy बनेंगे।

सर, आत्मनिर्भरता पर बहुत चर्चा होती है, मैं बोलना भी नहीं चाहता हूँ। मैं 'मनरेगा' को लेकर एक बात जरूर कहूँगा। कल सदन में सुशील कुमार मोदी जी बोल रहे थे कि आंकड़े में गलती की। उन्होंने Revised Estimate, का Budget Estimate का कहा। सर, मैं आपसे एग्री करता हूँ, मैं इसमें नहीं जाना चाहता हूँ, लेकिन जब आपके पास Revised Estimates का आंकड़ा था और pandemic ने disruption कर दिया था, तो आपने उस आंकड़े को क्यों नहीं देखा, आपने उस आंकड़े को क्यों खारिज कर दिया? मैं आपको उस आंकड़े से संबंधित कुछ बताना चाहता हूँ। 'मनरेगा' में माँगने पर भी काम न मिलने में बिहार, गुजरात और मध्य प्रदेश सबसे ऊपर हैं। यह शर्म का विषय होना चाहिए, सदन के लिए सामूहिक शर्म का विषय होना चाहिए। यह पीठ ठोंकने की बात नहीं है।

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : अब समाप्त कीजिए।

प्रो. मनोज कुमार झा : सर, मैं एकाध मिनट लूँगा, उससे ज्यादा समय नहीं लूँगा।

सर, हर साल काम न मिलने का औसत बढ़ता जा रहा है। आप pre pandemic 2018-19 से लेकर अब तक का देखिए। सर, मैंने अभी हाल ही में एक किताब पढ़ी। वह बड़ी अच्छी किताब है, मैं आपको भी दूँगा। मृणाल पांडे जी ने लिखी है - 'माया ने घुमायो'। सर, उसमें एक व्यक्ति कोरोना के काल में बहुत परेशान हो गया और उसे गाँव से निकाल दिया, तब वह एक कुएं के पास पहुंचा। उस कुएं में परियाँ थीं। उन्होंने कहा कि मैं दो शंख दे रही हूँ, जिनमें एक है करामाती शंख, जो मालिक को मनचाही चीज़ें देता है, एक है ढपोरशंख, जो लच्छेदार बोली बोलता है, बहुत देने का शोर मचाता है, पर वादे कभी पूरे नहीं करता।

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : धन्यवाद। **...(समय की घंटी)...** आपका समय समाप्त हो गया है। अब समाप्त कीजिए।

प्रो. मनोज कुमार झा : सर, मुझे एक मिनट और दे दीजिए, sentence खत्म करने दीजिए। सर, अब मैं पूंजी निवेश के मामले पर आता हूँ। सर, मेरे कोई मित्र पूंजीपति नहीं हैं, उनका पूंजी से बहुत ताल्लुक नहीं है, लेकिन मैं जानता हूँ कि निवेश के लिए क्या माहौल होना चाहिए। जहाँ फातिहा के लिए उठे हाथ पर controversy हो जाए, जहाँ वस्त्र, कपड़े, रहन-सहन और खान-पान पर controversy हो जाए, उस देश में अब कोई भी निवेश करने से हिचकेगा। **...(व्यवधान)...**

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : धन्यवाद।

प्रो. मनोज कुमार झा : सर, अभी 30 सेकंड्स हैं। ...(**व्यवधान**).. सर, अब तो 'जय हिन्द' बोलने का समय आ गया है। मैंने शुरू में ही आपके लिए एक शेर सुनाया था, एक और शेर सुनाऊँगा। ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : आप इतने समय तक बोल चुके हैं। ...(**व्यवधान**)...

प्रो. मनोज कुमार झा : सर, आखिर में मुझे rehabilitation पर बोलना है। ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : अब टाइम नहीं है। ...(**व्यवधान**)...आज इसको खत्म करना है। ...(**व्यवधान**)... The debate has to be concluded today. ...*(Interruptions)*...

प्रो. मनोज कुमार झा : सर, 30 सेकंड्स दे दीजिए। मुझे सैनिटेशन वर्कर्स माफ नहीं करेंगे। उन्होंने मुझसे कहा था, manual scavengers के rehabilitation में self employment के लिए जो budgetary allocation होता है, उसमें आपने 30 परसेंट की कटौती कर दी। मैं अभी जब बोल रहा हूँ तो कोई न कोई manual scavenger किसी सीवर में अपनी आखिरी सांसें ले रहा होगा। सर, इसलिए मैं कहता हूँ और यह आपके लिए है:

"तेरे वादे पर जिये हम तो ये जान, झूठ जाना,
कि खुशी से मर न जाते ग़र ऐतबार होता।"

जय हिन्द!

SHRIMATI VANDANA CHAVAN (Maharashtra): Mr. Vice-Chairman Sir, in the extremely limited time at my disposal, I would like to confine myself to ...(*Interrruptions*)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Now, I have come to the 'Others'. You all have five minutes each because we have to complete the debate today itself. ...*(Interruptions)*...

SHRIMATI VANDANA CHAVAN: That's why, Sir, I am taking reference from my papers. I will try to finish as soon as possible. ...*(Interruptions)*... I will choose to confine my submissions only to the urban development component in the Budget 2022-23. As far as cities are concerned, we have a terrible scenario in our country -- polluted rivers, deteriorating air quality, dumps of garbage, huge deficit in basic amenities ...*(Interruptions)*...

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : वंदना जी, आप बैठकर भी बोल सकती हैं।

SHRIMATI VANDANA CHAVAN: Thank you, Sir, if you are able to listen to me, I am comfortable.

What we need is what the 'Habitat 2.0' called a revolution in urban problem solving. Nothing less will work. There have been studies in our countries, right from the time when the then Prime Minister, Late Rajiv Gandhi*ji*, set up the National Commission on Urbanisation to study the urban issues; in 2011, a High-Powered Expert Committee estimated the amount of investment; Committee of Experts in town planning pondered over what kind of manforce is required. There is latest report of reforms in urban planning capacity in India. All these documents spell out the urgency to address cities. And, on that count, I congratulate hon. Finance Minister, who seeks to steer a paradigm change to reimage our cities, only with a hope and prayer that this does not remain a false and half-hearted promise, like many others of the Government in the past.

Sir, the hon. Minister has spelt out several issues which I don't wish to point out because they are already in her Speech. But, I would like to make six suggestions for the Government's kind consideration.

One, I would like to suggest a National Commission on Urbanization and the constitution of State Commissions on Urbanization. We cannot forget that urbanization is a dynamic process and is continuously throwing us new challenges. It would be good if a statutory body in the form of a National Commission on Urbanization is constituted by legislation, which will continuously study and monitor trends of urbanization. Similarly, since local governance is a State subject, equivalent State Commissions for Urbanization should be constituted.

My second point is that there should be constitution of a special cadre for municipal services. Just like we have the Indian Administrative Services, the Indian Foreign Services, the Indian Revenue Services, there should be a separate cadre for municipal services. It is absolutely required, considering the fact that municipal corporations now require urban planners, economists, management personnel, ecologists, geologists, experts on water and environment. All these are missing at the moment.

My third point is about the encouraged public participation. In order to make our cities livable, efficient, productive, sustainable, resilient, inclusive, people-centric, and techno-savy, we need experts from different fields to understand the knowhow.

My fourth point is this. Urban land issues, social and natural features, need to be taken into consideration. Land is one of the most important resources in every city. And, there is need to address urban land issues beyond real estate.
There is a need to address urban land issues beyond real estate so as to address equity, disparity and inclusion, and also for the protection of natural features, water bodies and biodiversity.

Point number five is, setting up of an urban employment guarantee scheme on the lines of MNREGA. We have seen the plight of migrant workers and the urban poor during the lockdowns. Schemes for the urban poor on the lines of MNREGA will greatly help to address the issues of joblessness and unemployment. Services such as arrest of degradation of environment, plantation and conservation of trees and programmes like Swachh Bharat Mission could, definitely, be a part of this.

My last point is, mandate annual reports on the status of environment from the ULBs; and, further mandate preparation of plans for climate change, its mitigation and adaptation. Several Members have mentioned how the cities got impacted by torrential rains and storms. In this respect, I wish to draw the attention of the Government to Schedule XII of the 74th Amendment, which says that protection of environment, promotion of ecological aspects and urban forestry are responsibilities of the Municipal Corporations. However, there is no mechanism to monitor what they are doing. Therefore, I urge the hon. Minister to make certain budgetary provisions for local governments which have paucity of funds to make sure that they can do this. I would also say that this could amount to be your first step, Madam, in making the urban development meaningful and also a first step in the creation of awareness in the direction of enhancing the understanding of carbon neutral cities.

To conclude, we are aware that cities are engines of growth. Cities occupy onlythree per cent of the nation's land but their contribution to the GDP is a whopping 60 per cent. This is expected to rise to 75 per cent by 2030. To realise our goal of a 'five trillion dollar economy' by 2025 and for the 'job creation' for our youths, our cities will have to be strengthened, strengthened 'sustainably' with 'its people' at the centre. As someone has rightly said, "cities have the capability of providing something for everybody, only because and only when they are created by everybody." In conclusion, the rate at which our cities are growing, the rate at which they are deteriorating, I consider this as our last chance. Our cities are not just in the ICUs, they are on ventilators. Therefore, we cannot afford to go wrong. Thank you, Sir, for giving me the opportunity.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The next speaker is Shri Ajit Kumar Bhuyan. Please take the example of your previous Member; she finished within time. You have five minutes.

SHRI AJIT KUMAR BHUYAN (Assam): Sir, I will try my best. Mr. Vice-Chairman, Sir, the legendary lawyer, who was also an economist by choice, while analysing the Union Budget once said, "After all, a Budget is not intended to be merely an exercise in political survival or an essay in political gimmick, it is intended to equip the country to face the grim realities of the economic situation." What are the economic realities of this country today? Are there any genuine attempts by this Government through the Budget to equip the country to face the grim realities of economic inequality? My emphatic answer would be 'No'. The Union Budget, 2022-23, has not taken cognizance of the needs of the poor and the middle class despite compelling evidence of widening inequalities. According to the World Inequality Report, 2022, India stands as one of the most unequal countries in the world with widespread poverty alongwith an affluent elite. The Report points out that in 2021, the top 10 per cent held 57 per cent of the total wealth in the country while the share of the bottom 50 per cent was just 13 per cent in the national income in 2021. The Oxfam India's Report on inequality finds that the richest 98 Indians own the same wealth as the bottom 552 million people. The Covid-19 pandemic has brought income inequality with 84 per cent of Indian households witnessing a decline in their incomes. The Oxfam report also points out that the number of billionaires in the country increased from 102 to 142 during the pandemic period even as more than 4.6 crore Indians fell into extreme poverty in 2020.

Sir, I now want to raise certain points related to Assam. The State of Assam, which I am representing, is lagging far behind in industrial growth. Industrial development is necessary for the overall development of the State as well as for the generation of employment opportunities for skilled and unskilled workers.

In 2018 in the name of industrial development, '"Advantage Assam" was pitched with much fanfare but it ended in a cloud of smoke without tangible results. Grabbing of Government incentives and preferences meant for the industrial development of North-East by some vested interest lobbies be prevented. The need of the hour is some concrete steps for the development of industrial sector in Assam but the same is not visible in the Budget.

The power scenario of Assam is very pathetic. Sir, against a demand of around 2,000 MW, the State generates only around 250 MW and is vastly dependent on Central allocation. Assam was a pioneer in the country in setting up gas-based

power stations in the 60s in the form of Namrup Thermal Power Station. Now in the fitness of things, set up a gas-based super thermal power station in between Kokrajhar to Kamrup by utilizing gas from the National Gas Grid which is now under construction.

Sir, which major projects have been conceived and initiated by the Modi Government in the last seven-and-half years in North-East States and Assam in particular?

Sir, has the DoNER Ministry taken the initiative to explore major projects with the Finance Ministry in the sector like solar energy?

Tea and oil have been two important assets of Assam, and in the above-mentioned sectors, what has the Modi Government done to generate employment for local people?

The North-Eastern States had been enjoying special status but Modi-led Government discontinued it. Has the Government of India taken corrective measures to bring North-Eastern States to a sustainable level as all North-East States have been facing acute financial crisis?

Will the Finance Minister enlighten the House on what is the total earnings from Assam in the oil sector per year and the royalty payoff to Assam? *...(Time-bell rings)...* Sir, just one minute.

With the introduction of GST, the State Government is left with little flexibility in generating its own resources. The State is reeling under a severe financial crisis which impeded developmental activities. One of the importance sources of revenue for the State is royalty from crude oil. Although royalty is required to be paid on the last date of each month as per the Petroleum and Natural Gas (Amendment) Rules, 2003, it has never been done. Moreover, the amount of royalty is 20 per cent of the crude price which has not been revised for long. This amount is too small.

Sir, I now want to raise two-three points related to North-Eastern Region.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please conclude now.

SHRI AJIT KUMAR BHUYAN: The Prime Minister's Development Initiative for North-East has been highlighted by the Finance Minister in her Budget Speech. Will this initiative with a budgetary provision of Rs. 1,500 crores address any core issues and concerns of distressed youth of North-East States? The Act East Policy is just a slogan as no concrete Action Plan has been formulated to make the region a hub of export centres with the border countries.

At last, conceived in place of Seven Sisters by the Prime Minister during his visit to the region, I am wondering what is a special component except the Prime Minister's expertise in coining slogan and nothing else!

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Thank you.

SHRI AJIT KUMAR BHUYAN: Sir, just two lines. I would like to conclude by requesting the Government, please do not play with *jumla* and slogan with the North-East people, especially, the youth, as the region has been in political conflict because of geographical location.

The Union Budget is a good weapon to create confidence in future in the mind of people but, sorry to say, no such attempt has been made in that direction. Thank you.

SHRI ANIL DESAI (Maharashtra): Sir, while presenting this year's Budget, the hon. Finance Minister, Shrimati Nirmala Sitharaman, said that since India was celebrating *Azadi ka Amrit Mahotsav* and has entered into *Amrit Kaal*, the Government has aimed to attain the vision of our hon. Prime Minister, and this Budget would pave the way to achieve its desired goals in the near future, thus making India a five trillion dollar economy. But the fact is that the expectations and hopes of the common people have been belied completely in this Budget. Amid rising unemployment, inflation and falling incomes, which caused uneasiness among the common people, though this situation got aggravated due to the Covid pandemic, nonetheless this Budget has left the poor people high and dry. Rosy pictures drawn in the earlier budgets are far from realization and yet another new dream is being shown to the people who are expecting *achche din*, hoping against hope. The stark reality is that the rich have become richer while the poor have become poorer.

Sir, ours is an agrarian economy. Though the agriculture sector has been allocated quite a bit in this Budget, the budgetary provisions about rural development, especially MNREGA, have been reduced. This will not only create difficulties in the development of the rural areas, but would also affect the various schemes being implemented for farmers through MNREGA. The provision made in this Budget for MNREGA would provide hardly 30 days of employment instead of 100 days of employment that is stipulated in this scheme.

Sir, we cannot forget the contribution of the farming community that produced record grains during the Covid pandemic and immensely supported our economy during tough times. Therefore, the agriculture sector should have been allocated

more funds than what has been provided for in this Budget. Similarly, the agro-processing industry needed greater thrust than the provisions that have been made. Creation of employment in the agro sector is the need of the hour and, therefore, the Finance Minister should have considered this aspect in order to boost the rural economy. Unless these issues are addressed on a priority basis, doubling of the farmers' income would also remain a distant dream.

Sir, the allocation made in the healthcare sector should have been much more than last year as the strengthening of health infrastructure is of essence. However, schemes introduced in this Budget, like *Ayushman Bharat*, Digital Mission and National Mental Health Programme in the health sector were necessary and are laudable. The 'One Class One TV Channel' programme under PM e-Vidya would be extended from 12 to 200 channels. This initiative to impart quality education to our children, particularly in rural areas, and those from SC, ST and other weaker sections is a welcome step. But the overall budgetary provision in the education sector should have been in the range of around three per cent of the GDP, which is, unfortunately, just one per cent in the present Budget.

Sir, under the head 'housing for all', an objective of building 80 lakh houses for identified eligible beneficiaries of PM *Awas Yojana* has been set and Rs. 4,800 crore have been allocated for this purpose. The hon. Finance Minister has desired that private developers participate in building affordable housing, which also has a huge potential for employment, but the purchasing power of the people is a million dollar question, because people have lost their jobs, people have suffered heavy losses on their small businesses during the pandemic and, at the same time, the real estate industry has been performing at its lowest since the onslaught of Covid-19. Although banks have been recapitalized substantially, there is still lukewarm response to the credit off-take. The Government should devise special schemes to give a boost to the real estate sector. Else, housing for all by 2022 will also turn out to be a hollow promise.

Sir, the impact of the Covid pandemic on the MSME sector was so bad that in the last two years, several small and medium units faced closure due to heavy losses during lockdown and consequently, retrenchment of workers, which brought several families on the roads. Emergency Credit Line Guarantee Scheme definitely gave the much-needed support to this sector to make a comeback and regenerate employment, but all is not well yet. The MSME sector does need more support from the Government by way of unrestrained lending through the banks and NBFCs, as this sector is one of the largest contributors to the GDP of our country and also a job creator. Sir, the focus of the Government in this Budget on creating modern

infrastructure is another big promise. However, the success of the infra build-out, especially where PPPs are being visualised, will depend on the schemes being properly framed. National Infrastructure Pipeline and Gati Shakti Programmes sound good but need effective implementation. The Government should make the terms and conditions of the projects attractive enough to entice the private sector to implement them. Hon. Finance Minister has said in her Budget Speech that public investments would need to be complemented by private capital on a significant scale. Therefore, this will materialise only if projects are remunerative for the concessionaire, else, these mega projects will not gather the required momentum and the targets will not be achieved.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please conclude now.

SHRI ANIL DESAI: The outlay for the Scheme for Financial Assistance to States for capital investment which has been enhanced to Rs.15,000 crore and also provision of Rs.1 lakh crore to assist the States in catalysing overall investment in the economy would be meaningful only if these loan facilities are free of onerous conditions; or else, the States will not get any benefits from this enhanced limit. Sir, under the leadership of hon. Chief Minister, Shri Uddhav Thackeray, with the help of Maha Vikas Aghadi Government, my State of Maharashtra has taken so many measures that Maharashtra is on the progressive path and has still retained No. 1 position in the country, irrespective of whether we get the support from the Centre or not.

The middle class had hoped that hon. Finance Minister would give the small tax payers some relief and provide extra support to small businesses. It was also expected that the tax rates would be raised for large corporates who are doing extremely well. The Government chose to favour the corporates, but the middle class which is battling the soaring inflation and high medical expenses is left disappointed.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please conclude now.

SHRI ANIL DESAI: Sir, allow me to state one or two points. Announcements made by the Government in the earlier years about creation of two crore jobs every year has come down to creating sixty lakh jobs in this year's Budget. Dismantling of profit-making public sector will certainly impact the employment scenario very badly. Disinvestment in LIC, privatisation of nationalised banks, sale of BPCL and Pawan Hans will have a bad impact on the economy. It is surprising that on the one side the Government is doing away with its ownership in public sector and, on the other hand,

investing sizeable capital to support the Vodafone Idea venture in private sector. It is unfortunate that Government-owned General Insurance Companies' employees numbering around one lakh have not yet got their upward wage revision which is pending for last five years. In every meeting with the management and the Government, the poor employees are only promised of early settlement but no action is taken on their rightful dues. I would urge the hon. Finance Minister to award these employees their wage revision at the earliest.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please conclude.

SHRI ANIL DESAI: Sir, I am making the last point. The GST collection in January this year was more than Rs.1.40 lakh crore, but the hon. Finance Minister did not announce any benefit out of this to the States. Also the States had demanded to extend the five year period of GST compensation which is ending this year by another three years but the Budget is silent on it.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Your time is over. I am calling the next speaker.

SHRI JOSE K. MANI (Kerala): Sir, due to paucity of time, I will confine myself only to two points as most of the points have been discussed by my colleagues. One point is about the Covid and the health care and the second point is about agriculture and farmers. Covid-19 pandemic has showcased the inability of the Central Government. The pandemic has brought visibility to the country's health infrastructure and the need to increase Government's spending on public healthcare to, at least, 0.5 per cent of the GDP as recommended by the National Health Policy of 2017. India's public health spending as share of GDP is the lowest among the BRICS nations. While the Government is praising the schemes and policies introduced to improve the condition of farmers in the country and the positive growth witnessed by the agriculture sector last year, the Government is silent about the issue of the farmers and agriculture labour suicides still prevalent in the country. According to the data released by the NCRB, suicides in the farming sector in the country increased in the year 2020 as compared to 2019. The Budget has not touched the millions of Indians who have got adversely affected due to Covid. As many of my colleagues have said, the gap between the haves and the have-nots has widened. The haves have become richer, but the have-nots have become poorer. There is no real freedom without economic freedom, and the way the nation's income and expenditure has been allocated, it has

resulted in increase in the number of the poor, especially among the farmers. The Covid pandemic has affected the nation and all the strata of people, but when you go through the statistics, you will find that it has mostly affected the farmers who feed us. The maximum people who have died due to Covid are also the farmers. Now, the farmers are facing the provisions of the SARFAESI Act, these are being mercilessly imposed by the banks. Here, I request the Government of India to take necessary steps. At least, the government should take the first step to waive off all the agricultural loans which were taken by the farmers who have died due to Covid, who were the bread earners of their families. I request the Government of India to provide a special package for the ordinary workers who are facing great difficulty in finding jobs during the Covid times.

Regarding Kerala, I would like to say that the backbone of Kerala's economy depends on the rubber farmers and the price of rubber. I am specifically raising this point mainly because our rubber farmers are in distress. The Finance Minister was in charge of the Commerce Ministry earlier. She knows the plight of the farmers. She had come to Kerala and had interaction with the rubber farmers and other stakeholders. So, she really knows the plight of the rubber farmers. That is why, I wanted to talk about the rubber farmers here. I had taken up this issue in the Zero Hour also. The fall in the price of natural rubber is mainly due to dumping or import of natural rubber. Recently, the Competition Commission of India had fined five leading tyre manufacturing companies to the tune of Rs.1,788 crores. Why were they fined? They were fined for forming a cartel and purposely and deliberately reducing the price of natural rubber. If the price of natural rubber goes down, the price of tyre also goes down. At the same time, they had decided to increase the price of tyre. Who are the victims in all this? The victims are the poor farmers. These companies have been fined only for one year. God knows what they have done during all these years from 2005 onwards, for the last one decade. But, the Competition Commission of India got the evidence only for one year. The poor farmers are facing a lot of problems because of this fall in the price of natural rubber. It has not only affected the farmers, but the people of India, who own a vehicle, are also the victims because artificially, the price of tyre has also been increased. *(Time bell rings)* Sir, I will take only two minutes.

Now, my request to the Government of India is that if we need to increase the bound duty, the rubber should be declared as an agricultural produce. We should also have a mechanism to calculate the cost or production every year and a Minimum Support Price of Rs.250 per kilogram for natural rubber should be provided from the start. Lastly, I request the Government of India that the fine of Rs.1,788 crores

collected from these companies, which belongs to the farmers, should immediately be given to the farmers, taking into consideration the fact that a Minimum Support Price of Rs.250 per kilogram should be given to the poor farmers initially. Thank you, Sir.

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता): श्री राम नाथ ठाकुर जी, आप बजट चर्चा पर बोलिए, आप बैठकर भी बोल सकते हैं।

श्री राम नाथ ठाकुर (बिहार) : उपसभाध्यक्ष महोदय, आपने मुझे वित्तीय वर्ष 2022-23 की चर्चा पर बोलने के समय दिया है, इसके लिए मैं आपको बहुत-बहुत धन्यवाद देता हूं और अपनी बात कहना शुरू करता हूं।

महोदय, मैं बजट के पक्ष में बोलने के लिए खड़ा हुआ हूं। भारत सरकार ने पंजाब से बंगाल, वाया गया, बिहार 16 सौ एकड़ जमीन सेलेक्ट की है, जिसमें इन्होंने उद्योग के लिए प्रोविज़न किया है। अगर यह काम इस वित्तीय वर्ष में शुरू हो जाता है, तो बिहार, जो कि बेरोज़गार है, जहाँ उद्योग-धंधे नहीं हैं, वहाँ उद्योग-धंधे लगने के बाद लोगों में जागृति पैदा होगी, उद्योग-धंधे बढ़ेंगे और मैन्युफैक्चरिंग होगी। जब बड़े उद्योगों के साथ छोटे-छोटे उद्योग भी लगने शुरू हो जाएंगे, तो इससे बिहार की प्रगति और उन्नति होगी, इसलिए हम भारत सरकार को इसके लिए बधाई देना चाहते हैं।

महोदय, मैं दूसरी बात यह कहना चाहता हूं कि बिहार में कृषि, पशु-पालन, मत्स्य पालन, सब्ज़ी उत्पादन, फल उत्पादन और मसाला उत्पादन की अपार संभावनाएं हैं। बिहार के दरभंगा जिले में उत्तम कोटि का मखाना पैदा होता है, इसलिए इस व्यवसाय को सुदृढ़ करने के लिए केंद्र सरकार को कदम उठाना चाहिए। मुजफ्फरपुर की शाही लीची संबंधित व्यवसाय उद्योग के रूप में उत्तर बिहार में लगना चाहिए। प्रत्येक जिले में फूड प्रोसेसिंग की व्यवस्था होनी चाहिए, क्योंकि इससे रोज़गार मिलेगा। बिहार के समस्तीपुर जिले में तंबाकू और हल्दी का उत्पादन होता है, इनका भी मसाले के रूप में कारखाना लगना चाहिए। बिहार में एक बहुत बड़ी अंतर्राष्ट्रीय सीमा है। हमारे रक्षा के क्षेत्र में बिहार में 'रक्षा गलियारा' का निर्माण कराया जाए, जिससे रक्षा उत्पादन में आत्मनिर्भर बिहार को लाभ हो। हम केंद्र सरकार को धन्यवाद देते हैं कि इन्होंने नदियों को जोड़ने का कार्यक्रम शुरू किया है। बिहार में उत्तर बिहार के 28 जिले नेपाल के कारण बाढ़ग्रसित होते हैं, जबकि दक्षिण बिहार में 10 जिले सूखाग्रस्त होते हैं। बिहार की सरकार ने उत्तर बिहार की नदियों को दक्षिण बिहार से जोड़ने का प्रोजेक्ट बनाया है। भारत सरकार उस पर प्राथमिकता देने का काम करे, जिससे बिहार में आर्थिक गतिविधि बढ़ सके।

महोदय, मैं 5वीं बात कहना चाहता हूं। मैं यह कहना चाहता हूं कि भारत सरकार को जातीय गणना करानी चाहिए। छोटी-छोटी जातियों की क्या समस्याएं हैं, उनका क्या रूप है, इसे जानने के लिए जातीय गणना करानी चाहिए और इसे भारत सरकार को इस बजट में लाना चाहिए - यह मेरी मांग है।

महोदय, मेरी जो एक दूसरी अन्य मांग है, वह यह है कि 2022-23 के वित्तीय बजट में 25 हज़ार किलोमीटर नेशनल हाईवेज़ और सड़क बनाने का काम शुरू किया गया है। बिहार में कहाँ-

कहाँ, किस-किस जिले में यह प्रोजेक्ट शुरू होगा - हम इसको जानने की भारत सरकार से मांग करते हैं। भारत सरकार ने हवाई अड्डे को भी विकसित करने का काम शुरू किया है। मैं जानना चाहता हूं कि इन्होंने बिहार में किन-किन हवाई अड्डों के लिए मांग रखी है, इसमें किन-किन जिलों को सेलेक्ट किया है? हम इसकी भी मांग करते हैं कि बिहार में हवाई अड्डा बनना चाहिए और जिस जिले में हवाई अड्डा नहीं है, उस जिले को भी इसमें शामिल करना चाहिए।
उपसभाध्यक्ष महोदय, मैं आपसे निवेदन करना चाहता हूँ कि अदालत में 76 परसेंट विचाराधीन कैदी वर्षों से पड़े हुए हैं। इस वित्तीय वर्ष में इस बजट में कहीं भी उन्हें छोड़ने के बारे में नहीं कहा गया है। धारा को कम करके, जिनकी उम्र 60 वर्ष, 65 वर्ष, 70 वर्ष, 80 वर्ष हो गई है, उनको छोड़ने के लिए इस बजट में प्रावधान होना चाहिए। ...(**समय की घंटी**)... महोदय, बजट में रेलवे के बारे में जो ज़िक्र आया है, इसमें 400 नई वंदे भारत ट्रेन चलाने की बात कही गई है। हम माँग करते हैं कि इन 400 नई वंदे भारत ट्रेनों में बिहार में कौन-कौन सी ट्रेनें दी गई हैं, बिहार को रेल की कौन-कौन सी सुविधाएँ दी गई हैं, इसका विवरण भी इस बजट में देना चाहिए। मैं वर्षों से, कई बार से यह माँग कर रहा हूँ कि जहाँ ओवरब्रिज की जरूरत है, वहाँ ओवरब्रिज बनना चाहिए और जहाँ नई ट्रेन खुलनी चाहिए, बिहार से दिल्ली के लिए, चेन्नई के लिए, मुम्बई के लिए, वहाँ से चालू करनी चाहिए। वर्षों से हमारी यह माँग रही है। महोदय, हम एक नई बात कहना चाहते हैं।

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : आप समाप्त कीजिए।

श्री राम नाथ ठाकुर : सर, मैं समाप्त कर रहा हूँ। हम यह कहना चाहते हैं कि किसानों की स्थिति बहुत दयनीय है। उन पर प्रकृति की भी मार पड़ रही है। आपने इस वित्तीय वर्ष में 'मनरेगा' का पैसा कम कर दिया है। लोगों को, किसानों को, मजदूरों को फायदा होना चाहिए, इसलिए 'मनरेगा' का पैसा बढ़ना चाहिए और इसमें गरीबों के लिए रोजगार मिलना चाहिए। किसी रचनाकार ने कहा है कि:

"है पेट जहाँ खाली नर का,
उस घर में दीप जलेगा क्या?
जब घास न कोई देता है,
तो बूढ़ा बैल चलेगा क्या?"

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : धन्यवाद।

श्री राम नाथ ठाकुर : सर, मैं अंतिम बात कह कर अपनी बात समाप्त करना चाहता हूँ। सर, 2021 में नीति आयोग की एक रिपोर्ट आई है। उस रिपोर्ट में चार प्रदेश सबसे पिछड़े हैं - मध्य प्रदेश है, झारखंड है, बिहार है और उत्तर प्रदेश है। इसलिए नीति आयोग की रिपोर्ट के अनुसार इसको विशेष दर्जा देने की माँग को ध्यान में रखते हुए भारत सरकार को विशेष दर्जा देना चाहिए। मैं आपसे निवेदन करना चाहता हूँ, आरज़ू करना चाहता हूँ कि भारत सरकार मेरी बातों को सुने और

बिहार को विशेष राज्य का दर्जा देने का काम करे। इन्हीं चंद शब्दों के साथ, मैं अपनी बात खत्म करता हूँ। जय हिन्द, जय भारत!

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : धन्यवाद। श्री एम.वी. श्रेयम्स कुमार।

SHRI M.V. SHREYAMS KUMAR (Kerala): Sir, the Finance Minister speaks about *'Amrit Kaal'*, describing about India at 100. Mahatma Gandhi has said, "The future depends on what we do in the present." A future plan of *'Amrit Kaal'* without addressing the challenges of the present is pointless. This Budget turns a blind eye towards the struggles of millions of Indians affected by the pandemic. The Finance Minister speaks about *'Gati Shakthi'*, ignoring the *durgati* of the *aam aadmi*. Sir, year on year, this Government has reduced the allocation for MNREGA. This year, there is a reduction of 26 per cent. From the last year's Revised Estimate of Rs. 98,000 crores, we have come to Rs. 75,000 crores. At this rate, the largest employment programme in the world will come to a standstill. If this is any indication, the next Budget will be the last nail in the coffin of MNREGA. The Budget Speech does not even mention about MGNREGA. The Finance Minister quotes from the *Shanti Parva* chapter of the *Mahabharata* and speaks about the arrangements for *Yogakshema*. It is a paradox that the Government has kept for sale the LIC whose motto is *Yogakshemam*. By keeping it for sale, the Finance Minister has actually snatched the proclaimed purpose of *Yogakshemam* from the LIC.

The Government is taking revenge on farmers for their victorious struggle by reducing the share of agriculture and allied activities in the total budget from 4.3 per cent last year to 3.8 per cent this year. The Prime Minister declared in February 2016 that in six years they will double the income of farmers. But so far it has not happened. We have reached 2022, and there is not even a mention about this by the Finance Minister.

The Budget Speech mentions about procurement of paddy and wheat alone. The number of benefitted farmers in 2021-22 has fallen by 17 per cent, and the quantity procured has decreased by seven per cent from 2020-21.

We see reduced allocation of Rs.500 crore in the Crop Insurance Scheme -- from Rs.16,000 crore to Rs.15,500 crore. There is reduction of Rs.2,095 crore for the Market Intervention Scheme and Price Support Scheme -- from Rs.3,595 crore to Rs.1,500 crore.

When the entire lower and middle class is struggling with the inflation and economic crisis during the pandemic, the Government has not taken any steps to revise the income tax slab for the salaried people. The Budget failed to provide any kind of respite, leaving them to suffer in these difficult times.

There is a reduction of Rs.34,900 crore in fertilizer subsidy from the Revised Estimates of Rs.1,40,000 crore to Rs.1,05,000 crore. There is a reduction of Rs.79,638 crore in food subsidy from the Revised Estimates of Rs.2,86,000 crore to Rs.2,06,000 crore.

The country is still grappling with COVID and its new variant, Omicron. Instead of offering solace to the common man, the Government has drastically cut down on fertilizer and food subsidies without any rhyme or reason.

There is zero allocation towards "India COVID-19 Emergency Response and Health Systems". Last year's allocation was Rs.12,359 crore. This action of the Government creates an impression that the pandemic is no more a priority.

Even though the focus on mental health in this Budget is commendable, the Union Budget 2022-23 has given the cold shoulder to the Indian medical device industry. Overall, the proposals made in the Budget 2022-23 should have made quality healthcare accessible and affordable.

Long time demands of Kerala such as Trivandrum-Kasargod Semi-High Speed Rail Project, setting up of All India Institute of Medical Sciences, and Sabari Rail Project were once again ignored in this year's Budget too. The long-pending demand for special railway zone for Kerala is again overlooked by the Central Government.

Natural rubber growers and coconut farmers are totally ignored. My colleague, Mr. Jose K. Mani, has raised that issue here.

There is a reduction of Rs.90 crore for the allocation to the Ministry of I&B from Rs.4,071 crore to Rs.3,980 crore. There is a reduction of Rs.30 crore in information and publicity from Rs.971 crore to Rs.942 crore which will affect the media industry adversely. Newspaper industry in the country is going through a major crisis. I request the Minister to withdraw the five per cent duty levied on the newsprint.

I congratulate the Government for allocating Rs.3,965 crore to the MPLAD Scheme. It is a welcome step. I congratulate the Government. I also urge the Minister to increase the allocation from Rs.5 crore to Rs.10 crore.

Last year, India performed poorly in various global indices that reflect quality of life, human capital or human development in the country such as the Human Development Index (rank 131 out of 189 countries) and the Global Hunger Index (rank 101 out of 116 countries). This Budget fails to acknowledge and address these critical issues with genuine prudence.

With this, I stand to oppose the proposals of the Union Budget, 2022-23.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA) : You still had one minute. Anyway, thank you. श्री अखिलेश प्रसाद सिंह जी, आपकी पार्टी ने आपको 11 मिनट दिए हैं, तो आप समय पर अपनी बात समाप्त कीजिए, नहीं तो बाकी लोगों को समय नहीं मिलेगा।

श्री अखिलेश प्रसाद सिंह (बिहार) : माननीय उपसभाध्यक्ष महोदय, पहले तो मेरा समय कम करने के लिए मैं आपका धन्यवाद करता हूं। मुझे पार्टी ने 15 मिनट बोलने के लिए कहा था, लेकिन अब आपने मेरा समय कम कर दिया है, तो आपको तो कोई चैलेंज नहीं कर सकता है।

उपसभाध्यक्ष (**श्री भुबनेश्वर कालिता**) : आपका समय कम हो गया है, लेकिन मैं समय कम नहीं करता हूं, पार्टी करती है।...(**व्यवधान**)... नहीं, नहीं, आप उनको बोलने दीजिए, आप बैठिए।...(**व्यवधान**)...

1.00 P.M.

श्री अखिलेश प्रसाद सिंह: महोदय, मैंने अपने पूरे संसदीय जीवन में विधान सभा में काम किया, लोक सभा में काम किया और अब मैं राज्य सभा में हूं। इस दौरान मैंने एक दर्जन से ज्यादा बजट पास होते हुए देखे, लेकिन इतना निस्तेज और निरुद्देश्य बजट मैंने आज तक नहीं देखा। पिछले दो सालों से पूरा देश कोरोना के संकट से जूझता रहा और मुझे ऐसा लगता है कि यह बजट भी कोरोनाग्रस्त हो गया है, इस बजट को भी लकवा मार गया है। मैं एक किसान परिवार से आता हूं, पूरा देश कुछ उम्मीद कर रहा था। इससे पहले भी हम लोग यह देखते रहे हैं - यूपीए-1 में मैं मंत्री था और मुझे आज भी अच्छी तरह से याद है कि अपने पहले बजट भाषण के समय जब चिदम्बरम साहब वित्त मंत्री थे, तब उन्होंने दो-तीन घोषणाएं की थीं कि हमारी सरकार रूरल क्रेडिट को दोगुना करेगी, किसानों के एमएसपी को हम दोगुना करने का काम करेंगे और अपने अंतिम बजट में उन्होंने रूरल क्रेडिट न केवल दोगुना किया, बल्कि मनमोहन सिंह जी के नेतृत्व वाली सरकार ने इसे तिगुना करके देश को दिखाने का काम किया। जो न्यूनतम समर्थन मूल्य का मुद्दा है, उस पर इतना बड़ा आंदोलन देश में हुआ, शायद आज़ादी के बाद का यह सबसे बड़ा किसान आंदोलन था, जिसे देश ने देखा है। जब मोदी जी की सरकार तीन बिल लाई थी तो उन लोगों की क्या मांग थी - उनकी मांग थी कि आप एमएसपी पर कानून बनाकर दें, कानून की गारंटी से एमएसपी लायें। लेकिन वह तो नहीं हुआ। अभी आपको तीनों काले कानून किसानों के दवाब के आगे वापस लेने पड़े या पांच राज्यों में जो चुनाव होने थे, उसकी वजह से वापस लेने पड़े या फिर जो बाई-इलेक्शन के परिणाम आए, उसमें आपकी पार्टी की जो हार हुई, उसकी वजह से आपने कानून वापस लिये, लेकिन किसानों को आश्वासन देने के बाद भी कोई कानून नहीं बना।

महोदय, मैंने बजट में जो देखा है, यदि इस बजट में कृषि क्षेत्र की बात करें तो महत्वपूर्ण योजनाओं के बजट आवंटन में भी कमी की गई है। एक ओर प्रधान मंत्री जी हर भाषण में 'फसल बीमा योजना' का हवाला देते है। 'फसल बीमा योजना' में भी पिछले साल के मुकाबले बजट लगभग 500 करोड़ रुपया कम कर दिया गया। देश में एमएसपी को लेकर जो संशय की स्थिति थी, वह कमी दूर नहीं हुई। 'प्रधान मंत्री अन्नदाता आय संरक्षण अभियान' और 'पीएम-आशा'

आजकल यह परिपाटी बन गई है कि जो भी नई स्कीम आती है, उसमें एक प्रीफिक्स और सफिक्स प्रधान मंत्री जी के नाम से लग जाता है। यह जो स्कीम है, वह भी एमएसपी आधारित व्यवस्था का हिस्सा है और पिछले साल इस स्कीम में एक्चुअल खर्च चार सौ करोड़ रुपये था, लेकिन हैरानी की बात यह है कि इस साल इसमें केवल एक करोड़ रुपये का प्रावधान किया गया है। इससे मुझे यही लगता है कि सरकार की मंशा 'पीएम-आशा योजना' बंद करने की है, जब वित्त मंत्री जी उत्तर देंगी तो उन्हें इस बारे में स्थिति स्पष्ट करनी चाहिए।

इसके अलावा 'मनरेगा' यूपीए सरकार की एक महत्वाकांक्षी योजना थी। प्रायः सभी सहयोगी साथियों ने जब कभी अपना भाषण किया है तो सबने चर्चा की है कि उसमें भी कमी की गई - उसे आपने 95 हज़ार करोड़ रुपये से घटाकर 71-72 हज़ार करोड़ रुपये कर दिया। गांवों में, खासकर कोरोना काल में अगर गरीब लोग बचे रहे तो वह स्कीम एक ढाल के रूप में गरीबों के लिए खड़ी थी और उससे बहुत कुछ बचा रह गया।

कोरोना में लोगों को टीका लगाना, यह लगता है कि यही इस सरकार का सबसे बड़ा प्रमुख अस्त्र है। अर्थव्यवस्था खराब है, उसके बारे में कुछ नहीं करना है, लोगों का रोजगार गया, उसके बारे में कुछ नहीं कहना है, प्रायः सभी विश्वविद्यालयों में पढ़ाई-लिखाई, पठन-पाठन ठप हो गया है - मैं एचआरडी सबंधी संसदीय स्थायी समिति का सदस्य हूं, उसकी मीटिंग्स से पता चलता है कि बच्चों में किस तरह का learning loss हुआ, वह किसी से छिपा नहीं है। 'PM eVidya Scheme' आदि सब कुछ digital होता जा रहा है, लेकिन आपको साथ-साथ यह भी करना चाहिए था कि इसमें जो digital fraud हो रहा है, जितना इससे transaction हो रहा है, उसमें आप और हम जीवन में कभी न कभी fraud के शिकार होते हैं और पूरा देश शिकार होता है। उस पर आप कुछ कहते नहीं हैं, उसके लिए आप कोई कानून नहीं लाते हैं। तो जिस तरह का यह बजट है, उसमें आम लोगों के लिए कहीं कोई जगह नहीं है। आज आम आदमी हताश और निराश है और जिन लोगों के लिए बजट है, प्रधान मंत्री जी के मित्रों के लिए - कल ही कपिल सिब्बल साहब ने अपने भाषण में बताया कि 142 billionaires की Income कितनी बढ़ी, लेकिन इस पर सरकार का ध्यान नहीं है कि जो 27 करोड़ लोग गरीबी रेखा से नीचे चले गये, 'अंत्योदय अन्न योजना' और बीपीएल परिवार की श्रेणी में जो चले गये, उनके लिए आप क्या कुछ करने जा रहे हैं, उनकी आमदनी कैसे बढ़े। जो तीन करोड़ लोग middle class से नीचे चले आये, उनके लिए टैक्स में कोई रियायत क्यों नहीं दी गयी, इस पर आपका बजट प्रायः चुप है और आपके मित्र जब उधर से बोलते हैं तो जो बात suit करती है, वही बोलते हैं। हम देख रहे थे कि जब अरुण सिंह जी ने अपना भाषण शुरू किया तो वे आईएमएफ के एक डायरेक्टर का हवाला देते हुए बजट की तारीफ करने लगे, लेकिन जब कोई और प्रतिष्ठित international agency या अखबार कोई आलोचना करता है, तो वह आपको प्रायोजित लगने लगता है। New York Times की एक रिपोर्ट थी। New York Times आपके बजट के बारे में कहता है कि "A large share of the government's spending will be raised from borrowing and taxes, including those on fuel and fertilizers, which have contributed to rising prices of food and essential commodities. Another major concern for economists is the Government's attempts to keep its deficits in control by reducing the spending on social schemes and welfare." यह हकीकत है। इसे आप नज़रअंदाज नहीं कर सकते और कैसे कीजिएगा, यह deficit आयेगा

कहां से? कहने के लिए तो 'Make in India' है लेकिन हो यह रहा है कि सब कुछ sell in India में जा रहा है। आजादी के बाद हमारे पुरखों ने जो संपत्ति अर्जित की थी, भिन्न-भिन्न पब्लिक सेक्टर्स का जो इन्वेस्टमेंट था, हमारे पुरखों की वह सारी संपत्ति बेची जा रही है और यही आपकी इन्कम का सबसे बड़ा स्रोत है। मैंने एड़ी उठा-उठाकर देखा कि प्रधान मंत्री जी उस दिन भाषण कर रहे थे और उसमें कांग्रेस पार्टी को कोस रहे थे। प्रधान मंत्री जी, आप ही कभी-कभी बात करते हैं कि यहां डिबेट का स्तर ऊंचा उठना चाहिए। अगर खरगे साहब चंद सवाल खड़े करते हैं, आनन्द शर्मा जी चंद सवाल खड़े करते हैं, जो कि आम लोगों की समस्या है, आम लोगों से जुड़ी हुई समस्या है, तो उस पर जवाब देने के बजाय आप कांग्रेस पार्टी को गाली देने लगते हैं। यह कहां का न्याय है? यह देश किसानों का है, यह बात आप सबको समझने की जरूरत है। जब देश में अनाज की कमी थी, तब Green Revolution हुआ, उस समय तो आप हुकूमत में नहीं थे, बल्कि काँग्रेस पार्टी हुकूमत में थी और इन्दिरा जी के step से देश खाद्यान्न के मामले में आत्मनिर्भर हुआ। आज मनोज जी ने ठीक कहा कि आज गरीबों की थाली से दाल गायब है, सब्जी गायब है।...(**समय की घंटी**)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please wind up....*(Interruptions)*...

श्री अखिलेश प्रसाद सिंह : सर, आप तो इधर से ही गए हैं, तो आप ऐसा क्यों करते हैं?

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : कृपया आप wind up कीजिए।

श्री अखिलेश प्रसाद सिंह : सर, जो अच्छी बात है, उसको सुनिए और उधर बताइए।

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : मैं आपको सलाह दे रहा हूँ कि चूँकि आपका समय हो चुका है, इसलिए अब आप wind up कीजिए। अगर आप ऐसा नहीं करेंगे, तो बाकियों को समय नहीं मिलेगा। आपकी पार्टी से और भी स्पीकर्स हैं। अगर बाकी स्पीकर्स sacrifice करते हैं, तो यह अलग बात है, लेकिन अभी आपकी पार्टी से दो स्पीकर्स और हैं, जिन्हें अभी बोलना है, इसलिए आपको उनके लिए भी समय बचाना है।

श्री अखिलेश प्रसाद सिंह : सर, आप तो ... (**व्यवधान**)... आप थोड़ा-सा नीचे की तरफ देखिए।

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : कृपया आप समाप्त कीजिए।

श्री अखिलेश प्रसाद सिंह : सर, मैं बिहार से आता हूँ। वहाँ पर आपकी पार्टी सरकार में है। सुशील कुमार मोदी जी चले गए, जब तक वे बिहार में थे, तब तक वे अच्छे नेता थे, लेकिन आपने उनकी ऐसी स्थिति कर दी कि वे भी बजट पर भाषण करते-करते कवि बन गए और कविता कह कर अभी बाहर हैं। मैं उनको सुनाने वाला था। बिहार पहली पंचवर्षीय योजना, दूसरी पंचवर्षीय योजना में best administered State के रूप में जाना जाता था। उस समय वहाँ पर काँग्रेस की हुकूमत थी।

देश जितनी चीनी पैदा करता, उसकी 27 परसेंट चीनी बिहार पैदा करता था। अब आपकी हुकूमत में यह 27 परसेंट से 2 परसेंट पर चला गया। वहाँ के समाजवादी मुख्य मंत्री, जिनको कल ही प्रधान मंत्री जी ने कहा कि वे, यानी नीतीश कुमार जी अच्छे समाजवादी हैं, लेकिन आप उनकी बात भी कहाँ सुन रहे हैं! वे special status की माँग कर रहे थे। मैं उस समय बिहार विधान सभा में काम करता था, तो उस समय के तत्कालीन गृह मंत्री, आदरणीय आडवाणी जी जब राज्य का बँटवारा कर रहे थे, पता नहीं अभी वे किस हालत में हैं, तो उन्होंने कहा था कि हम लोग बिहार को हरियाणा और पंजाब बनाएँगे। हम लोग बिहार को 1,79,000 करोड़ रुपए का पैकेज देंगे।...(**समय की घंटी**)...

उपसभाध्यक्ष (**श्री भुबनेश्वर कालिता**) : अखिलेश जी, आपको extra time भी मिल गया है, इसलिए अब आप समाप्त कीजिए।

श्री अखिलेश प्रसाद सिंह : उपसभाध्यक्ष महोदय, मैं आपके माध्यम से यह जानना चाहता हूँ कि उस पैकेज का क्या हुआ? पिछली विधान सभा चुनाव के समय में जब आदरणीय प्रधान मंत्री जी वहाँ गए, तो उन्होंने कहा कि हम बिहार को 1,25,000 करोड़ रुपए का पैकेज देंगे। उस पैकेज का क्या हुआ?...(**व्यवधान**)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): But five minutes will be reduced because we have to complete it today.

श्री अखिलेश प्रसाद सिंह : बेचारे नीतीश जी एक छोटी-सी घोषणा की माँग करते रह गए कि पटना विश्वविद्यालय को सेन्ट्रल यूनिवर्सिटी बना दीजिए। उस घोषणा का क्या हुआ? कैबिनेट सेक्रेटरी गौबा साहब इसी यूनिवर्सिटी के हैं, गवर्नमेंट ऑफ इंडिया के 5-6 सेक्रेटरीज़ इस विश्वविद्यालय के हैं और न जाने कितने डॉक्टर्स, इंजीनियर्स हैं, लेकिन उस पर भी आपका ध्यान नहीं जाता है। मुझे लगता है कि जब आप जवाब देंगी, तब आप प्रधान मंत्री जी से पूछ कर कम से कम वह घोषणा करवा दीजिएगा।

रोहतास इंडस्ट्री था, दोला बहन ने कल जूट इंडस्ट्री की बात की, पूर्णिया, कटिहार का वह पूरा इलाका इससे संबंधित है। सारी शुगर मिल्स बंद हैं। काँग्रेस की हुकूमत में सारे पब्लिक सेक्टर इन्वेस्टमेंट आए, चाहे वह बोकारो का कारखाना हो, हटिया का कारखाना हो, बरौनी का कारखाना हो, बाढ़ और मुजफ्फरपुर में थर्मल पावर प्लांट आया, लेकिन इस हुकूमत में बिहार में क्या आया? आप बिहार के साथ ऐसे सौतेलेपन का व्यवहार क्यों कर रहे हैं? बिहार से लोक सभा की 40 सीट्स हैं। जब आपकी सरकार बनी थी, तब लोगों ने आपको 40 में 39 सीट्स पर जिता कर भेज दिया और एक सीट पर काँग्रेस पार्टी जीती।

उपसभाध्यक्ष (**श्री भुबनेश्वर कालिता**) : कृपया अब आप समाप्त कीजिए। मैं दूसरे स्पीकर को बुला रहा हूँ।

श्री अखिलेश प्रसाद सिंह : सर, मैं अपनी आशाओं को व्यक्त करने का मौका पाकर और आधी बात कहने का अवसर पाकर आपका धन्यवाद करता हूँ, बहुत-बहुत धन्यवाद।

उपसभाध्यक्ष (श्री भुवनेश्वर कालिता) : आपको आगे भी मौका मिलेगा। Now, Dr. Sudhanshu Trivedi. You have 20 minutes from your Party.

डा. सुधांशु त्रिवेदी (उत्तर प्रदेश) : माननीय उपसभाध्यक्ष महोदय, आज मैं वित्त मंत्री महोदया के द्वारा प्रस्तुत इस बजट के समर्थन में बोलने के लिए खड़ा हुआ हूँ। यह बजट कोई सामान्य बजट नहीं है, क्योंकि यह 'आज़ादी के अमृत महोत्सव' वर्ष, जिसके आगे के समय के लिए प्रधान मंत्री जी ने 'अमृत काल' शब्द का प्रयोग किया है, यह ऐसे बहुत से अमृत तत्वों को सन्निहित किए हुए, समाज के लिए अनेक कल्याणकारी विषयों को लेते हुए प्रस्तुत किया गया है। देखिए, जब अर्थ की बात आती है, तब यह कह जाता है कि अर्थ का कितना महत्व है।

[**उपसभाध्यक्ष (श्रीमती वंदना चव्हाण)** *पीठासीन हुईं*]

महोदया, हमारे यहाँ संस्कृत के सुभाषित में कहा गया है - "अर्थ सर्वजगन्नमूलः अनर्थो अर्थ विपर्यः", इसका अर्थ होता है कि संपूर्ण जगत के क्रियाकलापों का मूल 'अर्थ' है, 'finance' है, इसीलिए अनर्थ, जिसका उपयोग सब कुछ नष्ट होने के अर्थ में होता है, वह इसके विपरीत शब्द के रूप में प्रयोग होता है। मैं इस बजट के अर्थ को समझने के लिए आंकड़ों पर बहुत डिटेल में नहीं जाना चाहता हूँ, क्योंकि यहाँ पर सभी विद्वान लोग बैठे हुए हैं और उन्हें आंकड़ों के बारे में पहले से बहुत जानकारी है, परंतु इस अभिलेख का निहितार्थ क्या है, इसका भावार्थ क्या है, यह समझने की आवश्यकता है।

माननीय उपसभाध्यक्ष महोदया, वित्त मंत्री महोदया ने प्रधान मंत्री जी के मार्गदर्शन में यहाँ पर जो विषय रखा है, वह तीन मूल भावनाओं से प्रेरित है। पहला, कल्याणकारी योजना और सर्वस्पर्शी विकास। दूसरा अपने आप ही इससे रिलेटेड प्वाइंट आता है कि यदि हमें सर्वस्पर्शी विकास और कल्याणकारी योजनाएं आगे ले जानी हैं, तो वे किससे प्रेरित होनी चाहिए? वे भविष्य की आवश्यकताओं से प्रेरित होनी चाहिए, जैसे पर्यावरण संतुलन, ग्रीन एनर्जी और हाई टेक्नोलॉजी। आपके मन में अगला प्रश्न उठेगा कि यदि यह सब संचालित होना चाहिए, तो इसके लिए धन और संसाधन की व्यवस्था कहाँ से होनी चाहिए? मैं आपको बताना चाहता हूँ कि इसमें पब्लिक के साथ-साथ प्राइवेट सेक्टर के भी बहुत सक्रिय और सकारात्मक सहयोग के साथ संसाधन जुटाने की व्यवस्था की गई है, इसलिए मैं कहना चाहूँगा कि This is welfare-oriented all-inclusive development motivated by the futuristic and high technologies like ecological balance and green energy with an active and vibrant participation of the private sector also. अब आप कहेंगे कि आपने यह सब कुछ कह तो दिया, परंतु क्या यह संभव है, हम इसे कैसे करेंगे? मैं कहना चाहता हूँ कि हम लोगों ने यह करके दिखाया है। अभी बजट में विकास की दर 9.2 प्रतिशत रखी गई है। कल सुशील कुमार मोदी जी ने भी इस बात का उल्लेख किया था कि IMF ने अभी 25 मार्च को अपनी जो रिपोर्ट दी है, उसके Revised Estimates में भी भारत का projected growth rate 9 प्रतिशत रखा है, यानी जो हमने स्थापित किया है, उसके एकदम अनुरूप है या यथार्थ पर है। दूसरा, जो fiscal deficit, वित्तीय घाटा था, जिसका लक्ष्य 6.8

प्रतिशत रखा गया था, वह 6.9 प्रतिशत है, यानी उसे भी हमने लगभग पूरी तरह से attain किया है। जबकि यह fact है कि हमने इसमें massive capital expenditure भी बढ़ाया है और इस वर्ष 34 प्रतिशत से अधिक की वृद्धि की है, मेरे विचार से इसके बावजूद वित्तीय घाटे पर नियंत्रण के लिए वित्त मंत्री महोदया साधुवाद की पात्र हैं।

महोदया, यहाँ एक और बात भी है कि tax collection का जो टारगेट था, वह 22.17 लाख करोड़ रुपए था, जिसे बाद में revise करके 25.16 लाख करोड़ रुपए किया गया और जो actualize हुआ, that is Rs.26.13 lakh crore. यानी, हमने जो तय किया, उसके आगे तय किया, फिर हमने उससे कहीं बेहतर realize किया। यह इस बात का प्रमाण है कि हमारी योजनाएं, अनुमान और वित्तीय प्रबंधन, सब ठोस तथ्यों पर आधारित हैं।

इसमें एक फैक्टर और भी है। अभी State Bank of India का एक सर्वे आया है, जिसके अनुसार 2017-18 में भारत की informal economy, जो लगभग 52 प्रतिशत के आस-पास थी, वह अब 15 से 20 प्रतिशत के आस-पास हो गई है, जो कि अधिकांश विकसित देशों के parameters के अनुरूप है। इसका अर्थ यह हुआ कि विगत दो-तीन बजटों के द्वारा जो निरंतर प्रयास किए गए हैं, वे अपना प्रभाव दिखा रहे हैं और अर्थव्यवस्था एक नए स्वरूप और नई शक्ति के साथ युक्त हो रही है, परंतु मैं यहाँ भी कहना चाहूँगा कि यह सब हमने किस समय अचीव किया है। जब सरकार के ऊपर अनेक प्रकार के आरोप-प्रत्यारोप लगते हैं, तो मैं कहना चाहूँगा कि आप यह बताइए, इस समय जब विश्व मनुष्य जाति के ज्ञात इतिहास की सबसे बड़ी चुनौती का सामना कर रहा था, 200 देश Covid से affected थे... In the documented history of world, nowhere you can find any reference that 200 countries are facing the same problem. इतना ही नहीं, अर्थव्यवस्था के फ्रंट पर सन् 2020 का वह वर्ष जब इंग्लैंड का ग्रोथ रेट minus 9.3, अमेरिका का minus 5.6, इटली, जर्मनी, फ्रांस का minus 10 था, उसके बाद यह कहा जा रहा है कि इस परिस्थिति के लिए प्रधान मंत्री मोदी जी जिम्मेदार हैं! मेरे विचार से इतने प्रबुद्ध लोग, जो विपक्ष में बैठे हुए हैं, विदेश गमनागमन में संलग्न जो अनेक नेता हैं, कम से कम उनको तो इस बात का ध्यान रखना चाहिए! विश्व के इतिहास में आप कोई example बताइए। जब all G-7 countries are having negative growth rate, उस दौर में हम इकलौते ऐसे देश थे, जब देश के अंदर भी सब मोदी जी पर आक्रमण करने के लिए खड़े थे, तब उन्होंने बहुत ही दृढ़ता का परिचय दिया, चाहे कोई साथ खड़ा था या नहीं खड़ा था। मुझे महादेवी जी की प्रसिद्ध कविता, 'पंथ होने दो अपरिचित, प्राण रहने दो अकेला' की एक पंक्ति याद आती है:

"अन्य होंगे चरण हारे,
और हैं जो लौटते दे शूल को संकल्प सारे;
चिरव्रती निर्माण-उन्मद
यह अमरता नापते पग;
बाँध देंगे अंक-संसृति से तिमिर में स्वर्ण वेला!
पंथ होने दो अपरिचित, प्राण रहने दो अकेला।"

बजट पर जब आगे विचार किया गया, तो एक और तथ्य सामने आया, जिसकी तरफ लोगों का ध्यान नहीं था। लोग कहते थे कि साहब, expenditure के लिए further लोगों को पैसा

क्यों उपलब्ध नहीं कराया जा रहा है? सरकार द्वारा सब प्रकार की व्यवस्थाएँ की गईं, परन्तु एक fact भी है। पिछले एक वर्ष में इंडिया की जो household savings है, वह 7 लाख करोड़ रुपये बढ़ी और household debt 18,000 करोड़। यहाँ तक कि जो 45,000 जन-धन अकाउंट्स हैं, जिनमें सबसे गरीब, वंचित और निर्धन लोगों के अकाउंट्स हैं, उनकी सेविंग्स में 39,000 करोड़ रुपये की वृद्धि हुई है। यह इस बात का प्रमाण है कि pandemic के इस दौर में एक मनोविज्ञान है कि जनता अभी बचत की तरफ ज्यादा ध्यान दे रही है, क्योंकि उन्हें लग रहा है कि शायद कोविड काल पूर्णतः समाप्त हो जाए, तब वे सामान्य आर्थिक गतिविधियों में आएँगे। वित्त मंत्री जी ने पूरी संवेदना के साथ उस विषय का ध्यान रखा है कि उन्होंने न कोई टैक्स लगाया है, न इंटरेस्ट रेट्स में कोई कमी की है, यानी जनमानस की उस भावना का उन्होंने यहाँ पर पूरा सम्मान किया है।

सर, यह दौर दुनिया का ऐसा दौर था, जिसमें से हम सिर्फ बचकर नहीं निकले, हमने सिर्फ survive नहीं किया, बल्कि हमने एक नए सृजन का आधार भी बनाने का प्रयास किया। यह हादसा था, हादसा बड़ा खौफनाक था, पर ऐसा नहीं है कि हमने हिम्मत हारी। मैं कहना चाहूँगा कि हमने इस विचार को ध्यान में रखा किः

'हादसों का दौर है, तो क्या मुस्कुराना छोड़ दें
और जलजलों के खौफ से घर बनाना छोड़ दें?'

इसलिए हमने एक नई व्यवस्था का निर्माण शुरू किया और उस व्यवस्था के निर्माण का आधार हमने क्या बनाया? वह आधार, जिसकी प्रधान मंत्री जी ने नींव रखी है, जिसका वित्त मंत्री जी ने अपने बजट में प्रावधान किया है, वह है - 'गति शक्ति।' 'गति शक्ति' में चाहे रेल हो, रोड हो, एयरपोर्ट हो, पोर्ट हो, logistic support हो, mass transportation हो, ये seven engines of growth हमारे भविष्य के एक बड़े भव्य भवन का आधार बनाते हुए दिखाई पड़ रहे हैं। ...(**व्यवधान**)... फिर, 25,000 करोड़ रुपये National Highway के लिए हों या रेलवे में 'एक प्रोडक्ट, एक स्टेशन' बनाने की बात हो, यानी भारत के अंदर जो एक सृजनात्मक क्षमता है, उसका अर्थ-जगत में कैसा प्रयोग किया जाए, उन सारी चीज़ों का भी ध्यान रखा गया। मैं बहुत विस्तार में न जाते हुए सिर्फ यही कहना चाहता हूँ कि चाहे MSME में ECLGS को वर्ष 2023 तक बढ़ाना हो, 5 लाख करोड़ का कवर देना हो और यह तय करना हो कि प्रधान मंत्री जी ने जो अभी बोला था कि 200 करोड़ रुपये से अधिक के टेंडर्स ही ग्लोबल होंगे और उसके नीचे इसका सर्वाधिक लाभ भारतीय कंपनियों और MSME को ही प्राप्त होने की संभावना है, चाहे Make in India में 60 लाख जॉब्स क्रिएट होने हों, 400 'वन्दे भारत' ट्रेनें चलनी हों, क्या इनमें से कोई भी job creation के बगैर होगा? चिदम्बरम साहब बोल रहे थे कि उन्हें जॉब का उल्लेख दिखाई नहीं पड़ता है, तो मैं विनम्रता से कहना चाहूँगा कि वे हार्वर्ड से इकोनॉमिक्स पढ़े हुए हैं। अगर इंफ्रास्ट्रक्चर में इतना विकास होगा, तो क्या उसमें जॉब्स क्रिएट होती दिखाई नहीं पड़ेंगी? यह सहज स्वाभाविक रूप से समझा जा सकता है।

महोदया, अगला पक्ष सुरक्षा का आता है। हमारी सरकार ने सुरक्षा के मामले में सबसे बड़ा आमूल-चूल परिवर्तन किया है। मैं कभी सोचता था कि हमारा देश चंद्रयान बना सकता है, तो मिसाइल क्यों नहीं और अगर मिसाइल बना सकता है तो assault rifle क्यों नहीं? ऐसा नहीं है कि

हमारे अंदर क्षमता नहीं थी। हमने डिफेंस प्रोडक्शन शुरू किया था। आपने देखा कि इस बजट में यह प्रावधान किया गया है कि जितना भी defence production होगा, उसमें 68 परसेंट capital procurement डोमेस्टिक इंडस्ट्री से होगा, यानी हम डिफेंस के क्षेत्र में gradually self-reliant, यानी आत्मनिर्भर होते चले जाएंगे। महोदया, दूसरा काम यह किया है कि DRDO ने अभी तक जितनी भी Research and Development (R&D) की थी, उसको अब इंडस्ट्री और ऐकेडेमिक्स दोनों के लिए open कर दिया है, यानी जो कुछ हमने नई टेक्नोलॉजी अर्जित की है, अब उसको व्यापक रूप से, सहज नैसर्गिक रूप से विकसित होने का आधार भी मिले, यह सुनिश्चित किया है, जबकि डिफेंस सबसे बड़ी मद है, यह 3.85 लाख करोड़ है। अगर इसमें 1.2 लाख करोड़, जो पेंशन में जाता है, उसको include कर लें, तो 5 लाख करोड़ रुपये से अधिक की मद है।

महोदया, यदि किसान को देखें तो चाहे एमएसपी में 2.37 लाख करोड़ रुपये देने हों, पांच बड़े river-linking projects, जिनमें Ken-Betwa project के लिए 1,400 करोड़ रुपये का प्रावधान हो - इसके साथ-साथ कृषि स्टार्टअप के लिए अब NABARD फंडिंग करेगा। अब फल, सब्ज़ी उगाने वाले किसानों को पैकेज मिलेगा। नई टेक्नोलॉजी के द्वारा किसानों को किस प्रकार से आगे किया जा सकता है - पहले आपने देखा कि प्रधान मंत्री जी ने जनधन अकाउन्ट खुलवाकर direct benefit transfer और GeM के द्वारा किसानों को सशक्त किया - अब ड्रोन टेक्नोलॉजी के द्वारा, चाहे कीटनाशकों का स्प्रे हो, सीड्स का स्प्रे हो अथवा मैपिंग हो, क्योंकि ग्रामीण क्षेत्रों में यह समस्या होती है कि मैपिंग उतनी appropriate नहीं होती, जिस कारण से विवाद होता है। महोदया, ड्रोन से बड़ी दूर की दृष्टि नज़र आती है, तो मुझे कभी-कभी नाम की समानता से याद आता है कि आचार्य द्रोण भी थे, जिनको बड़ी दूर की दृष्टि नज़र आती थी, मगर क्या करें, वे युवराज के हठ के आगे विवश थे, ऐसे ही कुछेक अनुभवी दूर-दृष्टि वाले व्यक्ति उधर भी हैं, मगर इतिहास ऐसा है कि आज भी वे युवराज के हठ के आगे विवश हैं।

महोदया, गरीबों को 80 लाख मकान देने हों, 3.6 करोड़ लोगों को नल से जल देना हो - महोदया, जो लोग गरीबी की बातें कहते हैं, वे बड़े मज़े की बात कहते है, मगर भारत की राजनीति में बड़ा विचित्र अर्थशास्त्र है, जो गरीब और वंचित की बात कहते हैं, उन्हीं के नेता देखते-देखते सबसे पहले सैकड़ों करोड़ की सम्पत्ति के मालिक हो जाते हैं। महोदया, गरीब-गुरबा की राजनीति करने वाला परिवार आज सबसे अमीर परिवार है, वंचितों और शोषितों की एक नेता आज सैकड़ों करोड़ की नेता है, मज़दूर और किसान के नेता आज सैकड़ों करोड़ के नेता हैं। उनका अर्थशास्त्र अलग है और अर्थशास्त्र को देखने का नज़रिया भी अलग है, इसलिए उस पर मैं कोई टिप्पणी न करते हुए आगे कहता हूं कि हम भविष्य में और आगे बढ़ें।

महोदया, मैं एक बात कहना चाहता हूं कि आज 10 फरवरी है, शायद बहुत से लोगों को ध्यान नहीं होगा, लेकिन मैं बता दूं कि 26 साल पहले 10 फरवरी, 1996 को उस समय के शतरंज के वर्ल्ड चैम्पियन Garry Kasparov ने IBM के कम्प्यूटर Deep Blue के साथ शतरंज की पहली बाज़ी खेली थी, यह शुरुआत थी जो digital technology का पहला चरण था, आज 26 साल में वह कहां पहुंचा - शायद उस समय लोगों ने कल्पना नहीं की होगी, इसीलिए मैं कहता हूं कि 'अमृत काल' में वित्त मंत्री महोदया ने और प्रधान मंत्री जी ने जो दृष्टि दिखाई है कि अगले 25 साल में हम कहां पहुंचेंगे, इसके लिए digital technology को strong करना ज़रूरी था, इसीलिए digital को, data को infrastructure का दर्जा दिया गया है। महोदया, अर्बन और रूरल में जो

digital divide है, उसको भी समाप्त करने का प्रयास किया गया है। RBI ने digital currency शुरू की है, यानी हमने आगे की दृष्टि देख ली है कि आने वाले समय में कितना बड़ा परिवर्तन होगा, भविष्य में नई टेक्नोलॉजी का किस प्रकार से यूज़ होगा, चाहे Sovereign Green Bonds हों। पिछली बार, आपने ध्यान दिया होगा कि पिछले बजट में hydrogen energy का उल्लेख था, ताकि वह आगे बढ़ सके। इस बार वर्ष 2030 तक 280 Giga watt solar energy के उत्पादन का लक्ष्य भी सुनिश्चित किया गया है। इसलिए मैं कहना चाहता हूं कि इस बजट में जवान के भविष्य की व्यवस्था है, किसान के भविष्य की व्यवस्था है और विज्ञान के भविष्य की भी व्यवस्था वित्त मंत्री महोदया ने सुनिश्चित की है।

महोदया, एक विषय यह है कि कहा जाता है कि कोरोना काल में negative growth rate हो गया। मगर मैं आपके माध्यम से सदन के लोगों को याद दिलाना चाहता हूं कि वर्ष 2022 negative growth rate का भी स्वर्ण जयन्ती वर्ष है। वर्ष 1972 में भारत का growth rate minus 0.55 per cent था, लेकिन जब यह कहा जाता है कि पहली बार negative growth rate हो गया तो मैं सुलभ संज्ञान के लिए बताना चाहता हूं कि चार बार इस देश का negative growth rate रह चुका है। हम तो उस दौर में हैं, जब पूरी दुनिया के इतिहास का सबसे बड़ा दौर था, उसमें negative growth rate था। परन्तु अगली बात आती है कि आज 5.59 प्रतिशत का इन्फ्लेशन है। भारत सरकार के असेसमेंट को लेकर अगर इनके मन में कोई संदेह रहता है तो ईवन रायटर्स ने भी जो अपना असेसमेंट किया है, उसमें 5.8 परसेंट कहा है, पर मैं याद दिलाना चाहता हूं, जब यह कहा जाता है कि यह भारत के इतिहास की सबसे बड़ी महंगाई है तो हम भूल जाते हैं कि डबल डिजिट इन्फ्लेशन इस देश में कितनी बार रहा है। 2010, 2009, 1997, 1995, 1994, 1992, 1991, 1983, 1981, 1980. 1974 में 28 प्रतिशत और 1973 में 17 प्रतिशत - 28 प्रतिशत और 17 प्रतिशत का रेट ऑफ इन्फ्लेशन इस देश में रहा है। देश में 2019 का और 2004 का ही चुनाव ऐसा था, जब महंगाई मुद्दा नहीं बनी, वरना हमेशा महंगाई मुद्दा बनती थी और उस दौर में महंगाई इतनी रही है कि जनमानस के लोकगीत और रंगमंच में महंगाई उल्लिखित हो जाती थी। हम सब को याद होगा, 'सखी सैंया तो खूब ही कमात हैं, महंगाई डायन खाये जात है', यह गाना किसके जमाने में बना था? बचपन में हम लोगों ने, हमारे होश संभालने से पहले का अगर आप लोगों को याद होगा तो 'पाउडर वाले दूध की मलाई मार गई, राशन वाली लाइन की लम्बाई मार गई और बाकी जो बचा था, वह महंगाई मार गई।' यह गाना बचपन में हमने खूब सुना है, इसलिए जब आप कहते हैं कि साहब, महंगाई अभूतपूर्व है और पहली बार है तो यह अपने आपमें बहुत अनरियलिस्टिक लगता है।

अब एक फैक्ट मैं आपके माध्यम से रखना चाहता हूं। आजकल चर्चा है कि पैट्रोल की कीमत बहुत बढ़ रही है, यह 23 नवम्बर, 2021 की व्हाइट हाउस का रिलीज़ है। व्हाइट हाउस प्रेस रिलीज़ कहता है, 'President Biden announces release from the strategic petroleum reserve as part of ongoing efforts to lower prices and address lack of supply around the world.' क्या हमारे प्रबुद्ध विपक्षियों में से कोई बता सकता है कि अमेरिका ने अपना स्ट्रेटेजिक ऑयल रिजर्व कब खोला था? यह बताइये। यह व्हाइट हाउस कह रहा है कि दुनिया में महंगाई बढ़ रही है, तो क्या इसके लिए भी मोदी जी जिम्मेदार हैं? जिस प्रकार की वैश्विक परिस्थितियां और यथार्थ था, उसे समझने की जरूरत है। दर्जन बार, 12 बार तक, दहाई अंक तक महंगाई बढ़

चुकी है, दर्जन बार इनकी महंगाई दहाई अंक को पार करे, तब अगर वे महंगाई की दुहाई दें तो उसमें सच्चाई नज़र नहीं आती है।

अब मैं एक बिन्दु और भी कहना चाहूंगा, जैसा आपने देखा, कल हमारे कम्युनिस्ट पार्टी के नेता बड़ी ही शिद्दत के साथ मार्क्स को क्वोट कर रहे थे। देखिये, मार्क्स यानी कम्युनिज़्म और कैपिटलिज़्म, यह माना जाता है कि दोनों एक-दूसरे के विरोधी हैं। हमारे विपक्षी दल लम्बे समय सत्ता में रहे, उन्होंने एक समय एक विचारधारा को माना, दूसरे समय दूसरी विचारधारा को माना, परन्तु दोनों में कोई झगड़ा नहीं है। सब कहते हैं कि धन संसाधन हैं, जितना हो सके प्रकृति का भयंकर दुरुपयोग करो, जितना अधिक से अधिक पैसा होगा, फिर वही सुख का कारण बनेगा। धन एक संसाधन है, मानव भी एक संसाधन है, प्रकृति भी एक संसाधन है, केवल ओनरशिप का झगड़ा है। एक कहता है कि सरकार के पास रहना चाहिए, एक कहता है कि प्राइवेट के पास रहना चाहिए, लेकिन दोनों पूर्णतः भौतिकवादी हैं। हम जब मानते हैं तो हम धन को संसाधन नहीं मानते, हम उसे लक्ष्मी माता मानते हैं, इसलिए उसमें चेतना देखते हैं और स्नेह देखते हैं, इसलिए वह सब को समान रूप से अपना लाभ पहुंचाने का प्रयास करती है। यह एक अंतर है, हमारी सोच और उनकी सोच में - जो मार्क्स की सोच है और जो भारतीय सोच है। इसीलिए धन जब सिर्फ संसाधन होता है तो उसका आसन किसी भी कुशासन में, किसी भी दुशासन की तिजोरी में हो सकता है। ...(**व्यवधान**)...

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Hon. Member, you will have to start winding up.

DR. SUDHANSHU TRIVEDI: I will.

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): You have one minute left.

डा. सुधांशु त्रिवेदी : परन्तु जब वह कल्याणकारी जीवन चेतना द्वारा समाज में कल्याण करने के लिए लक्ष्मी मां के रूप में आता है, तो उसका आसन सिर्फ कमल ही होता है। इसीलिए आपने देखा कि जब से ये आये हैं, तब से निरन्तर कल्याण की तरफ हम आगे बढ़ रहे हैं।

अंत में, मैं ज्यादा समय न लेते हुए कहना चाहूंगा, कल कपिल सिब्बल जी जब समाप्त कर रहे थे, उन्होंने गाहे-बगाहे औरंगजेब का भी उल्लेख कर दिया और जज़िया में भी अर्थशास्त्र देखने लगे। अब क्या करें, इनकी फितरत ही ऐसी है कि जब कांग्रेस के लोग बोलते हैं तो कहीं न कहीं वे उल्लेख कर ही देते हैं। हम भी सिर्फ यह कहना चाहेंगे, हम जब अर्थशास्त्र का संदेश लेते हैं तो कहां से लेते हैं, भगवान राम के उस सिद्धांत से, जो कहते हैं कि टैक्स कलेक्शन कैसे होना चाहिए, जैसे सूरज करता है, वह जहां सरोवर है, उससे ज्यादा पानी लेता है, नदी से ज्यादा लेता है, मिट्टी थोड़ी है, उससे कम लेता है, परन्तु जब बरसाता है तो सब पर समान रूप से बरसाता है, जिसे तुलसीदास जी ने लिखा है, 'बरसत हरषत लोग सब, करषत लखै न कोय, तुलसी प्रजा सुभाग ते, भूप भानु सो होइ।' इससे आपको यह भी समझना चाहिए कि हम कहां से, उस भक्ति में से कितनी शक्ति लेते हैं और कहां से गति लेते हैं।

महोदया, मैं बस दो-तीन सेंटेंस में अपनी बात समाप्त कर रहा हूं। मैं सिर्फ एक बात कहना चाहूंगा। एक ज़माने में लोग कहते थे, हमारे ऊपर आरोप लगता था कि "रामलला आएंगे, मंदिर वहीं बनाएंगे, तारीख नहीं बताएंगे", उसका अर्थशास्त्र क्या था? वर्ष 1947 में जब यह देश गुलामी के चंगुल से आज़ाद हुआ, हमारी अर्थव्यवस्था मुक्त हुई और 1949 में रामलला प्रकट हुए। वर्ष 1990-92 के दौर में जब पुरानी अर्थव्यवस्था का ढांचा टूटा और एक नई अर्थव्यवस्था उभरी, तो वहां से राम जन्मभूमि का एक बड़ा आंदोलन उभरा। आप एक बात देखिए कि उस समय हमारा फॉरेन एक्सचेंज रिज़र्व एक बिलियन से कम था। जब हमारी गठबंधन में अटल जी की सरकार आई, तो वह 100 बिलियन पहुंचा और जब स्पष्ट बहुमत से हमारी सरकार आई,...(**व्यवधान**)... तो वह 500 बिलियन पहुंच गया।

उपसभाध्यक्ष महोदया, मैं एक लाइन और कहना चाहता हूं। अब वह 600 बिलियन पहुंचा गया है, इसलिए यह बजट बताता है कि जो हमसे कहते थे कि तारीख नहीं बताएंगे, तो आश्वस्त रहिए, हम तारीख में वह मुकाम दिखाएंगे कि भारत माता के वैभव का भव्य मंदिर और इस राष्ट्र के गौरव का श्रीराम मंदिर, दोनों हम ही बनाएंगे और मैकाले और मार्क्स के मानस पुत्र अपनी नाकाम हसरतों का मरसिया पढ़ते रह जाएंगे।

DR. PRASHANTA NANDA (Odisha): Madam, the highlights of this Budget 2022-23 are research and development infrastructure, capital expenditure, digital health platform and digital currency, which definitely would go a long way for the economy of the country. But, this Budget has no answer for the current price rise for which the middle-class, poor and farmers are facing a lot of problems.

Rise in prices of petrol, diesel and cooking gas and other household commodities has made the housewife's life helpless in tackling their family budget. This Budget must have disappointed them. Reduction in MNREGA in a pandemic situation is not going to help the poor people. Serious issues like the off-taking by FCI leading to dislocation in paddy procurement and further reduction in food subsidy under NFSA will put the farmers in a serious trouble. This may be considered. The increasing level of cess and surcharge is shrinking the mandated transfer of shared tax due to the States. More than 20 per cent of the Union taxes are proposed to be collected through the levy of cess and surcharge, which is against the spirit of cooperative federalism.

Madam, I would like to draw the kind attention of the hon. Minister to the steep increase in the State's share of the Centrally-sponsored schemes. Delinking of eight Centrally-sponsored schemes from the Central support, abolition of normal Central assistance and steep increase in the States' share of Centrally-sponsored schemes have imposed severe financial burden on the State. For example, Pradhan Mantri Gram Sadak Yojana was earlier fully funded by the Government of India. But, now the share of the Government of India has come down to 60 per cent, requiring 40 per cent

funding by the State Government as a matching share. Similarly, the sharing pattern of the National Health Mission on Pradhan Mantri Awas Yojana has been revised with States like Odisha having to contribute 40 per cent share instead of 25 per cent share provided earlier. Such a change in the sharing pattern of cess have cast a huge financial burden on the States, leading to much less resources for the State's schemes, appropriate to our needs.

Madam, due to Covid pandemic, the Government of India have projected a shortfall of State GST and IGST share for the States. As per the discussion in the GST Council Meeting, it was decided that the Ministry of Finance, Government of India, will arrange back-to-back loan to the States in lieu of GST compensation shortfall on account of implementation of GST. The balance compensation due to Covid-19 will be paid from the compensation fund after the transition period, that is, 30.6.2022. The principle of back-to-back loan and interest accrued thereon will be paid from the compensation fund collected after the transition period. The State Governments are not required to pay towards the back-to-back loan and the interest accrued thereon. The Government of Odisha prefer the above-mentioned.

Madam, the economic divide emanating from an asymmetric growth and backwardness of regions, dominated by tribals and vulnerable groups, gives rise to the regional imbalance, which calls for focussed attention of the Government for achieving inclusive growth. The Left-Wing extremism is one of the biggest internal security threats which poses a national challenge.
Discontinuation of Central assistance for area development programmes like Special Plan for KBK, Backward Region Grant Fund and Integrated Action Plan for LWE-affected districts have affected the developmental programmes for some of the vulnerable and backward regions of Odisha. The Government of India is requested to provide a special package to the State for continuation of this programme from the Budget provisions available from NITI Aayog.

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Kindly wind up.

DR. PRASHANTA NANDA: Lastly, I would appreciate if the hon. Minister responds to the concerns of my State as I have narrated. Thank you, Madam.

SHRI K. J. ALPHONS (Rajasthan): Madam Vice-Chairman, I strongly support the Budget. First of all, I would like to speak a few sentences on the macro-economic fundamentals of this nation. Last year, we spent Rs. 2.64 crores more than what was budgeted. Generally, the main allegation of the Opposition is, 'you are budgeting, you are preparing a document, but the money is not being spent.' We have spent

Rs. 2.64 crores, which is more than what was budgeted. Look at our fundamentals. Growth rate of 9.2 per cent makes India the fastest growing large economy in the world. Not only that... ...*(Interruptions)*... Yes, Madam, it is the fastest growing large economy in the world at 9.2 per cent. You can dispute my figures if you would like to and according to IMF projections, Madam, India is going to be fastest growing large economy over the next three years. These are all projections, but this is a fact. It is 9.2 per cent. Our fiscal deficit of 6.9 per cent is one of the lowest globally because pandemic is something which the world never faced; as my friend Sudhanshuji mentioned it is the biggest tragedy in the history of the world. Look at the way India faced it! The answer was very simple. We provide whatever is necessary. The Government went to any extent to provide purchasing power at the hands of the people, to create medical facilities, to vaccinate 170 crore people in this country. Madam, still the fiscal deficit is only 6.9 per cent and is projected to come down to 6.4 per cent this year. I have a slight difference of opinion on this because I believe, in the times of pandemic, when your consumption needs to increase dramatically, you don't need to go for fiscal austerity. You don't really need to confine your fiscal deficit to 6.4 per cent; even if it goes up a little bit, it does not really matter. Our foreign exchange reserves of 634 billion dollars is the highest in the world. Our FDI of 89 billion dollars is the highest in the world. Our tax realisation was buoyant, direct taxes and indirect taxes, our exports are historical. Madam, this places Indian economy, the macro fundamentals of Indian economy, on an extremely sound footing in these difficult times. I am not saying we are out of the woods yet. We still need to do more. That is precisely why the Modi *Sarkaar* needs to be here for many more years to come because we don't claim to have done everything. We are in the process of doing it. There is a big debate going on where names were mentioned, that the rich have grown richer and therefore, find a solution. This has been the argument of India's socialism for the past 75 years. What has been the solution? Names were mentioned that the wealth of 'X' and 'Y', two people, have gone up by 'X' per cent. Madam, the wealth of one man, Elon Musk, you know how much has it gone up over the past one year? Elon Musk's wealth has gone up 1016 per cent. Are you aware of this? The wealth of the founder of Google, Larry Page, has gone up 126 per cent. The wealth of Bezos has gone up 67 per cent. The lowest among all the top ten is Bill Gates. His wealth has gone up 30 per cent.

Madam, global inequality is a fact, whether you accept it or not. Three billion people in the world live below five dollars a day. So, the global inequalities are a fact. What is the solution of the Opposition? They have not used the words 'kill the rich'. They have not used these words. But, what did they try to do for seventy years?

What was the income tax in India in 1980s? It was 97.5 per cent, which killed them. You killed them till a sensible man Narasamiha Rao came along with Manmohan Singh and said that that was not practical; we need to liberate the animal spirits of the private sector; we need investment. They had the courage to do it. I place on record my appreciation for them. Shri Narasimha Rao and Dr. Manmohan Singh did it. But, of course, slice-by-slice, the country was sold off. I have written a very objective book on Modi Government. This is not an adulatory book. There are a million facts in this book. I vouch for the figures. Anybody can challenge me. In the epilogue, which is actually the introduction to the book, I have said, "Every Prime Minister who has been in power has done something good for India. Nehru loved the country passionately. He laid the foundations of science and management education in India. Indira Gandhi had the courage to stand up against to global bullies. Rajiv Gandhi could charm the world with his youthfulness and spirit of enterprises. Many of them had their share of failures and some colossal." Madam, colossal! My father was a soldier, he fought the Second World War at the battle of Kohima. He was lucky that he did not die. As the son of a soldier, let me tell you that I am extremely proud of the man 'Narendra Modi' who is the Prime Minister of India because he has the courage to stand up for India. When 38,000 sq. kilometers of Indian territory was swallowed by China in 1962, somebody raised that issue in the Parliament and asked, "Nehru*ji,* what is happening? What did you do?" He said, "Sorry, not a blade of grass grows there. What is the point? We haven't lost anything" Then, somebody pointed out, "Nehru*ji,* there is not one hair on your head. Why do you need your head? Why don't you chop it off?" Parliament debated it. As the son of a soldier, I feel proud when we take on our enemies in Balakot, when we take them on in Pangong Tso, when we take them on in Galwan Valley, when our defence forces are strengthened. A former Defence Minister is on record, "We will not create any infrastructure on the borders because the enemy can march in." This is on record. Do you want to see the video of the former Defence Minister where he is saying that we don't want to build the infrastructure? We are building 10133 kilometers of roads on the borders, built advanced landing fields, we are acquiring latest aircrafts. Today, 68 per cent of arms are being produced indigenously. But, you will say, "Why are you giving it to private sector?" Learn from the global community. The best equipments in the whole world are produced by the private sector, not by the government Defence Ordinance Factories. Did you have boots, bulletproof vests for our soldiers when you were in power? Did you have that? We got them. We empowered them. We gave them money. As the son of a former soldier, I am proud of my Prime Minister. And, here was a prominent Member of Parliament, speaking the other day, saying, "India is

bowing its head in front of the international community". Madam Vice-Chairman, Hon'ble Kharge*ji* was saying the Christian community has been persecuted. I have never seen such happiness on the face of the Pope when he embraced India's Prime Minister, Narendra Modi*ji.* I have never seen such happiness. American President went to see him. He did not embrace him. When the President tried to go closer, the Pope moved back. The biggest moral leader in the world, the Pope, when he embraced Modi*ji,* that was the biggest sign of happiness. And, you people spread the canard that the Christians are being persecuted in India. A party, which burnt alive 5,500 people in Delhi said, "When a banyan tree falls, it is bound to happen". I was in Kerala those days. When I came back to Delhi as Commissioner, DDA, I paid my little bit back. The first building I demolished, belonged to the leader of that gang, H.K.L. Bhagat, let me name the man. And, what was the size of the building that I demolished? It was two lakh square feet. Just two lakh square feet! I paid back. I paid back. This was my little way of paying back to the country. You can accuse me of being a mouthpiece of the capitalists. The people who have created jobs in this country, let me name those people, because you have named them, be it Reliance, be it Ambani, be it Adani, be it anybody, they must be worshipped. Yes, because they provide jobs. Manoj Jha*ji,* let me tell you, your leader, ...*(Interruptions)*.. your party, ...*(Interruptions)*..

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Please address the Chair.

SHRI K.J. ALPHONS: Cattlefeed meant for the cattle....*(Interruptions)*..

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Mr. Alphons, please address the Chair.

SHRI K.J. ALPHONS: What did you do? How many jobs have you created. ..*(Interruptions)*.. Let me ask?

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Hon. Member, please.

SHI K.J. ALPHONS: How many jobs have you created individually? We Members of Parliament don't create jobs, Manoj Jha*ji*.....*(Interruptions)*.. The people who invest money, Ambani, Adani, every industrialist who creates money in this country creates jobs. ..*(Interruptions)*.. They have created jobs. ...*(Interruptions)*.. They need to be respected. ...*(Interruptions)*..

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Hon. Member, please address the Chair. Don't talk amongst yourselves.

SHRI K.J. ALPHONS: Madam, they might think I am being the voice of the capitalists. Yes, I was with Mr. Mukesh Ambani in Time Magazine's list of hundred young global leaders. I have not had a coffee with Mukesh Ambani ever, nor with Adani. I have not taken a meal from anybody. You come to my house and see. My house is a commune, true commune, Jhaji. You come and see. There are 43 people living in my house. One small little baby was born yesterday. We had a huge reception. ...*(Interruptions)*.. 43 people living in my house as a commune. Come and see. ...*(Interruptions)*..

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Hon. Member, please address the Chair. ...*(Interruptions)*..

SHRI K.J. ALPHONS: Madam, every country honours the people who create jobs. ..*(Interruptions)*.. This Parliament, this House, the people sitting out there, you shame them. They must be honoured, they must be recognised. If I am using a word, an exaggerated word, pardon me.

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Hon. Member, your time is over. Please wind up. You have only a few seconds left.

SHRI K.J. ALPHONS: Madam, I have hardly begun. Let me make a couple of points. All these things we have to...*(Interruptions)*..

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Your time is over. You had 12 minutes. Only one minute is left.

SHRI K.J. ALPHONS: Our Prime Minister, over the past seven years, spent most of the money on creating infrastructure for the poor. Madam, when we built 11 crore toilets, did the angles from Heaven come and build these toilets?

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): You will have to wind up.

SHRI K.J. ALPHONS: We built 11 crore toilets. ..*(Interruptions)*.. You multiply 11 by at least 10, that is 110 crore mandays. ..*(Interruptions)*.. When we built two crore houses, you multiply that by 500 man days per house, that makes it 1,100 crore

mandays. We built hospitals, we built roads. About 850 crore mandays were created by building roads. Is it not employment?

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Hon. Member, your time is over. Please wind up. I will have to call the next speker. Please conclude.

SHRI K.J. ALPHONS: Is it not employment? My last point, please permit me. I am concluding. My last point is, should we sell our public sector? Madam, it is our money which is invested. Air India ate up Rs.65,000 crores. When should we privatise? Privatise them when their value is highest, not when they are finished.

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Thank you, Mr. Alphons.

SHRI K.J. ALPHONS: As for LIC, we are not privatising it. We are only giving four to five per cent of the equity to the public which created that wealth...*(Interruptions)*..

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): You will have to wind up.

SHRI K.J. ALPHONS: This is the time to sell it. When it has a value, we sell it because this is value for the people. I support the Budget.

श्री महेश पोद्दार (झारखंड) : धन्यवाद उपसभाध्यक्ष महोदया, हमरे सामने जे लोग बैठल हैं, वे लोग बार-बार पूछते हैं कि बजटवा में का बा? वे बार-बार पूछते हैं कि इस बजट में का है, का बा? हम बोलेंगे - ए भैया, इ बजटवा में बहुत-कुछ बा, अब आप सुनी। 75 से 100 के रस्ता बा, रोज़गार के जुगाड़ बा, गरीबन की खातिर घर बा, नल से जल बा।.. (**व्यवधान**)..7.5 करोड़ के पूंजी खर्चा बा, एक लाख के खर्चा राज्य सरकार के बा। नइका-नइका ट्रेन बा, बड़का-बड़का सड़क बा। गाँवन में सड़क बा, गंगा से कैमिकल के मुक्ति बा। भारत में देसी जहाज बा, देस में बनल तोप और बंदूक बा। कोरोना से बचल के उपाय बा, भारत के महाशक्ति बनाए के उपाय बा। क्रिप्टो पे टैक्स बा, विदेशी छात्रों के ऊपर भी टैक्स बा। छोट फैक्टरी के खातिर उदार बा, इकोनॉमी में 9 परसेंट के उछाल बा। पीएम गति शक्ति मास्टर प्लान बा, 4जी के बाद अब 5 जी आवत बा, पोस्ट ऑफिस में एटीएम बा। पूर्वांचल के विकास बा और एकरो से मन न भरल, तो प्रधान मंत्री के जवाब बा।

माननीय महोदया, इस बजट के समर्थन और वर्णन के लिए दो शब्द काफी हैं - गति और शक्ति। इस देश की आजादी के 75 साल से 100 साल तक कैसे आगे बढ़ना है, इस बजट में हम वह भी देख सकते हैं और बजट में इस सरकार की आर्थिक गतिविधियों, नीतियों की निरंतरता भी देख सकते हैं। इस यथार्थवादी बजट के लिए मैं विशेष रूप से सरकार और वित्त मंत्री को बधाई देना चाहता हूँ।

महोदया, वे दिन लद गए, जब चुनाव के समय बजट का उपयोग चुनावी मुद्दों के लिए किया जाता था। अब हमारा लक्ष्य कहीं और है और उस लक्ष्य की ओर हम हर कदम उठा रहे हैं। यह बजट भी अपने उसी इरादे और सार में स्पष्ट है। यह कहना कि यह बजट आने वाले 25 वर्षों के लिए एक vision प्रदान करता है, गलत नहीं होगा। एक भरोसे पर आधारित शासन मॉडल है, जिसे भारत इस बजट के माध्यम से देख रहा है। महोदया, हमने न केवल इस संकट के समय में जान बचाई है, बल्कि हमने जहान भी बचाया है। इसकी सराहना करने के लिए साहस चाहिए, जो मैं विपक्ष में नहीं देख रहा हूँ। उनके पास इस साहस की भी कमी है। मैं तो यहाँ कुछ आँकड़े बोलना चाहता हूँ, जैसा सब बोलते हैं कि आँकड़े झूठ नहीं बोलते। महोदया, यह कहानी है 70 साल की, 7 साल की और 17 साल की। करीब-करीब 70 साल एक राज था, 7 साल से हमारा राज है और आगे आने वाले 17 साल की हम कल्पना कर सकते हैं। आप भी कल्पना कर सकते हैं, तो कीजिये। महोदया, 70 साल में हमारा Foreign Exchange Reserve 300 billion dollars था, अब 7 साल में हमने इसमें 335 billion dollar जोड़ा है। आपने 70 साल में 70,000 kilometres National Highway बनाया, हमने सिर्फ 7 साल में 50,000 kilometres बनाया। आपने 70 साल में 40 करोड़ बैंक अकाउंट्स बनाए, हमने सिर्फ 7 साल में 43 करोड़ बनाए। आपने 70 साल में 7 AIIMS बनाए, हमने केवल 7 साल में 8 बनाए। Engineering Colleges, IIIT, आपने 70 साल में 5 बनाए, हमने बनाए बीस. 'Access to tap water', हर घर में नल से जल, आपने पहले 70 साल में मात्र 30 प्रतिशत को दिया, जबकि आज हमने उस rural में 13 प्रतिशत को मात्र 7 प्रतिशत में जोड़ दिया। पक्का घर, जो आपने 2011 तक 55 प्रतिशत बनाया, हमने इस 7 साल में 16 प्रतिशत बनाया। हर व्यक्ति को घर, नल, जल, सब कुछ देने का हमारा वादा है और हम उस स्पष्ट लक्ष्य के साथ बढ़ रहे हैं। हम कहते हैं कि यदि 70 साल तक आप हमसे आधी speed से भी काम करते, तो कल्पना कीजिए कि हमारा देश अभी कहाँ होता! लेकिन यह दायित्व और यह भाग्य हमारा है कि यह सरकार आई है, जो स्पष्ट लक्ष्य के साथ गरीबों के लिए, पिछड़ों के लिए, उनके न्यूनतम living standard को बढ़ाने के लिए बहुत specific और time bound programme के साथ, एक particular speed के साथ काम कर रही है। इसीलिए मैं कहता हूँ कि 70, 7 और 17 में जब 17 पूरा होने वाला होगा, तो मान कर चलिए कि आपके सारे रिकॉर्ड टूट जाएँगे और हम कल्पना नहीं कर सकते कि 17 वर्ष के बाद हम कहाँ होंगे!

महोदया, बार-बार इस सदन में दो परिवारों का नाम लिया जाता है, as if यह सरकार उनके लिए काम कर रही है। उसका कोई औचित्य नहीं है। जैसा मेरे साथी, एल्फोंस साहब ने बताया कि यदि पूँजीवाद गलत है, तो मैं बता दूँ कि हमारे प्रधान मंत्री को बोलने में कोई संकोच नहीं 'that this Government has no business to be in business.' वे साफ यह बोलते हैं और उसके परिणाम दिख भी रहे हैं। यदि पिछले सात सालों में नहीं, पिछले दो सालों में इस देश में 44 unicorn पैदा हो गए, तो यह कोई इत्तिफाक नहीं है, इसके पीछे एक सोच है।

महोदया, मैं अपने विपक्ष के साथियों से कहना चाहूंगा कि हम इस तरह के हज़ारों युवाओं के साथ चल रहे हैं और हज़ारों परिवारों के साथ काम कर रहे हैं, लेकिन ये तो केवल मात्र एक ही परिवार के लिए काम कर रहे थे। 70 साल तक इन्होंने एक भ्रम बना कर रखा और देश को ये एक ऐसी दिशा में ले जा रहे थे, जिसका न तो कोई भविष्य नज़र आता था और न ही कोई अंत नज़र आता था।

2.00 P.M.

महोदया, दुनिया की एक बड़ी कंपनी है, जिसका पूरे वर्ल्ड में नाम है, वह है - Cisco. यह कम्पनी IT hardware के क्षेत्र में बहुत बड़ा काम करती है और उसके प्रमुख ने जो बातें कही हैं, मैं उनको जरूर क्वोट करना चाहता हूं, खासकर उन लोगों के लिए, जो हमारी नीयत पर शक करते हैं। उन्होंने कहा है, "Being the hottest global market in both listed and unlisted worlds, India is on a roll. If I am betting on one country in Asia, it is India. और उससे भी महत्वपूर्ण बात उन्होंने जो कही, वह है," But if I am betting on two countries in Asia, then it is India and India."

महोदया, हमारे साथी, मनोज भाई बिहार से आते हैं, जो प्रोफेसर हैं। हम सबको मालूम है कि नालंदा यूनिवर्सिटी विश्व की सबसे पुरानी यूनिवर्सिटी थी, जिसको बख्तियार खिल्जी ने तहस-नहस कर दिया था, बरबाद कर दिया था। 2014 तक उसके पुनरुद्धार की क्या स्पीड चल रही थी, यह देश से छिपा हुआ नहीं है। लेकिन 2014 से लेकर अब तक, इन सात सालों में वह यूनिवर्सिटी फिर से phoenix की तरह राख के ढेर से उठ कर खड़ी हुई है। मैं उम्मीद करता था कि अपने ही क्षेत्र की प्रशंसा में अगर आप दो शब्द बोल देते, तो हम लोगों का कलेजा भर जाता कि चलो, कम से कम एक व्यक्ति ने तो अपने क्षेत्र के बारे में हमारी तारीफ भी की है। हम भी तारीफ चाहते हैं, आपसे तारीफ चाहते हैं और यह कोई गलत भी नहीं है। डेमोक्रेसी में आप हमारा criticism कीजिए, जरूर कीजिए, लाख बार कीजिए, लेकिन ये सब जो आंकड़े हमने बताए, उनको देखते हुए, यदि हमने एक भी अच्छा काम किया हो, उस पर आप अगर एक शब्द भी बोल देते, तो मेरे जैसे नये लोगों को थोड़ी सांत्वना मिलती।

महोदया, पिछले दो बरस बहुत चुनौतीपूर्ण थे, यह हम सबको मालूम है और इस बात को सारे लोगों ने स्वीकार किया है। मैं श्री चिदम्बरम जी का बहुत सम्मान करता हूं, वे वित्त मंत्रालय के साथ-साथ और भी कई महत्वपूर्ण पदों पर रहे हैं। उन्होंने इस बजट के संदर्भ में एक बात कही कि हमें context को समझने की जरूरत है, संदर्भ को समझने की जरूरत है। मुझे यह सुन कर दुःख हुआ कि इन दो सालों के पीरियड में हम जिस चुनौतीपूर्ण वातावरण से गुज़र रहे थे, उसके context को उन्होंने समझा ही नहीं और इस चुनौतीपूर्ण समय को जोड़ कर उन्होंने अपनी बात नहीं कही। उन्होंने तो सारी चीजों को सामान्य मान कर अपने तुलनात्मक आंकड़े दिए और चुनौतीपूर्ण context को बिल्कुल ही भुला दिया, बल्कि ऊपर से वे हमें ही समझा रहे हैं कि context को समझना चाहिए, context की बात करनी चाहिए।

महोदया, पिछले साल लगभग इसी समय में इस सदन में श्री देरेक ओब्राईन जी ने IIMA Professor, Shri Chinmay Thumbe द्वारा माइग्रेशन पर एक पुस्तक का उल्लेख किया था, उस पुस्तक को पढ़ने की सिफारिश भी की थी। मैं विपक्ष को याद दिलाऊँगा कि इसी लेखक ने महामारी के सम्बन्ध में फिर से एक लेख लिखा और बताया कि पहले हुई तीन महामारियों में भारत ने लगभग चार करोड़ लोगों को खो दिया था, लेकिन अब भूख से एक भी व्यक्ति नहीं मरा। आज जब हम चुनौती से निकल रहे हैं, तो ऐसी परिस्थिति में विश्वास न करने का कोई औचित्य ही नहीं है।

कल श्रीमान कपिल सिब्बल जी ने अभी चल रहे 'अमृत काल' को 'राहु काल' कहा। मुझे संदेह है कि क्या उनका मतलब बुरे समय को दर्शाने के लिए 'राहु काल' कहने से था?

"जाकी रही भावना जैसी, प्रभु मूरत देखी तिन तैसी।"

उनके साथ क्या हो रहा है और उनकी पार्टी के साथ देश क्या कर रहा है, यह हम सबको मालूम है, लेकिन यदि इसमें उनको 'राहु काल' नज़र आ रहा है, तो मुझे इसमें कोई आश्चर्य नहीं है।

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Hon. Member, you have to conclude now.

श्री महेश पोद्दार : बस मैं दो मिनट में अपनी बात समाप्त कर रहा हूं।

महोदया, विपक्ष बेरोज़गारी के स्तर पर जम कर हंगामा कर रहा है, लेकिन मेरे सारे साथियों ने एक से बढ़ कर एक आंकड़े दिए, विशेषकर 7.5 लाख करोड़ रुपये के पूंजीगत निवेश और राज्यों में 1 लाख करोड़ रुपये के निवेश के संदर्भ में। इन आंकड़ों को देखने के बाद मैं समझता हूं कि बेरोज़गारी के बारे में बात करना उचित नहीं है और यदि आप इसके संदर्भ में सोचें, तो मैं समझता हूं कि हमारी नीयत पर आपको शंका नहीं करनी चाहिए।

महोदया, विपक्ष ने MSME की दुहाई दी, लेकिन मैं आपको बताना चाहूंगा कि मैं स्वयं इसी क्षेत्र से आता हूं और मैंने इस क्षेत्र को जिया है, इसका नेतृत्व भी किया है, इसलिए मैं इस क्षेत्र से वाकिफ़ हूं। अब तक सिर्फ बहुत छोटे समय के लिए पॉज़ हुआ था, लेकिन वापस जिस तरह से यह क्षेत्र खड़ा हुआ है, मैं समझता हूं कि मेरे साथियों को उसके बारे में भी तारीफ करनी चाहिए थी, चाहे इसके साथ वे वित्त मंत्री को कुछ सुझाव भी दे देते। अंत में, मैं इस बजट को अपना समर्थन देता हूं। यह बजट विभिन्न आयामों में संभावनाओं के भविष्य को अपनाते हुए अतीत को स्वीकार करने में सफल रहा है। सरकार ऊंचा लक्ष्य रखने से नहीं कतराती है और यही वह नया भारत है, नया साहस है, जिसकी इस समय हमें जरूरत है, धन्यवाद।

श्री राजमणि पटेल (मध्य प्रदेश) : माननीय महोदया, मैं सच्चाई के पक्ष में बोलने के लिए खड़ा हुआ हूं। कल से मैं सत्तापक्ष के माननीय सदस्यों की बातें काफी गम्भीरता से सुन रहा था। माननीय मोदी जी ने यह तक कह दिया कि इस देश में बेरोजगारी है ही नहीं, हमारे बजट के हर पन्ने में रोजगार है और आंकड़ों के माध्यम से ऐसा बता दिया कि यहां रामराज्य है, यहां किसी तरह की कोई समस्या ही नहीं है। मैं सदन को सच्चाई से अवगत कराना चाहता हूं :

"इनकी फाइलों में गावों का मौसम गुलाबी है,
मगर ये आंकड़े झूठे और दावा किताबी है,
इनके मेज चांदी के और जाम सोने के,
मगर जुम्मन के घर में आज भी फूटी रकाबी है।"

महोदया, मैं आगे कहना चाहता हूं:

''कोई चैन से सो रहा है देश बेचकर,
कोई सुहाग बचा रहा है मंगलसूत्र बेचकर,
बाप ने उम्र गुज़ार दी घर बनाने में'
बेटा उसकी सांस खरीद रहा है घर बेचकर,
बरबाद हो गये कई घर दवा खरीदने में,
कुछ की तिजोरी भर गई ज़हर बेचकर।"

महोदया, बजट किसी भी सरकार के काम-काज और वित्तीय प्रबंधन के बीते कल का इतिहास, वर्तमान का आईना और आने वाले कल का मील का पत्थर होता है। बजट के बारे में चाणक्य ने कहा था - ''जो प्राप्त न हो, उसे प्राप्त करना, जो प्राप्त है, उसे संरक्षित करना और जो संरक्षित है, उसे समानता के आधार पर जन कल्याण में खर्च करना।"

"प्रजासुखे सुखं राज्ञः प्रजानां तु हिते हितम्।
नात्मप्रियं हितं राज्ञः प्रजानां तु प्रिय हितम्।"

प्रजा के सुख में राजा का सुख निहित है, प्रजा के हित में ही राजा को अपना हित देखना चाहिए। जो स्वयं को प्रिय लगे, उसमें राजा का हित नहीं है। यह चाणक्य की नीति है।

महात्मा गांधी ने भी यही कहा था कि हमारी योजना, हमारा बजट ऐसा होना चाहिए कि जो हमारे समाज के अंतिम छोर पर बैठा हुआ व्यक्ति है, उसे भी उसका लाभ मिले, यह गांधी जी का विचार था।

'अमृत महोत्सव' काल का बजट में बड़ा गुणगान किया गया है। मैं संक्षेप में कहना चाहता हूं:

"इसमें अमृत पी गये अडाणी जी और जनता पीये हलाहल,
जबकि यहां सदन में बैठे-बैठे सांसद करें कोलाहल।"

इस बजट में चाणक्य, तुलसी और गांधी जी के विचारों की कोई झलक नहीं है। हमारे देश के अन्नदाता, किसान, बेरोजगार, नौजवान तथा रोज़ी-रोटी खोने वाले गरीब, पिछड़े और दलितों का भी कोई भविष्य नहीं है।

महोदया, एफसीआई पर 51.83 अरब डॉलर का कर्जा है, वह दिवालिया होने के कगार पर है, जो इस देश के गरीबों का पेट भरता है। बजट में पुराने वादों और कामों के हेडिंग, क्रम और नाम बदल कर जनता को गुमराह करने का प्रयास किया गया है और कुछ पुराने वादों का उल्लेख भी नहीं किया गया है। मोदी जी ने 2017 में कहा था कि 2022 तक नया भारत बनेगा।
और अब 25 साल बाद बनेगा, ऐसी बात कही जा रही है। वर्ष 2022 तक 22 हजार मंडियों को eNam से जोड़ने, वर्ष 2022 तक किसान की आय दोगुनी करने तथा वर्ष 2015 के बजट में भी ग्रामीण और शहरी क्षेत्रों में तीन-तीन करोड़ मकान बनाने का वायदा किया गया था। वर्ष 2015 में

भी डेढ़ लाख पोस्ट ऑफिसों को बैंकिंग सिस्टम से जोड़ने की बात कही गई थी, स्मार्ट सिटी, भ्रष्टाचार मुक्त भारत, बुलेट ट्रेन का वायदा, अच्छे दिनों का सब्ज़बाग, 100 सैनिक स्कूल खोलना, गंगा की सफाई जैसे पुराने मुद्दों का कोई हिसाब नहीं है, इन नई घोषणाओं का क्या होगा, भगवान जानें। इस अमृत काल के बजट में 'मनरेगा' जैसे महत्वपूर्ण कार्य के बजट में कटौती, शिक्षा, स्वास्थ्य के बजट में कटौती, गैस, पेट्रोलियम की सब्सिडी में 4,000 करोड़ रुपए की कटौती की गई है। खाद में कोई छूट नहीं, इन्कम टैक्स में कोई छूट नहीं। आप सच्चाई को छिपाकर कितने दिन गुमराह करते रहेंगे। किसी ने कहा है उसे भूलें नहीं किः

'उमंगों की नदी बहती किसी दिन सूख जाती है,
कभी होता जो अपना है वही अनजान होता है।
कहो इन जुमलेबाजों से ये छिपायें नहीं सच को,
तिलक के अक्षतों में भी लिखा वनवास होता है।'

माननीय उपसभाध्यक्ष महोदया, वास्तव में यह भारत के 'अमृत महोत्सव' काल का बजट ही नहीं है, बल्कि यह इंडिया का बजट है, जो कि नागपुर में लिखा गया है, दिल्ली में छापा गया है और माननीय मंत्री जी द्वारा सदन में पढ़ा गया है, जिसे कॉरपोरेट द्वारा सराहा गया है और जिसका जुमलेबाजों के द्वारा मेजें थपथपाकर स्वागत किया गया है। यह ऐसा बजट है, जिसमें भारत नहीं बल्कि इंडिया की झलक दिखाई देती है।

'अब इस मुल्क की बरबादी के आसार नज़र आते हैं,
अब दिल्ली की हुकूमत पर बैठे हुए तानाशाह नज़र आते हैं।
जब जरूरत पड़ी इस देश को लहू की तो हमने दिया, किसानों ने दिया,
अब इन हुक्मरानों को ही किसान, पाकिस्तानी-खालिस्तानी नज़र आते हैं।"

माननीय उपसभाध्यक्ष महोदया,

'शोहरत की फिज़ाओं में इतना न उड़ो यारो,
परवाज़ न खो जाए कहीं ऊंची उड़ानों में।'

माननीय उपसभाध्यक्ष महोदया, इस देश का अन्नदाता किसान, धरती का सीना चीरकर अन्न पैदा कर दुनिया का पेट भरता है। इसी का एक बेटा सरहद में सीने पर गोली खाकर देश की रक्षा करता है। यह वही अन्नदाता है, जो हमारी जीडीपी को बढ़ाता है, इसी की मेहनत से मंदिरों में भोग लगते हैं, लेकिन यही अन्नदाता जब अपनी फसल का दाम मांगता है, तब उसे गोलियों से भून दिया जाता है और गाड़ियों से कुचल दिया जाता है। मंदसौर और लखीमपुर खीरी इसका उदाहरण है, जिसे सब जानते हैं। यही किसान तानाशाही सरकार से निराश होकर काले कृषि कानून को वापस लेने की मांग को लेकर शांतिपूर्वक तरीके से आंदोलन करता है और एक वर्ष के आंदोलन के दौरान 700 किसान शहीद हो जाते हैं। किसानों को कितना प्रताड़ित और अपमानित किया गया है, इसे दुनिया के लोगों ने देखा है। किसानों को भगवान कहने वाली सरकार के पास

शहीद किसानों के लिए संवेदना का एक शब्द भी नहीं होता है! यह कैसी सरकार है कि अगर विपक्ष द्वारा किसानों का समर्थन किया जाता है, काँग्रेस के द्वारा समर्थन किया जाता है, तो उन्हीं के ऊपर गुमराह करने का आरोप लगाया जाता है, झूठे मुकदमों में फंसाने का प्रयास किया जाता है, लेकिन एक वर्ष के बाद इस तानाशाह सरकार को सच्चाई के सामने झुकना पड़ता है और इस काले कानून को वापस लेना पड़ता है। किसानों ने साबित कर दिया कि:

'किसानों के भी सीने पर छिपे अरमान होते हैं,
मचल कर जब निकलते हैं तो वे तूफान होते हैं।'

माननीय उपसभाध्यक्ष महोदया, मोदी जी ने दो करोड़ युवाओं को रोजगार का वायदा किया था और उनके द्वारा रोजगार मांगने पर उन्हें पकोड़ा तलने की सलाह दी थी। इस देश के युवाओं का, उनकी योग्यता का इससे बड़ा अपमान क्या हो सकता है! युवा शक्ति का सम्मान कीजिए, अपमान करने से भारत नहीं बनेगा।

महोदया, इस देश की युवा शक्ति का सम्मान तो आदरणीय राजीव गाँधी जी ने किया था। उन्होंने युवाओं को, इस देश को एक नई टेक्नोलॉजी दी, उन्होंने इस देश के नौजवानों पर विश्वास किया, 18 वर्ष के नौजवानों को मताधिकार दिया और कहा, हमें तुम्हारी ताकत पर भरोसा है, विश्वास है, जाओ, किस तरह का भारत बनाना चाहते हो - यह हुँकार राजीव गाँधी जी ने दी थी, जो इस देश के नौजवानों का सम्मान था।

महोदया, आज नौजवान यह कहना चाहता है :
"सिसक रही है आज जवानी धन कुबेर की बाँहों में,
अश्रु बहाता पड़ा कृषक है फुटपाथों की गोदी में।
नवयुवको, धिक्कार है तुमको, खून नहीं क्या धमनी में,
चूर-चूर कर दो घमण्ड को,
और शोषक की बाँहों को, शोषित की बाँहों से।"

महोदया, आज देश पर 1,36,000 मिलियन डॉलर का कर्जा है। देश में 10 फीसदी बेरोजगारी बढ़ी है, 42 करोड़ लोग बेरोजगार हैं और 37 प्रतिशत लोग गरीबी की रेखा के नीचे जीवन-यापन करने के लिए विवश हैं। देश में 33,24,000 बच्चे अत्यंत कुपोषित हैं। आज भी कई सुदूर पिछड़े इलाकों में बच्चे भुखमरी से मर रहे हैं। एसटी के 28 प्रतिशत, एससी के 21 प्रतिशत और ओबीसी के 20 प्रतिशत बच्चे अत्यधिक कुपोषित हैं।

उपसभाध्यक्ष (श्रीमती वंदना चव्हाण) : ऑनरेबल मेम्बर, अब आप conclude कीजिए।

श्री राजमणि पटेल : महोदया, भारत में 6 लाख छोटे उद्योग बंद हो गए, जिसके कारण लाखों लोग बेरोजगार हो गए। आज 60 लाख पद खाली हैं। शिक्षा जैसे महत्वपूर्ण विभाग में 8 लाख पद खाली हैं। शिक्षा तथा स्वास्थ्य जैसे विभाग में पद खाली हैं, वे पद भरे नहीं जा रहे हैं। हमारे

बेरोजगार नौजवान ओवर एज हो रहे हैं, सरकार द्वारा नए पद सृजित नहीं किए जा रहे हैं। एक तरफ 60 लाख लोगों को रोजगार देने का सपना दिखाया जा रहा है और दूसरी तरफ पद भरने का विज्ञापन निकलता है, करोड़ों रुपए वसूल लिए जाते हैं, लेकिन परीक्षा नहीं होती है। यदि परीक्षा होती है, तो रिजल्ट नहीं आता है और यदि रिजल्ट आ जाता है, तो नियुक्ति नहीं होती है। इस बजट में झूठे वादे और जुमलों के अलावा कुछ नहीं है।

उपसभाध्यक्ष (श्रीमती वंदना चव्हाण) : धन्यवाद, पटेल जी। अब मैं अगला नाम पुकारती हूँ।

श्री राजमणि पटेल : महोदया, यूपीए सरकार में थोड़ी-सी कीमत बढ़ती थी, तो 'महँगाई डायन' का गाना गाया जाता था।...(**समय की घंटी**)... आज महँगाई चरम पर है, तो बोलती बंद है।

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Patel ji, please conclude now. I have to call the next Speaker.

श्री राजमणि पटेल : महोदया, मैं एक कवि की बात के माध्यम से यह कहना चाहता हूँ:

*"पेट्रोल ने सेंचुरी मार दी, गैस आठ सौ पार" ...(**व्यवधान**)...*

उपसभाध्यक्ष (श्रीमती वंदना चव्हाण) : धन्यवाद, पटेल जी। श्री रामकुमार वर्मा जी। Sorry, Sorry, your time is over.

श्री राजमणि पटेल : *

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Nothing will go on record. I have called the next speaker. श्री रामकुमार वर्मा जी।

श्री राजमणि पटेल : *

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Nothing is going on record.

श्री राजमणि पटेल : *

श्री रामकुमार वर्मा (राजस्थान) **:** माननीय उपसभाध्यक्ष महोदया, आपने मुझे केन्द्र सरकार और वित्त मंत्री महोदया ने 2022-23 का जो बजट प्रस्तुत किया है, उस पर बोलने का अवसर दिया है, इसके लिए आपको धन्यवाद। मैं इसके समर्थन में बोलने के लिए खड़ा हुआ हूँ। चूँकि बजट पर

---

* Not recorded.

हमारे सत्ता पक्ष की तरफ से और उधर से भी बहुत सारी बातें हो गई हैं, इसलिए मैं संक्षेप में निवेदन करना चाहूँगा। 2014 के बाद जो भी बजट आया, उसका उद्देश्य, प्रधान मंत्री नरेन्द्र मोदी जी का जो यह संकल्प और प्रतिबद्धता है कि देश का micro level से आर्थिक विकास हो और देश समृद्ध बने, जो अपनी परंपरागत अर्थव्यवस्था है, वह उसको संचालित करे, लेकिन आधुनिकता के साथ वैज्ञानिक तरीके से उसका यूज़ करते हुए हमारा न्यू इंडिया, नव भारत और श्रेष्ठ भारत बनाने का जो संकल्प है, उसको इस बजट के माध्यम से प्रतिबिम्बित किया गया है।
महोदया, मैं बजट पर बोलने से पहले आपसे एक-डेढ़ मिनट जरूर लूँगा। मैं राजनीति नहीं करूँगा, बजट पर ही बोलूँगा, लेकिन हमें मजबूर किया गया है। कल राष्ट्रपति जी के अभिभाषण पर प्रधान मंत्री जी का जो वक्तव्य था, धन्यवाद के रूप में उनका उद्बोधन था, उस पर आज भी चर्चा हुई और कहा गया कि प्रधान मंत्री जी बजट की बात को कहीं और लेकर चले गए, बजट में कहा कि काँग्रेस नहीं होती, तो यह होता या काँग्रेस होती, तो यह नहीं होता। महोदया, मैं सिर्फ दो बातें कहना चाहूँगा। हमारे विपक्ष में बहुत विद्वान साथी हैं, उन्हें राजनीति का अनुभव है। मैडम, मेरे पास कितना समय है?

उपसभाध्यक्ष (श्रीमती वंदना चव्हाण) : आपके पास दस मिनट हैं।

श्री रामकुमार वर्मा : सत्ता के अंदर उन्हें पचासों वर्षों का अनुभव है। हमारे विपक्ष के एक most senior साथी हैं, मैं उनका सम्मान करता हूँ। उन्होंने राष्ट्रपति जी के अभिभाषण को देखा और कहा कि इसमें कुछ नहीं है, यह सिर्फ एक औपचारिकता के रूप में प्रकट किया गया है। देश का नक्शा नहीं है, कुछ नहीं है। मैं उनसे यही अनुरोध करना चाहूँगा कि अगर वे उसके 74वें प्वाइंट को सरसरी निगाह से देखें और राष्ट्रपति जी के अभिभाषण में किसी भी बात के लिए साबित कर दें कि यह गलत है, मैं सोचता हूँ कि उनके लिए तब यह कहना ठीक रहेगा। इतना ही नहीं, उसी पार्टी के हमारे एक वरिष्ठ नेता ने तो राष्ट्रपति जी के अभिभाषण पर ही question mark लगा दिया कि यह अभिभाषण क्या है, यह राष्ट्रपति जी को पेश ही करना था! महोदया, मैं आज आपके माध्यम से इस सदन को इस संबंध में यही कहना चाहूँगा कि देश के राष्ट्रपति और देश के प्रधान मंत्री के संबंध में ऐसा नहीं है कि कोई उन्हें तैयार करके दे दे और उसके अनुसार काम चले। यह परंपरा उनकी रही होगी और रही भी है, जिसके रिजल्ट उन्हें भुगतने पड़ रहे हैं। राष्ट्रपति जी एक गरीब परिवार से हैं। वे अपनी दक्षता-प्रतिभा के साथ और अपनी क्षमता के आधार पर इस देश के राष्ट्रपति बने हैं। प्रधान मंत्री जी गरीबी के वातावरण को देखते हुए, पूरे देश की स्थिति क्या है, उसे देखते हुए, आज प्रधान मंत्री के रूप में हैं। मैं यह कह सकता हूँ कि इन्हें संदेह नहीं होना चाहिए। राष्ट्रपति जी का जो अभिभाषण है और वित्त मंत्री महोदया के द्वारा जो बजट प्रस्तुत किया गया है, उसे ये गंभीरता से लें। यह देश के आने वाले भविष्य के लिए बहुत अच्छा बजट है, मैं इसका अभिनंदन करता हूँ।

महोदया, जो बजट प्रस्तुत किया गया है, उसके बारे में मेरे सम्माननीय सांसदों ने बोला है। उनके लिए कहा गया कि महामारी नहीं थी। प्रधान मंत्री जी ने कहा कि सौ वर्ष के बाद इतनी बड़ी महामारी आई है। महामारी में देश एक होता है और जब देश एक होता है, तब निश्चित है कि चाहे लड़ाई महामारी से हो या विदेशी व्यक्ति से हो, उससे मुकाबले के लिए देश एकजुट है। प्रधान मंत्री

जी ने महामारी आने के बाद देश से आह्वान किया। मैं बताना चाहता हूँ कि कितना बड़ा विश्वास था। उन्होंने आह्वान किया, बिना लॉ एंड ऑर्डर के जनता कर्फ्यू घोषित किया गया और जनता ने विश्वास प्रकट किया, लेकिन मेरे विपक्ष के लोगों को यह एक नाटक लगा। वे लॉकडाउन और अन्य बातों को लेकर चले और इस महामारी के अंदर इस देश की जान को भी बचाया और जहान को भी बचाया। जो यह कह रहे हैं कि इस बजट से रोजगार नहीं मिलेगा, यह नहीं होगा - महोदया, मैं बजट के आंकड़ों के बारे में बहुत ज्यादा नहीं कहना चाह रहा हूँ, लेकिन इस महामारी में आज 170 करोड़ लोगों का वैक्सीनेशन हुआ, दुनिया में सबसे ज्यादा वैक्सीनेशन हुआ। हमने वैक्सीनेशन और फार्मा के द्वारा 150 देशों को सहायता दी। यह एक बहुत बड़ा कीर्तिमान है और गर्व करने का विषय है। अगर वे इस पर धन्यवाद भी प्रकट करते, तो अच्छा होता। मैं कहना चाहता हूँ कि प्रधान मंत्री जी की यह सोच देखिए कि किसी भी मुख्यमंत्री ने सौ में से दो बातें भी अच्छी कहीं, तो उन्होंने उनकी प्रशंसा की।

यहाँ पर विपक्ष की सांसद महोदया ने कहा कि हमारे मुख्य मंत्री की प्रशंसा की, हमने सहयोग दिया। हम यह मानते हैं कि जो करीब 135 करोड़, 140 करोड़ की जनसंख्या है, उसने साथ दिया। प्रधान मंत्री जी के लिए क्या-क्या कहा जाता है, लेकिन उसको सहन करते हुए उन्होंने आज देश को इस महामारी से बचाने के बाद देश की अर्थव्यवस्था को भी बचाया। अभी बजट के अंदर बताया गया है कि हमारी आर्थिक वृद्धि दर 9.2 प्रतिशत रहने का अनुमान है, तो यह कम नहीं है। मैं यह गर्व के साथ कहता हूँ। विपक्ष वाले तुलना कर रहे थे और हमारे पूर्व वित्त मंत्री जी ने भी कहा कि साहब, यह खर्च कम कर दिया गया, बजट कम कर दिया गया। अगर वे वर्ष 2013-14 के साथ इसकी तुलना करते, तो मालूम पड़ता कि यह बजट कितना प्रोग्रेसिव है और अभी भी यह प्रोग्रेसिव है। मैं कहता हूँ कि यह 9.2 प्रतिशत का अनुमान दर्शाता है कि हमारा विकास विश्व की अर्थव्यवस्थाओं में सबसे अधिक गति से होने वाला है। आज 14 क्षेत्रों में 60 लाख रोजगार देने की बात कही गई है। एक पार्टिकुलर PLI स्कीम के तहत 60 लाख रोजगार देने की बात कही गई है। जो Production Linked Incentive Scheme लागू की गई है, उसमें इंसेंटिव दिया जाएगा। उसके अंदर हमने 14 सेक्टर्स को सेलेक्ट किया है। ये ऐसे सेक्टर्स हैं जो जॉब्स क्रिएट करेंगे, उनमें टेक्नोलॉजी का इन्क्लूज़न होगा और वह हमारे कैपिटल का भी हिस्सा होगा। उसके द्वारा जॉब तो मिलेगी ही, उससे हमारे एक्सपोर्ट में भी बढ़ोतरी होगी। हमारे बैलेंस ऑफ पेमेंट के संबंध में वर्ष 1992 के आस-पास देश की जो स्थिति हुई, तब सारे विद्वान लोग थे और इतनी बड़ी महामारी भी नहीं थी, तब बैलेंस ऑफ पेमेंट का वन बिलियन रहना और एक सप्ताह का भी भुगतान नहीं होना इस बात को दिखाता है कि उस समय बैलेंस ऑफ पेमेंट की क्या हालत रही होगी। तब हमें गोल्ड भी गिरवी रखना पड़ा था। अब वैसी स्थिति नहीं होगी और बहुत ही सॉलिड तरीके से अर्थव्यवस्था चलेगी। इतना ही नहीं, PLI स्कीम से 60 लाख लोगों को रोजगार मिलने का अनुमान है, लेकिन उसके अलावा 30 लाख एडिशनल रोजगार भी मिलेंगे। ये कहते हैं कि साहब, रोजगार का तो कुछ हिसाब-किताब ही नहीं हुआ। उनको दो करोड़ की बात याद आई और उन्होंने कहा कि यह उनका एक चुनावी नारा है। माननीय महोदया, मैं कहता हूँ कि उधर की पाठशाला ऐसी हो गई है, ...(**समय की घंटी**)... जिस पार्टी का इतिहास इतना अच्छा था, आज़ादी की लड़ाई का सारा श्रेय वे लेते हैं, लेने दो, उसमें हम सब शामिल थे, लेकिन उनकी

पाठशाला में आज यह हो रहा है कि इस असत्य को पूरे देश में फैलाओ, लोग भ्रमित हों और उनके भ्रमित होने के बाद वे सत्ता में आएँ। प्रधान मंत्री जी ने अच्छी सलाह दी है।

मैं इस बात का स्वागत करता हूँ कि इस बजट के अंदर 39.45 लाख करोड़ का जो expenditure है, उसमें करीब 13 परसेंट की बढ़ोतरी हो रही है। अगर हम 2020-21 की बात करें, तो ...(**व्यवधान**)...

उपसभाध्यक्ष (श्रीमती वंदना चव्हाण) : अब आप कन्क्लूड करें, प्लीज़। ...(**व्यवधान**)...

श्री रामकुमार वर्मा : मैडम, अभी तो दो-तीन मिनट बाकी हैं।

उपसभाध्यक्ष (श्रीमती वंदना चव्हाण) : अभी आपके पास एक मिनट का समय है।

श्री रामकुमार वर्मा : मैडम, दो-तीन मिनट और दे दीजिए।

उपसभाध्यक्ष (श्रीमती वंदना चव्हाण) : दो-तीन मिनट नहीं, आपके पास केवल एक मिनट है।

श्री रामकुमार वर्मा : मैं यही कहना चाहता हूँ कि हमने इस तरह से fiscal और revenue deficit को कंट्रोल किया। महँगाई की बात करें, तो वह अब डबल डिजिट पर नहीं आएगी। गरीब कल्याण के लिए 'प्रधानमंत्री आवास योजना' से लेकर डिजिटल के माध्यम से हमारी यूनिवर्सिटीज़ और ... (**समय की घंटी**)...

उपसभाध्यक्ष (श्रीमती वंदना चव्हाण) : धन्यवाद, वर्मा जी। You have to conclude.

श्री रामकुमार वर्मा : मैडम, एक मिनट, मैं अभी खत्म करता हूँ।

उपसभाध्यक्ष (श्रीमती वंदना चव्हाण) : सॉरी, मैंने आपको पहले ही अवगत कराया था। ...(**व्यवधान**)... श्री सैयद नासिर हुसैन जी। ...(**व्यवधान**)...

श्री रामकुमार वर्मा : डिजिटल नोट के माध्यम से 47 करोड़ को जो लाभ मिला, अब उसका लाभ एजुकेशन में भी मिलेगा तथा गरीब और ग्रामीण के लिए मिलेगा। फाइबर नेटवर्क के द्वारा उनको 'एक चैनल, एक कक्षा' के आधार पर जो 200 चैनल्स होंगे, उनको उसका भी लाभ मिलेगा। गरीब को रोजगार मिलेगा, वह समृद्धशाली हो रहा है और रहेगा। आप कम से कम असत्य बोलना बन्द करें, सच्चाई पर चलें। आप अपना मंथन शुरू करें, धन्यवाद।

उपसभाध्यक्ष (श्रीमती वंदना चव्हाण) : धन्यवाद, वर्मा जी। श्री सैयद नासिर हुसैन जी।

श्री सैयद नासिर हुसैन (कर्नाटक) **:** मैडम, आपका बहुत-बहुत शुक्रिया कि आपने मुझे आज बजट पर अपनी बात रखने का मौका दिया।

बजट से हमारे देशवासियों को काफी उम्मीदें थीं, लेकिन मुझे लगता है कि यह बहुत ही निराशाजनक बजट आया है। सत्ता पक्ष के लोग जब बार-बार बजट पर चर्चा कर रहे थे, बार-बार खड़े हो रहे थे, तो हमारे कलीग और हमारे नेता रिपुन बोरा जी की बात मुझे याद आ रही थी और सच लग रही थी कि इनके पास बोलने के लिए कुछ नहीं था, इसलिए ये बार-बार कांग्रेस को कोसने का काम कर रहे थे। इनके लिए 2022 टारगेट ईयर था। इनको 2022 तक देश को स्मार्ट सिटीज़ देनी थीं, इनको 2022 तक बुलेट ट्रेन देनी थी, इनको 2022 तक पूरे हिन्दुस्तानियों को घर देना था, मकान देना था। वर्ष 2022 में हमारे किसानों की आय दुगनी करनी थी, लेकिन कुछ नहीं हुआ। इसीलिए चाहे Motion of Thanks हो या बजट हो, चाहे उस हाउस में हों या इस हाउस में हों, आपने लगातार कांग्रेस को कोसने का काम किया। हम आपकी बात मान लेते हैं कि कांग्रेस सिर्फ oppose करने के लिए oppose कर रही है, आपकी यह बात भी मान लेते हैं कि कांग्रेस असत्य बोल रही है, लेकिन आप यह बताइए कि आज हिन्दुस्तान की सड़कों पर एक करोड़ युवा आरआरबी के एग्ज़ाम में पर्चा भरते हैं और नौकरी के लिए सड़क पर उतरते हैं, तो क्या वे असत्य बोलते हैं? अगर आज छात्र सड़कों पर उतर रहे हैं तो क्या वे असत्य बोल रहे हैं? हिन्दुस्तान की राजधानी के बाहर जो किसान 14 महीने तक बैठे थे, क्या वे झूठ में वहां जाकर बैठे थे? अगर यह सूरते-हाल हिन्दुस्तान का है तो आप opposition parties को बार-बार क्यों कोसते रहते हैं?

मैडम, यहां कोविड की बहुत चर्चा हुई, यहां क्लेम किया गया कि हमने कोविड के समय में ऐसा काम किया, वैसा काम किया। यहां पर यह बोला गया कि दुनिया भर में अगर किसी देश में सबसे ज्यादा काम हुआ तो वह हिन्दुस्तान में हुआ, यह दावा हो रहा था, लेकिन मैं आपको बता देना चाहता हूं कि इन्होंने जिस तरह से लॉकडाउन किया, जिस तरह के scenes, जिस तरह के visuals हिन्दुस्तान में देखने को मिले, मुझे लगता है कि partition के बाद जो दो बार इस तरह के visuals देखने को मिले - एक तो नोटबंदी के समय देखने को मिला और दूसरा कोविड के समय देखने को मिला - जिस तरह से बड़े-बड़े शहरों को छोड़कर कामगार अपने गाँवों की तरफ जा रहे थे, छोटे बच्चों को अपने कंधों पर लाद कर ले जा रहे थे, बूढ़े माँ-बाप को अपने कंधों पर रख कर ले जा रहे थे, एक जवान लड़की अपने बूढ़े बाप को साइकिल पर बिठाकर हज़ारों मील दूर ले जाती है, एक छोटा बच्चा अपनी माँ की लाश के साथ खेलता रहता है, क्योंकि उसको नहीं मालूम होता है कि उसकी माँ मर चुकी है - इस तरह के scenes हिन्दुस्तान में कभी देखने को नहीं मिले थे। आप कह रहे हैं कि कांग्रेस ने कोरोना महामारी फैलाई, आप कह रहे हैं कि कांग्रेस ने कोविड फैलाया। आज मैं कांग्रेस का एमपी होने के नाते फ़ख्र के साथ कहना चाहता हूं कि उन बेबस, बेसहारा लोगों को कांग्रेस के एक-एक आदमी ने ज़मीन पर उतर कर उनके घर तक पहुंचाने का काम किया है, उनको सहारा देने का काम किया है, उनको उम्मीद देने का काम किया है, उनको confidence देने का काम किया है। हम लोग बस, ट्रक्स और रेल गाड़ियां arrange करके इन लोगों को वापस अपने घर भेज रहे थे, हमें देखकर कर्णाटक की सरकार ने बसें और रेल गाड़ियां arrange कीं, गोवा की सरकार ने arrange कीं, गुजरात की सरकार ने arrange कीं, क्या वे लोग भी महामारी फैला रहे थे? याद रखिए, वहां पर आपकी ही सरकारें थीं। आप दूसरों पर उंगली उठा सकते हैं, लेकिन जो हकीकत है, उसको देश जानता है। इसके साथ ही आपको यह भी

जानने की कोशिश करनी चाहिए थी, क्योंकि आप इस देश की सरकार हैं, आखिरकार इतनी तादाद में, करोड़ों की तादाद में लोग वापस अपने गाँव की तरफ क्यों जाना चाह रहे थे, जहां काम कर रहे थे, वहां से अपने गाँव वापस क्यों जाना चाह रहे थे? इसके दो कारण थे, उनको पता था कि वहां उनके लिए कोई गारंटी नहीं थी, न जॉब्स की गारंटी थी, न खाने की गारंटी थी, न ही शेल्टर की गारंटी थी, इसीलिए वे बेबस, बेसहारा होकर अपने रिश्तेदारों के पास अपने गाँव जाना चाह रहे थे। दूसरी तरफ उनको अपने गाँव में अगर एक उम्मीद की किरण नज़र आ रही थी, तो वह 'मनरेगा' में नज़र आ रही थी। 'मरनेगा' की वजह से वे वापस जाना चाह रहे थे, क्योंकि वहां उनको यदि कुछ जॉब्स की गारंटी दी थी, तो वह यूपीए की सरकार ने दी थी। आज प्रधान मंत्री जी यहां खड़े होकर कह रहे थे कि कोविड महामारी के समय में सरकार सफल रही। अगर कोविड महामारी के समय में आपकी सरकार थोड़ी-बहुत सफल रही तो वह सफलता 'मनरेगा' के कारण रही, जिसके बारे में आप बार-बार कहते हैं कि 'मनरेगा' आपकी विफलताओं का स्मारक है। उस विफलता के स्मारक ने आपका साथ देने का काम किया, लेकिन आज आप 'मनरेगा' के साथ क्या कर रहे हैं? वर्ष 2021-22 में आपने बजट में 35 परसेंट कटौती की, उसके बाद आपको 25 हज़ार करोड़ रुपये extra देने पड़ें, क्योंकि उसके बाद हिन्दुस्तान के कोने-कोने से लगातार आपके पास 'मनरेगा' में डिमांड आ रही थी। Revised estimates में 98 thousand crore हुए, अब वर्ष 2022-23 के बजट में आपने फिर उसमें कटौती करके 73 हज़ार करोड़ रुपये कर दिये, उसमें 13 हज़ार करोड़ रुपये के बिल्स पेंडिंग हैं। इसका मतलब है कि आपने मात्र 60 हज़ार करोड़ रुपये 'मनरेगा' के लिए रखे हैं। आपने उसमें कटौती की है।

हमने कोरोना के समय में बोला कि जो गरीब लोग हैं, उनके पास पैसे नहीं हैं, उनके पास जॉब्स नहीं हैं, आप खरीदारी करने के लिए उनकी जेब में कुछ पैसे डालिए। आप यहां कहते हैं कि अगर दुनिया भर में सबसे सफल मैनेजमेंट था, तो वह हिन्दुस्तान की सरकार का था। आप थोड़ा देख तो लीजिए। ग्लोबली क्या हो रहा था, ग्लोबल सिचुएशन आप देख लीजिए। अमेरिका में डायरेक्ट मनी ट्रांसफर किया गया था, फ्रांस में किया गया था, कनाडा में किया गया था, यहां तक कि श्रीलंका और बंगलादेश में भी डायरेक्ट मनी ट्रांसफर किया गया था। गरीब लोगों को पैसा देने के लिए आपके पास पैसे नहीं हैं, लेकिन 7.5 लाख करोड़ रुपये आप पूंजीपति दोस्तों के माफ कर देते हैं, उसके लिए आपके पास पैसे होते हैं। ऐसी महामारी के टाइम पर, जब गरीब इस महामारी से जूझ रहा था, उस समय तीन करोड़ गरीब लोगों के जो राशन काड्र्स हैं, उन राशन काड्र्स को आप रद्द करने का काम करते हैं, ताकि उनको खाना भी न मिले, उनको पी.डी.एस. से कुछ सुविधाएं भी न मिलें।

बार-बार आप कह रहे हैं कि बेरोजगारी नहीं है, अनइम्प्लॉयमेंट नहीं है। प्रधान मंत्री जी यह भी कह रहे थे कि सबसे ज्यादा बेरोजगारी यू.पी.ए. के ज़माने में थी। आज सुबह मैं आंकड़े देख कर आ रहा हूं, 7.5 परसेंट बेरोजगारी हिन्दुस्तान में है। 2018 में 6.8 परसेंट थी और जब हम लोग 2014 में सरकार से बाहर आये, तब 5.6 परसेंट थी। 5.6 है या 7.1 परसेंट है, यह प्रधान मंत्री जी को हम लोगों को बताना पड़ेगा। प्रधान मंत्री जी ने यहां पर कहा, बहुत सारे लोग यहां पर खड़े होकर लगातार कह रहे हैं कि हम लोगों ने बहुत सारी नौकरियां क्रिएट की हैं, नौकरियां दी हैं। मैंने बहुत कोशिश करके, रिसर्च करके नाम ढूंढ़ने की कोशिश की कि किस-किस सेक्टर में इन्होंने नौकरियां दी हैं, किस-किस सेक्टर में इन्होंने नौकरियां क्रिएट की हैं, हमारे युवाओं को

इन्होंने कहां नौकरियां दी हैं। बहुत रिसर्च करने के बाद मुझे कुछ थोड़ा बहुत मिला, यह थोड़ा बहुत इन्होंने काम किया है। कुछ नौकरियां इन्होंने दीं, एक नया सेक्टर इन्होंने खोला। उस सेक्टर का नाम क्या है? उस सेक्टर का नाम vigilante sector है। इसके अलग-अलग डिपार्टमेंट्स हैं और डिपार्टमेंट्स क्या हैं, cow vigilante depatment, love jihad vigilante depatment, new year disruption vigilante depatment, valentine's day disruption vigilante depatment, anti-conversion vigilante depatment और लेटेस्ट हिजाब vigilante depatment भी चल रहा है। यहां पर इन्होंने युवा लोगों को लगा रखा है। मैं कहना चाहूंगा कि हिजाब उनका Constitutional right है। इस देश में कौन लड़की क्या पहनेगी, क्या खाएगी, किसके साथ फिरेगी, कोई उसमें टोका-टोकी नहीं कर सकता है। जिस तरह मुस्लिम लड़कियां हिजाब पहन कर जाती हैं, उसी तरह से मेरी हिन्दू मां-बहनें भी घूंघट पहन कर जाती हैं। अगर उनके घूंघट पर भी आंच आएगी तो हम लोग उसी तरह लड़ेंगे, जिस तरह अब लड़ रहे हैं।

साथ में इन लोगों ने डिजिटाइजेशन की बहुत बात की है। इनके डिजिटाइजेशन में इन्होंने vigilante depatment को भी काफी डिजिटाइज़ किया है। ऐप्स तैयार करने के लिए इन्होंने लड़कों को छोड़ा है। सुल्ली ऐप्स और बुल्लीबाई ऐप्स जैसे आज भी ऐप्स क्रिएशंस होते हैं। फेक न्यूज़ फैक्टरी में कई लोग काम कर रहे हैं, ट्रोल आर्मी में कई लोग काम कर रहे हैं, आजकल हिस्ट्री रीराइटिंग के प्रोजेक्ट्स भी दिये जा रहे हैं। यहां पर इन्होंने युवा लोगों को लगा रखा है, ताकि देश के युवाओं का ध्यान न भटके और यहां पर युवा लोग नौकरियों की मांग न करें। ...(**व्यवधान**)... मैडम, मेरा टाइम अभी बाकी है, मेरे दो-तीन मिनट बाकी हैं।...(**व्यवधान**)...

अब मैं एमएसएमई पर आता हूं। 60 लाख एमएसएमई सेक्टर में यूनिट्स हैं।

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Please start concluding.

SHRI SYED NASIR HUSSAIN: Madam, MSME is the largest job provider, biggest 'Make in India' contributor. आज यह एक crisis में है, crisis में क्यों है- demonetisation की वजह से, faulty GST की वजह से और latest mismanagement of Covid crisis की वजह से। राहुल गांधी जी ने लोक सभा में inequalities की बहुत बात की है।

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Please conclude; your time is over.

श्री सैयद नासिर हुसैन : मैडम, मुझे दो-तीन मिनट का टाइम दीजिए। मेरा टाइम 15 मिनट ओरिजनली था।

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Other Members from your party have consumed it.

SHRI SYED NASIR HUSSAIN: Madam, I am the last Member from the Congress party.

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Please speak quickly.

श्री सैयद नासिर हुसैन : यहां inequalities की बहुत बात हुई है। मैं उस पर बहुत ज्यादा नहीं बोलूंगा, सिर्फ डेटा दूंगा। Top one per cent is holding 33 per cent of national wealth, bottom 50 per cent holds 5.9 per cent of India's wealth. Top hundred richest people of India own as much as 55.5 percent of wealth. Top hundred richest people have so much wealth that they can fund India's primary and university education for next 25 to 30 years....*(Time Bell rings)*... cumulatively 142 people's wealth has increased from Rs. 23 lakh crores to Rs. 53 lakh crores.

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Please conclude, Nasirji.

SHRI SYED NASIR HUSSAIN: Madam, top two people's wealth has increased from 30.7 billion dollars to 175.5 billion dollars in the last two years.

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): I will have to call the next speaker. ...*(Interruptions)*... You do not have time; you can see, you are already minus one. I have to call the next name.

SHRI SYED NASIR HUSSAIN: Madam, I was given 15 minutes; time is still left.

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): That is true, but, time has already been consumed by the earlier Members. Please hurry up.

श्री सैयद नासिर हुसैन: मैं बहुत सारी बातें कहना चाह रहा था, लेकिन मैं सीधे किसानों की बात पर आऊंगा। दो दिन पहले प्रधान मंत्री जी इस सदन में खड़े होकर किसानों के बारे में बोल रहे थे। ...(**व्यवधान**)...

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Thank you, thank you. ...*(Interruptions)*.. I will have to call the next speaker. ...*(Interruptions)*.. Shri Abdul Wahab. ...*(Interruptions)*..

श्री सैयद नासिर हुसैन : किसानों ने इस देश के लिए बहुत कुछ किया है, ...(**व्यवधान**)... लेकिन आपने किसानों के लिए क्या किया है? ...(**व्यवधान**)...

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Nothing is going on record. ...*(Interruptions)*.. Nasirji, nothing is going on record. ...*(Interruptions)*.. Mr. Wahab, you please start.

SHRI ABDUL WAHAB (Kerala): How can I start? ...*(Interruptions)*..

श्री सैयद नासिर हुसैन: *

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): It is not going on record. ...*(Interruptions)*.. Nasirji, it is not going on record. ...*(Interruptions)*.. Shri Abdul Wahab, please speak. ...*(Interruptions)*..

SHRI ABDUL WAHAB: How can I speak, Madam?

श्री सैयद नासिर हुसैन : *

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): It is not going on record. ...*(Interruptions)*..

SHRI ABDUL WAHAB: I cannot speak. ...*(Interruptions)*.. How can I talk?

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Nasirji, thank you. Mr. Abdul Wahab. ...*(Interruptions)*..

SHRI ABDUL WAHAB: Madam Vice-Chairman, for any society or economy to thrive, we need peace and social harmony. That social harmony and peace first should be in the House, and then only we can conduct Business here. Just like that, peace and social harmony has to be there so that the economy thrives. That is why peace and harmony in the society is also required. Madam, I want to ask as to how the Government is disappointed if our opposition disrupts the House. You often remind us that the country is watching us. You often demand that the House should be in order for successful conduct of our Business.

Hon. Vice-Chairman, my first submission to the Government is that the country should be in order for the successful implementation of our Budget plans and its implementation. No company will invest when society is not in order. The

* Not recorded.

Government has good *mantras*, 'Beti Padhao and Beti Bachao', but I suspect its *karma*, *'Beti Darao, Beti Dhamkao'.*

(**उपसभापति महोदय** *पीठासीन हुए*)

I don't know the exact words. ...*(Interruptions)*.. Keeping Muslim women outside their colleges for their Naqab in Karnataka, I recollect the lyric written by Mumtaz Rashid and sung by Pankaj Udhas, 'निकलो न बेनकाब, ज़माना खराब है।' I think Mumtaz Rashid should change the lyrics as, निकलो न नकाब पहनकर, ज़माना खराब है।' So, I am not talking about this 'ghunghat' and all that because it is already mentioned. Otherwise, I am also supposed to be like this. ...*(Interruptions)*.. I am not using this one because already they have done it. ...*(Interruptions)*..

MR. DEPUTY CHAIRMAN: Please speak on the subject. ...*(Interruptions)*..

SHRI ABDUL WAHAB: If somebody is trying to do it, I will be the first one to die for my Hindu bahin. ...*(Interruptions)*..

श्री उपसभापति : प्लीज़, आप लोग आपस में बात न करें।

SHRI ABDUL WAHAB: Our Constitution ensures such a freedom of choice. Therefore, my second submission to the Government and this House is that we need to eradicate this hate economy from our country because it is a slow-poison to our country. It is as dangerous as corruption or black money is. Sir, this Budget speaks of a 25 years vision of Gati Shakti. I appreciate the Government's intention about the bright future for our country. I suspect this Budget will contribute towards our common goal. ..*(Interruptions)*..

MR. DEPUTY CHAIRMAN: Your name will be called when your turn comes. Please go to your seat. ...*(Interruptions)*..

SHRI ABDUL WAHAB: I suspect that the Budget will contribute towards our common goal. For the future to be bright, the present should be in a good condition. I want to draw the attention of the Government to the wonderful opportunity of knowledge economy. It is a wonderful thing. But how it is to be implemented, for this you have to invest more in youth and education in Universities and all. Not like Gati Shakti, it is not possible without our proper knowledge economy. Shrimati Nirmala Sitharamanji

herself is a product of our prestigious JNU. Shri Jaishankar is also the product of JNU. Nobel Laureate in Economics, Shri Abhijit Banerjee, is a product of JNU. But, what is the prevailing condition of our country? ...*(Interruptions)*... Our students don't have subscriptions to international journals, articles and books. They have to use proxy websites for articles. They have to use proxy websites legions for books. Our university labs don't have enough instruments and chemicals to do research. Our university students and researchers today are in distress in poor hostels with no timely fellowships.

Mr. Deputy Chairman, Sir, our Economic Survey, 2021 informs that a number of primary and upper primary schools decreased by 15,000 in the year 2019. We only have sanctioned 50 universities in the same year. We need to build more quality schools, colleges, universities and research centres. Therefore, my third submission to the Minister, through this House, is to invest in our youth, in knowledge economy for a bright future and, in the next Economic Survey, I suggest you to add a new section on knowledge economy. ...*(Interruptions)*...

I appreciate the Government for its digital turn in this Budget, though it is too late. I suspect and am afraid about the increasing digital divide in the country. We should declare access to digital world the right to every Indian citizen, like we have the right to information and right to food. I request the Government to consider tax exemption for mobiles, computers and digital accessories to our students and research scholars.

MR. DEPUTY CHAIRMAN: Time is over. You may say your concluding sentence.

SHRI ABDUL WAHAB: This Government, in 2014, came with a mantra -- 'बहुत हुई महंगाई की मार, अब की बार मोदी सरकार'। Eight years later, the Government is saying, 'gati shakti'! Thank you. ...*(Interruptions)*...

SHRI G.V.L. NARASIMHA RAO (Uttar Pradesh): Sir, I thank you for the opportunity given to me to speak. This is a Budget which not only addresses the current challenges of the country but also prepares it to establish India as a global economic super power in the next twenty-five years. Sir, I would like to discuss a few issues that have been highlighted by my friends in the Opposition. They say that there is not much about unemployment that has been done in the Budget. I would like to show the mirror to our friends in the Opposition as to how unemployment rate has come down; in eleven months, this is the lowest; in the month of January, the unemployment rate is the lowest, according to the CMI data. Very conveniently they

quote the CMI data when it suits them and junk it when it does not suit their agenda. The last month data shows that it is only 5.4 per cent unemployment rate at the national level, but in the State of Rajasthan, this rate is as high as 16.9 per cent. In the case of other Congress-ruled States, I would like to give the numbers. Rajasthan is one of the highest in the country with 19 per cent unemployment rate! What are, these great financial wizards sitting in this House and the great Oxford-returned student in the other House, doing? Why can't they give this kind of wisdom to their own Government in Rajasthan, which is so close? They should spend their energies in giving employment in Rajasthan rather than spread rumours about this Government. In Uttar Pradesh, the unemployment rate is only three per cent. It is the CMI data. यह आपका डेटा है। भारतीय जनता पार्टी शासित राज्य उत्तर प्रदेश में केवल 3 परसेंट है, उत्तराखंड में 3.5 परसेंट है, गुजरात में केवल 1.2 परसेंट है, लेकिन बगल के राज्य राजस्थान में, जहां दुर्भाग्य से आपकी सरकार है, वहां 18.9 परसेंट unemployment rate है। मैं आप सबसे आग्रह करता हूं कि थोड़ा समय राजस्थान को दीजिए, अपनी wisdom को दीजिए। वहां जनता को शायद आपकी Oxford, Harvard की wisdom की ज्यादा जरूर है--हमें जरूरत नहीं है, हम बहुत अच्छा कर रहे हैं। In eleven months, India's unemployment rate in January, 2022 was eleven months low. आप सारे न्यूज़ पेपर्स को पढ़ लीजिए, conveniently मत देखिए। Then they are masters in spreading this kind of false narratives to create an alarm. Let me tell you about an SBI's economist's survey report. It says "Credit Guarantee Linked Scheme that was announced as part of Covid package has saved 1.5 crore jobs in MSME sector and one crore in the micro sector alone." Therefore, I have busted your so-called unemployment barbs in this Government. It is you who are a poor performer. Please go to the States where you are in power and start delivering rather than simply giving us lectures. Secondly,... ...*(Interruptions)*....

श्री उपसभापति : प्लीज़, चेयर की अनुमति के बिना मत बोलिए। आपकी बात रिकॉर्ड पर नहीं जा रही है। प्लीज़, प्लीज़।

श्री जी.वी.एल. नरसिंहा राव : मैं एक NBER के बारे में ...(**व्यवधान**)... National Bureau of Economic Research (NBER) अमेरिका की एक प्रसिद्ध संस्था है, यहां सारी अंतरराष्ट्रीय यूनिवर्सिटीज़ के प्रोफेसर्स पेपर्स सब्मिट करते हैं। Working Paper 29597 of NBER says, 'Inequality in India declined during Covid.' ...*(Interruptions)*.... यह पेपर है। ...(**व्यवधान**)... University of Chicago and three universities in US.... ....*(Interruptions)*... Inequality has reduced. ....*(Interruptions)*... Sir,... *(Interruptions)*...

MR. DEPUTY CHAIRMAN: Nothing is going on record. Let him speak. ....*(Interruptions)*...

SHRI G. V. L. NARASIMHA RAO: Sir, these are facts. मैं यह बहुत conveniently...(**व्यवधान**)... कुछ रिपोर्ट्स को क्वोट करते हैं, I am quoting from India Inequality Report, 2018: Widening Gaps. What does it say? It says, 'Clearly, the richest in India have made their money through crony capitalism rather than through innovation or the fair rules of the market.' And they say, 'Classic examples of crony capitalism such as the 2G spectrum scam and the coal scam.' So is the case of real estate billionaires, many of whom benefited from cheap land allotted to them by your Governments. You are talking about some industrialists making it big. This happened very unfairly and through unethical methods when you were in power. Now you say, गरीब के ऊपर बहुत महंगाई की मार पड़ रही है। ...(**व्यवधान**)... अगर बहुत महंगाई की मार पड़ रही है, तो हमारी सरकार संवेदनशील है। फिर भी मैं आपको बताना चाहता हूं कि आपके जो बड़े-बड़े नेता प्रधान मंत्री रहे हैं, 1974-75 में Indira Gandhi was the Prime Minister, उस साल का inflation 34.4 परसेंट था, एक साल का inflation 34.4 परसेंट था। ...(**व्यवधान**)... इनकी बोलती बंद हो जाएगी। In 1973-74, it was 21.5 per cent. एक साल में ...(**व्यवधान**)...

श्री उपसभापति : माननीय सदस्य श्री सैयद नासिर हुसैन, आपकी सीट पर बैठकर बोलने की आदत बहुत गलत है। ....*(Interruptions)*.... You are not on your seat. Please keep quiet.

SHRI G. V. L. NARASIMHA RAO: So, poverty, inflation hurts the poor most. आपने सबसे बड़ा पाप अपने कार्यकाल में किया है। आज यू.एस. में चार दशक का सबसे ज्यादा inflation सात फीसदी है, हमारे देश में we are still around 5.2 per cent inflation. We are doing the best in the world. As hon. Prime Minister said, we are the fastest growing large economy with the lowest inflation. इसके लिए आप सबको माननीय मोदी जी की सराहना करनी चाहिए। आप सबको आकर मोदी जी को बधाई देनी चाहिए। आपको कहना चाहिए कि हमने अपने राज्य में जो पाप किया है, उसको हम सुधारेंगे। आपको कहना चाहिए कि मोदी जी, हम भी सुधारेंगे। आपके साथ हम भी चल पड़ेंगे। ...(**व्यवधान**)... Now let me address some questions that had been raised in my home State of Andhra Pradesh. मैं आपकी इजाज़त से इसको तेलुगू में बोलना चाहूंगा, मैं दो-तीन शब्द तेलुगू में बोलना चाहूंगा।* "First of all, I would like thank the hon. Prime Minister, Modiji, as the Centre is allotting funds

* English translation of the original speech delivered in Telugu.

three times more than the sanctioned amount to Andhra Pradesh for the last seven years. The Centre collected Rs.55,000 crore as GST and Direct taxes from Andhra Pradesh last year but it released more than Rs.75,000 crore to the State and I thank him for this. The Centre sanctioned funds to the State of Andhra Pradesh uder various schemes. Andhra Pradesh stands second for the funds received under MNREGA Scheme. More than 20 lakh homes were sanctioned to Andhra Pradesh under Pradhan Mantri Awas Yojana (Urban). The people of Andhra Pradesh recognised the special attention and devotion accorded by the hon. Prime Minister and his Party to the State of Andhra Pradesh. Governments in the State, be it the present YSRCP Government or the previous TDP Government, are labelling their party stickers and making false propaganda that the houses are built under the State Schemes. In fact, no development is taking place in the State."

MR. DEPUTY CHAIRMAN: Hon. Member, you have started speaking in Telugu without any prior intimation. There is no interpretation facility available. Moreover, your time is going to be over. Please conclude in just one minute. ...*(Interruptions)*...

SHRI G.V.L. NARASIMHA RAO: For Andhra Pradesh, during the last seven years, we have given Rs. 35,000 crores for construction of highways. The length of highways has got doubled in just one year. It has gone double from 4,100 kilometers to 8,100 kilometers. Now, our friends in the Opposition say that this operation has been a success, but this is a failure. I would like to tell my friends that this Budget will actually revitalize India's economy. * "In 2019, Operation YCP was carried out during the elections, and YSRCP said, we will improve the conditions of the State if we are elected to power. However, today, everything in the State stands ruined and destroyed because of the operation conducted by YCP."

MR. DEPUTY CHAIRMAN: I am calling the next speaker, Shri Ajay Pratap Singh.

SHRI G.V.L. NARASIMHA RAO: Thank you, Sir.

श्री अजय प्रताप सिंह (मध्य प्रदेश) : उपसभापति महोदय, इस बजट चर्चा पर बोलने का अवसर देने के लिए आपका बहुत-बहुत धन्यवाद। जो बजट प्रस्तुत हुआ है, मैं उस बजट के पक्ष में बोलने के लिए खड़ा हुआ हूं। उपसभापति महोदय, बजट के संदर्भ में इस सदन में जो चर्चा चल रही है, मैं संभवतः उस चर्चा के अंतिम वक्ताओं में से हूं, इसलिए मैं न तो बजट पर बहुत विस्तार से चर्चा नहीं करूंगा और न ही आंकड़ों की चर्चा करूंगा। मैं केवल अपने स्वार्थ की चर्चा करूंगा, अपने प्रदेश की चर्चा करूंगा। मैं इस बजट के साथ विशेष रूप से इसलिए खड़ा हुआ हूं, क्योंकि इस बजट में केन-बेतवा लिंक परियोजना के लिए 44 हज़ार, 6 सौ करोड़ रुपये की स्वीकृति दी गई है।

यह परियोजना देश की पहली परियोजना है, जिसका सपना हमारे स्वर्गीय प्रधान मंत्री श्री अटल बिहारी वाजपेयी जी ने देखा था कि नदियों को जोड़ने के माध्यम से भारत के वे भू-भाग जो सूखे हैं, असिंचित हैं, वहाँ पर भी हरियाली आए, वहाँ का भी किसान मजबूत हो, वहाँ पर भी फसलों का उत्पादन हो। महोदय, मध्य प्रदेश का बुंदेलखंड क्षेत्र और उत्तर प्रदेश का भी बुंदेलखंड क्षेत्र, ये दोनों ही क्षेत्र सूखे की मार से प्रभावित रहते थे, लेकिन अब इस परियोजना के क्रियान्वयन के माध्मम से इन क्षेत्रों में हरियाली आएगी और ९.5 लाख हेक्टेयर जमीन सिंचित होगी। आप कल्पना कर सकते हैं कि जिस दिन इस क्षेत्र की ९.5 लाख हेक्टेयर जमीन सिंचित होगी, उस दिन इस क्षेत्र में क्रांति आ जाएगी, इस क्षेत्र में खुशहाली आ जाएगी, इस क्षेत्र में समृद्धि आ जाएगी। जिस बेरोज़गारी की आप चर्चा कर रहे हैं, जिस बेरोज़गारी को आप इंगित करने का प्रयास कर रहे हैं, जिस दिन यह ९.5 लाख हेक्टेयर जमीन सिंचित हो जाएगी, उस दिन किसानों को, किसानों के बेटों को, उनको अपने घर में, अपने खेत में, अपने गाँव में ही रोज़गार मिलेगा, काम मिलेगा।

3.00 P.M.

यह अभूतपूर्व योजना इस बजट में शामिल की गई, इसके लिए मैं वित्त मंत्री जी और आदरणीय प्रधान मंत्री जी को धन्यवाद भी देता हूँ और साधुवाद भी देता हूँ।

दूसरी परियोजना है - ललितपुर-सिंगरौली रेलवे लाइन। यह बहुत पुरानी परियोजना है। इस परियोजना के बारे में जब अंग्रेजों का शासन काल था, तब visualize किया गया था। उसके बाद आजाद भारत में भी समय-समय पर इस परियोजना पर चर्चा होती रही। आजाद भारत में जब विंध्य प्रदेश बना था, तब इस परियोजना को विंध्य प्रदेश की lifeline माना गया था। विंध्य प्रदेश के तत्कालीन सभी प्रमुख नेता एकत्रित होकर केन्द्रीय नेतृत्व के पास आए थे और उन्होंने इस रेल परियोजना को स्वीकृत करने का आग्रह किया था, लेकिन उस समय का जो केन्द्रीय नेतृत्व था ...

श्री उपसभापति : माननीय अजय प्रताप जी, एक मिनट। माननीय सदस्यगण, 3 बज चुके हैं, हम सब 15 मिनट और बैठेंगे। अभी बोलने के लिए और भी जितने speakers के नाम हैं, हम लोग कोशिश करेंगे कि उनमें से जितना हो सके, आज बोल लें। मुझे लगता है कि 15 मिनट और बैठने की आप सबकी permission है। अजय प्रताप जी, आप बोलिये।

श्री अजय प्रताप सिंह : उस समय का जो केन्द्रीय नेतृत्व था, उसने उन विंध्य प्रदेश के नेताओं की बात पर ध्यान नहीं दिया, उनकी गुहार नहीं सुनी और यह वर्षों-वर्ष तक लंबित रही। जब कभी भी नेताओं का अधिक दबाव पड़ता था, जनता का अधिक दबाव पड़ता था, तो जो पूर्ववर्ती सरकार थी, वह केवल सर्वे के नाम पर चंद लाख रुपए स्वीकृत कर देती थी और सर्वे का झुनझुना पकड़ा कर वह बात टाल दी जाती थी। अगर पहली बार यह परियोजना budgeted हुई थी, तो स्वर्गीय प्रधान मंत्री, अटल बिहारी वाजपेयी जी के कार्यकाल में budgeted हुई थी। तब यह सुनिश्चित हो गया था कि यह परियोजना बनेगी और बन कर रहेगी। उसके बीच के जो 10 साल हैं, मैं उसका उल्लेख नहीं करना चाहता, लेकिन यह बताना आवश्यक है कि उस 10 साल में यह परियोजना

ठंडे बस्ते में रही। जब इस देश की बागडोर हमारे यशस्वी प्रधान मंत्री, नरेन्द्र मोदी जी ने सँभाली, तब पहली बार उन्होंने इस परियोजना के बारे में विशेष रूप से ध्यान देना शुरू किया, पहली बार इस परियोजना के लिए पर्याप्त धन उपलब्ध कराया और राष्ट्रीय पाइपलाइन में जो परियोजनाएँ सम्मिलित हैं, उस राष्ट्रीय पाइपलाइन में इस परियोजना को शामिल किया और तब से इस परियोजना पर काम तेजी से बढ़ चला है। इस वर्ष मध्य प्रदेश को रेलवे के लिए 12,000 करोड़ रुपए दिए गए हैं। रेलवे के इतिहास में पहली बार बजट में मध्य प्रदेश के लिए 12,000 करोड़ रुपए का प्रावधान किया गया है। आप सभी लोग जानते हैं कि मध्य प्रदेश हिन्दुस्तान का हृदय प्रदेश है, लेकिन रेलवे की दृष्टि से मध्य प्रदेश उतना समृद्ध प्रदेश नहीं है। मध्य प्रदेश में रेलवे लाइन की जो दूरी है, जो किलोमीटर है, वह बहुत कम है। मध्य प्रदेश के अनेक जिले अभी भी रेल की सुविधा से वंचित हैं। अनेक मुख्यालय रेल से नहीं जुड़े हुए हैं। यह जो 12,000 करोड़ रुपए रेल के लिए दिए गए हैं, इस 12,000 करोड़ रुपए के माध्यम से न केवल ललितपुर-सिंगरौली रेलवे लाइन का प्रोजेक्ट पूरा होगा, बल्कि हम सब यह विश्वास रखते हैं कि जब मई, 2024 में अगली लोक सभा का चुनाव आएगा, उस समय तक हमारा जिला भी रेल लाइन से जुड़ जाएगा और हमारे जिले के लोग भी रेल लाइन होने का आनंद प्राप्त कर सकेंगे। उपसभापति महोदय, ये दो विशेष प्रोजेक्ट्स हैं, जिनके संदर्भ में इस बजट में मध्य प्रदेश को सौगात दी गई है। इसलिए मैं इस बजट के साथ विशेष रूप से खड़ा हूँ और इस बजट का समर्थन करता हूँ।

उपसभापति महोदय, इस बजट में आम आदमी की भी चिंता की गई है। मैं एक आम आदमी का प्रतिनिधित्व करता हूँ, एक सामान्य परिवार का प्रतिनिधित्व करता हूँ, गाँव का प्रतिनिधित्व करता हूँ, गाँव में रहने वाले समाज का प्रतिनिधित्व करता हूँ, इसलिए जब इस समाज के लिए, आम आदमी के लिए कुछ किया जाता है, तो मुझे एक संतोष होता है, एक प्रसन्नता होती है। इस बजट में आम आदमी के लिए बहुत कुछ किया गया है। हमारे विपक्षी साथियों को भले ही यह न दिखाई दे कि आम आदमी के लिए क्या किया जा रहा है, लेकिन जब हम बजट को पढ़ते हैं, तो संतोष होता है कि इस बजट में आम आदमी के लिए अनेक क्रांतिकारी कदम उठाए गए हैं।

आज़ादी के 75 साल पूरे हो रहे हैं, हम उसका अमृत महोत्सव मना रहे हैं, लेकिन अभी तक हम अपने गांव के लोगों को पीने का साफ भी उपलब्ध नहीं करवा पाए थे। यह कितनी बड़ी विडम्बना है। अभी तक जो शासन में रहे, वे ज़रा इस बात को सोचें कि हिन्दुस्तान 130 करोड़ लोगों का देश है और इतनी पुरातन संस्कृति है, इतनी पुरातन सभ्यता है, यह सब कुछ होने के पश्चात भी अगर हम आम आदमी के जीवन का विचार करें, तो उसके पास पीने का साफ पानी भी उपलब्ध नहीं था। इस बजट में सरकार ने यह व्यवस्था की है कि गांव में रहने वाले सभी लोगों को हम साफ-सुथरा पानी, नल से जल उपलब्ध कराएंगे। केवल पानी ही नहीं, उनके लिए स्वच्छता का भी प्रावधान किया गया है और आवास का भी प्रावधान किया गया है। अभी तक 'प्रधान मंत्री आवास योजना' के तहत 2.5 करोड़ घर बन चुके हैं और इस बजट में 80 लाख और आवासों का प्रावधान किया गया है। ये जो आवास हैं, इनके बारे में आप ज़रा एक गरीब आदमी से बात करके देखिए। गरीब आदमी का सपना क्या होता है? हर गरीब आदमी का सपना यह रहता है कि मेरा जीवन तो किसी तरीके से कट गया है, लेकिन अपने बच्चों को मैं अच्छा भविष्य देकर जाऊँ, अपने बच्चों को मैं अच्छी जिन्दगी देकर जाऊँ, अपने बच्चों को मैं अच्छा घर देकर जाऊँ, अपने बच्चों को मैं अच्छा परिवेश

देकर जाऊँ। हर व्यक्ति इसके लिए प्रयास करता रहता है कि कम से कम अपने जीवन काल में मैं एक अच्छा घर तो बनाऊँ। लेकिन गांवों में रहने वाले बहुत सारे गरीब व्यक्ति सीमित साधनों के कारण, अपनी आजीविका के संकट के कारण अपने सपने को आकार नहीं दे पाते। उनके सपनों को प्रधान मंत्री श्री नरेन्द्र मोदी जी ने पूरा किया है। आम आदमी से जुड़े हुए अनेक विषय हैं, जिनका उल्लेख पूर्व में हमारे कई साथियों ने भी किया है।...(**समय की घंटी**)... उदाहरण स्वरूप मैंने भी दो योजनाओं की चर्चा की थी।...(**व्यवधान**)...

श्री उपसभापति : अजय प्रताप जी, कृपया आप कन्क्लूड करिए।

श्री अजय प्रताप सिंह : यह जो बजट है, यह नये भारत का आगाज़ करता है, लेकिन कई लोगों ने इसकी खिल्ली उड़ाने का प्रयास भी किया है। अभी कुछ दिन पहले हमारे मित्र श्री राकेश सिन्हा जी ने जनसंख्या सम्बन्धी एक प्राइवेट मेम्बर्स बिल प्रस्तुत किया था। लोगों को लगता था कि इस देश की इतनी बड़ी आबादी है, तो इस बड़ी आबादी की आवश्यकता और समस्या को हम किस तरीके से address करेंगे।...(**समय की घंटी**)... उसका रास्ता इस बजट के माध्यम से हमारे प्रधान मंत्री जी ने और वित्त मंत्री जी ने प्रशस्त किया है। उन्होंने जो digital university की बात की है, उससे पूरे हिन्दुस्तान का digitalization होगा। उन्होंने digital passport की बात की है।...(**समय की घंटी**)...

श्री उपसभापति : अजय प्रताप जी, अब मैं दूसरे स्पीकर को बुला रहा हूं, please conclude.

श्री अजय प्रताप सिंह : उन्होंने digital currency की बात की है, उसके माध्यम से नये भारत का स्वरूप क्या होगा, यह तय किया गया है।...(**व्यवधान**)

MR. DEPUTY CHAIRMAN: I have no time. आपकी बात अब रिकॉर्ड पर नहीं जा रही है। माननीय रामदास अठावले जी, आपके पास सिर्फ तीन मिनट का समय है।

श्री अजय प्रताप सिंह : *

श्री उपसभापति : माननीय रामदास अठावले जी, आपके पास सिर्फ तीन मिनट का समय है।

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (**श्री रामदास अठावले**) : डिप्टी चेयरमैन सरः

---

* Not Recorded.

"2022-23 का निर्मला सीतारमण जी का बजट है 'विकास की गंगा',
कांग्रेस वालो मत लो मोदी जी से पंगा,
मत भूलो 'वरलिया रंगा', नहीं तो संकट आ जाएगा 'अंगा',
कांग्रेस ने किया है भारत को 'भकास',
लेकिन मोदी जी ने किया है भारत का विकास,
मोदी जी ने किया है अंधेरे में प्रकाश,
इसलिए दिख रहा है अब नीला-नीला आकाश।।"

डिप्टी चेयरमैन सर, यह जो बजट आया है, यह गरीबों को न्याय देने वाला, मध्यमवर्गीय लोगों को आगे जाने का मौका देने वाला, बिज़नेस करने वाले लोगों को सपोर्ट करने वाला बजट है। साथ ही यह कांग्रेस पार्टी के लोगों को, opposition के लोगों को भी प्रगति करने का मौका देने वाला बजट है। यह बजट सभी लोगों के विकास के लिए है। इस बजट में Scheduled Castes और Scheduled Tribes के जो लोग हैं, उनके लिए बहुत अच्छा प्रावधान किया गया है। 2021-22 के बजट में Scheduled Castes के लिए 1,26,259.20 करोड़ रुपये का प्रावधान था। इस साल 1,42,342.36 करोड़ रुपये का बजट शेड्यूल्ड कास्ट्स के लिए मिला है।

हमारे संविधान के मुख्य शिल्पी, डा. बाबा साहेब अम्बेडकर जी ने कहा था - 'मेरा आदर्श एक ऐसा समाज होगा, जो स्वाधीनता, समानता और भाईचारे पर आधारित हो। प्रजातंत्र सरकार का एक स्वरूप मात्र नहीं है, प्रजातंत्र का मूल है, अपने साथियों के प्रति आदर और सम्मान की भावना।' हमें इस पर कार्य करने की आवश्यकता है, तभी हम और आप हर समुदाय और हर वर्ग के लिए कल्याण कर सकेंगे और भारत को शिखर तक पहुंचाने में सफलता प्राप्त कर सकेंगे। बाबासाहेब अम्बेडकर जी चाहते थे कि संविधान में सामाजिक समानता के साथ-साथ आर्थिक समानता आनी चाहिए, हर वर्ग को न्याय मिलना चाहिए।

श्री उपसभापति : धन्यवाद, हाउस एड्जर्न होना है, इसके बाद लोक सभा की बैठक शुरू होगी। अब हम स्पेशल मेन्शंस लेते हैं। कृपया आप स्पीचेज़ ले करें, आप सिर्फ टाइटल पढ़ें। माननीय श्री जी.सी. चंद्रशेखर। ...*(Interruptions)*... Mr. Athawale, it is not going on record; it is not going on record. Time is over. ...*(Interruptions)*... You have already taken four minutes when your time was three minutes. ...*(Interruptions)*... Please, it is not going on record. ...*(Interruptions)*... Shri G.C. Chandrashekhar; please lay your Special Mention.

SPECIAL MENTIONS

Increasing dependence on Chinese imports

SHRI G.C. CHANDRASHEKHAR (Karnataka): Sir, I would like to understand the import dependency of India. Between 2019-20 and 2020-21, trade with China accounted for 12.62 per cent of India's total trade with the world. Imports to India from China reached nearly 100 billion dollars for the first time.

India's top ten imports from China mostly comprised machinery and mechanical appliances and these top ten imports accounted for nearly 20 per cent of India's total imports. As per recent data, even in the import of medical equipment, China was the first among the top three countries; it was among the top three earlier.

We have increased trade with China by six per cent. It is 86.4 billion dollars higher than India's trade with the other countries. India's exports rose from 5.08 per cent in 2018-19 to 7.28 per cent in 2020-21. On the imports side, the share of China rose from 13.68 per cent to 16.57 per cent during the same period, while India's trade with the world declined by 13 per cent.

Import of medical devices stood at 6,240 million dollars, which is three times bigger than exports. In this, China contributes 1,110.0 million US dollars, which is 17.8 per cent.

I would urge the Ministry to clarify the status of self-reliance, keeping in mind the aspirations, sensitivities and interests of the common citizens.

Need to expedite the process of transfer of Railway land to Dharavi Redevelopment Project in Mumbai

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, an MOU was executed between the Railway Land Development Authority (RLDA) and Dharavi Redevelopment Project (DRP) on 03.03.2019 to hand over 45 acres of land for Dharavi Redevelopment Project.

The Government of Maharashtra made full payment of Rs.800 crore to the Railway Land Development Authority in June, 2019. However, the 45 acres of railway land has not yet been transferred to Dharavi Redevelopment Project. Further, draft definitive agreement forwarded by RLDA differs from the terms and condition agreed in the MOU. The Maharashtra Government has been actively following up on these issues, but no definitive progress has been made. The concerned matters were also discussed in the meeting of the NITI Aayog held on 14.09.2021.

Therefore, I urge the Government to expedite the process of transfer of land as duly promised so that the development project can begin in a timely manner.

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the Special Mention made by the hon. Member.

Need to formulate action plan for establishment of National Institute of Pharmaceutical Education and Research Centre (NIPER) at Madurai

SHRI P. WILSON (Tamil Nadu): Sir, the NIPER established under 'The National Institute of Pharmaceutical Education and Research Act, 1998' offers Masters' and Doctoral level courses in the field of Pharmaceutical Sciences. NIPERs have already been established in six States in India. For establishment of NIPER at Madurai, the Government of Tamil Nadu allocated 100 acres of land free of cost in 2009 to the Union Government when Dr. Kalaignar Karunanidhi was the Chief Minister of Tamil Nadu. The State also submitted a Rs.1,100 crore proposal to the Ministry of Finance for infrastructure cost.

The proposal was considered by the Expenditure Finance Committee on 26.3.2018 which deferred establishment of the proposed NIPER at Madurai and recommended that the matter may be reviewed in the year 2020 during the 15th Finance Commission period.

The hon. Minister of the Chemicals and Fertilizers, in an answer to Unstarred Question on 4.2.2020, had assured that he would approach the Ministry of Finance seeking necessary funds for setting up of the deferred NIPER at Madurai. However, the Ministry did not take any action and had not sought necessary funds for the Financial Year 2022-23.

Even after 12 years, the proposal to establish NIPER at Madurai is yet to take shape and delay is affecting the students who aspire to study pharmaceutical studies and also impedes the growth of pharma industry in the State.

I request the hon. Union Minister to spell out the action plan for establishment of NIPER at Madurai and oblige.

DR. AMAR PATNAIK (ODISHA): Sir, I associate myself with the Special Mention made by Shri P. Wilson.

Need for a comprehensive code for safety in demolition works

SHRI K. SOMAPRASAD (Kerala): Sir, let me invite the attention of the Government to the need of a regulatory mechanism in the demolition works of buildings and old structures. It is a fact that demolition works are inevitable in this modern time. There are many reasons for demolition like old design, weak structures, court orders, unauthorised construction etc. Since demolition is a complex process, utmost care and safety measures are to be observed. After demolition, large quantity of waste including hazardous materials is accumulated. It causes high degree of pollution of water, air and atmosphere along with noise beyond the audible range.

Disposal of waste material is also an important subject. The pre and post demolition precautions and scientific debris disposal management system is an inevitable process. Chemicals and explosives are widely used in demolitions these days. Demolition task is a joint operation conducted by several departments. Modern and scientific safety precautions have to be followed. Better planning and regulatory control and effective supervision is very essential. At present, there is no standard procedure and practice. The existing two laws related to demolition work are not sufficient to cover all aspects in demolition process.

Hence, my appeal to the Government is that a comprehensive Code may be introduced with suitable legislation laying down practices for carrying out the demolition work safely.

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the matter raised by the hon. Member.

Need to fill the vacancy of Chairman of Press Council of India

SHRI VIVEK K. TANKHA (Madhya Pradesh): Sir, the Press Council of India is an independent body under the Information and Broadcasting Ministry which is formed with the sole purpose to put a check on the abuse of power by media houses and to make sure that they operate in a judicious and fair manner. Chandramauli Kumar Prasad. J (Retd.) was appointed as the Chairman of the Press Council of India in November, 2014. He was re-appointed as the Chairman in May, 2018. November, 2021 marked the end of his tenure as the PCI Chairman and according to Section 6 (7) of the PCI Act, he cannot be further appointed as the Chairman.

With no new appointment, this has created a vacuum in the self-regulatory body of the PCI, leaving the management and scrutiny of the press houses in

disarray. As Sections 13 and 14 of the PCI Act enumerates powers that are conferred upon the PCI for maintaining the standard code of conduct for the Press and ruling out the anomalies in their functioning. In the absence of a Chairman and the scrutiny committee, it is most likely to happen that journalism houses would obliterate professional standards for malefic gains and can even compromise with the idea of fair and independent journalism. Whether the Government has started the process of selection of the next Chairman of the Press Council of India?

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the Special Mention made by the hon. Member.

Need to increase the pension of retired employees of Khadi industry in Kerala

SHRI SURESH GOPI (Nominated): Sir, I rise today on behalf of an approximate number of 700 retired Khadi employees in Kerala. They are part of a group who have worked day and night to maintain the goodwill of the Khadi Industry. Yet, it is a fact that they have been paid a very nominal salary while in employment. We are aware how the pandemic has brought in different forms of difficulties among the common men, and the employees retired from the Khadi Industry find it extremely difficult to make both ends meet with the meagre amount of Rs.1,000 they get from their EPF pension.

Our hon. President in his Address to both the Houses said, "Khadi is once again becoming the mainstay of small entrepreneurs. With the Government's efforts, sales of Khadi products have trebled in the country since 2014."

Considering the rise in sales of Khadi products, the Khadi Retired Employees' Association representatives have suggested that by including a fixed percentage in the cost chart would help to give them an amount definitely more than 1,000 rupees as pension.

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the mention made by the hon. Member.

Need to make effective policy to curb plastic waste

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, despite Government's announcement in 2019 of making India single-use plastic free by 2022, every minute, 90 tonnes of plastic is generated. The items included for phase-out from July 2022 are

ear buds, candy sticks, cutlery, etc. manufactured by local unbranded producers and constitute only a tiny proportion of overall single-use plastics leaving large businesses unaffected. Plastic packaging constituting roughly 60 per cent of the plastic waste is not included. Multi-layered plastic of everyday use, milk sachets, bottles, chips packets, wrappers, toothpaste tubes, pens, etc., are currently neither recycled nor covered in single-use plastics. These are included in the Extended Producer Responsibility framework, making it a company's responsibility to collect and recycle this waste. This framework has remained dysfunctional in the last six years. The new draft has not been finalized and sets no recycling targets to either 'reduce' or 'reuse'. By providing multiple models to plastic product companies to overproduce in return for credits or fee, other countries are moving fast to address the issue of single-use plastic. There is an urgent need to enlarge the scope of items included in single-use plastic phase-out. A strict and early implementation of EPR after a rigorous identification of plastic producers is necessary.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I associate myself with the Special Mention made by Shrimati Vandana Chavan.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by Shrimati Vandana Chavan.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the Special Mention made by Shrimati Vandana Chavan.

Need to grant extra attempt and age relaxation to UPSC aspirants

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Sir, it is disheartening to see that even after two years of the pandemic, the plight of UPSC aspirants has not been addressed. Due to Covid-19, thousands of aspirants across the country have faced difficulties in preparing and appearing for the Civil Services Exam.

While some have been suffering from health issues or dealing with the loss of loved ones, others have faced severe financial difficulties or been unable to access the digital resources needed for online coaching.

Given these unfortunate circumstances, extra attempts and age relaxations must be given to UPSC aspirants on compassionate grounds. Such concessions have been given previously during extraordinary situations such as the implementation

of Mandal Commission's Report in 1990 and changes in exam pattern in 2013. The Supreme Court has also said that a "lenient view" should be taken on this issue.

No aspirant should be put at a disadvantage due to unprecedented events such as the Covid-19 pandemic. Sincere efforts must be made to provide equal opportunities to all aspirants, hence, I urge the Government to grant extra attempts and age relaxation to the deserving UPSC aspirants on compassionate grounds.

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

Need for establishment of AIIMS at Sundargarh in Odisha

DR. AMAR PATNAIK (Odisha): Sir, I have adopted Sundergarh District under the MPLAD Scheme and have decided to pursue the demand of the people. Sundargarh is the second largest district of Odisha and has 50.7 per cent tribal population which is also the second highest tribal population district in the State. The Scheduled Castes also constitute a significant proportion of the district population. Even the majority of farmers of the district are small farmers with a nominal average operational holding of 0.59 ha. With the ongoing health pandemic and Omicron wave, necessary investment and infrastructural projects must be undertaken to provide quality tertiary healthcare to this vulnerable population. Taking cognizance of situation and the lack of adequate medical infrastructure in the district, the hon. Chief Minister in a letter wrote to the Centre for establishing AIIMS at Sundargarh in November 2020 and has raised the same demand many times later. To facilitate its early establishment the already available infrastructure at Sundargarh can be utilized for setting up of AIIMS. As part of a CSR initiative, an MoU has been signed between Odisha Government and NTPC to establish a Medical College and Hospital. The construction of the project has been completed and equipment procurement process is underway. The hospital is designed for 500 beds and the college will be adequate enough to have 100 MBBS students. Additionally, the location will be suitable for setting up of AIIMS as it is easily accessible through road, railway and air. Therefore, I demand establishment of AIIMS in Sundargarh as it will also promote public health awareness and medical education in the backward area of Western Odisha. Thank you.

Need for amendment in provisions of building bye-laws Cantonment Board of Ramgarh

श्री महेश पोद्दार (झारखंड) : महोदय, झारखंड का गठन वर्ष 2000 में हुआ था, लेकिन 21 वर्षों के बाद भी रामगढ़ छावनी औपनिवेशिक छावनी भवन उप-नियमों द्वारा शासित है, जो क्षेत्र के विकास को प्रतिबंधित कर रहा है। रामगढ़ में झारखंड राज्य की राजधानी राँची से विकास के दबाव को अवशोषित करने की क्षमता है, लेकिन वह भवन उप-नियमों के तहत प्रतिबंधित है। अन्य छावनियों को छावनी अधिनियम, 2006 द्वारा शासित किया जाता है, जो उनके विकास को बढ़ावा दे रहा है, लेकिन चूंकि रामगढ़ इसके दायरे से बाहर है, इसलिए वहाँ संपत्ति विस्तार और स्थानीय जरूरतों को पूरा करने के लिए विकासात्मक एजेंडा अपेक्षाओं से कम हो रहा है।

अतः मैं सरकार से अनुरोध करता हूँ कि कृपया वह इस मामले को देखे और रामगढ़ के लिए भवन उप-नियमों को संशोधित करे।

डा. अमर पटनायक (ओडिशा) : महोदय, मैं स्वयं को इस विषय के साथ संबद्ध करता हूँ।

Need for filling up the vacancies of faculty members of the Central Universities

SHRI BIKASH RANJAN BHATTACHARYYA (West Bengal): It is reported that there are 6,535 sanctioned posts of faculty members of the Central Universities lying vacant. What is the scheme of the Government to fill up the vacancies, immediately? Higher education can't be ignored by not filling up the vacancies.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I associate myself with the issue raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Now, the House stands adjourned to meet at 10.00 hours on Friday, the 11th February, 2022.

The House then adjourned at fifteen minutes past three of the clock till ten of the clock on Friday, the 11th February, 2022.

PUBLISHED UNDER RULE 260 OF RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN THE COUNCIL OF STATES (RAJYA SABHA)